

List of cases which were e-filed during the month of March 2022

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|--|----------|----------------|--|--------------|------------------------|---------------------------|----------------------|------------------|
| 1 | SH. BHARATI PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021) | CENTRAL | CS COMM-761/22 | ICICI BANK VS. SUNITA GOGIA | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 02.03.2022 | 24.02.2022 |
| | | | CS COMM-762/22 | ICICI BANK VS. BIO TRIPS INDIA LTD. | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 02.03.2022 | 22.02.2022 |
| | | | CS COMM-764/22 | ICICI BANK VS. ABHINAV | SATISH KUMAR | 9213905829 | manish@klfindia.com | 02.03.2022 | 07.02.2022 |
| | | | CS COMM-766/22 | ICICI BANK VS. HIMANSHU KUMAR | DHRUV JOSHI | 8600910500 | office@triumphlegal.co.in | 02.03.2022 | 15.02.2022 |
| | | | CS COMM-769/22 | ICICI BANK VS. YAKUB KHAN | SATISH KUMAR | 9213905829 | manish@klfindia.com | 02.03.2022 | 07.02.2022 |
| | | | CS COMM-772/22 | ICICI BANK VS. HITESH | SATISH KUMAR | 9213905829 | manish@klfindia.com | 02.03.2022 | 05.02.2022 |
| | | | CS COMM-775/22 | ICICI BANK VS. ASHOK KUMAR GUPTA | C. PRAKASH | 9810654872 | advocatecp@gmail.com | 02.03.2022 | 24.02.2022 |
| | | | CS COMM-778/22 | ICICI BANK VS. KUBERAKSHI ADVISORY SERVICES LTD. | C. PRAKASH | 9810654872 | advocatecp@gmail.com | 02.03.2022 | 24.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|--------------------------------------|-----------------|------------------------|------------------------------------|----------------------|------------------|
| | | | CS COMM-804/22 | ICICI BANK VS. VISHAL SINGHAL | CHETNA BHALLA | 981880772 | punitbhalla@gmail.com | 03.03.2022 | 23.02.2022 |
| | | | CS COMM-805/22 | MAHENDER KUMAR VS. RAMESH NAGPAL | PANKAJ JAIN | 9873235288 | pankaj.jainadvocate@rediffmail.com | 03.03.2022 | 23.02.2022 |
| | | | CS COMM-806/22 | SHRI RAM PISTONS VS. ASHOK KUMAR | PRAMOD KR SINGH | 9810481016 | mail@thelegist.com | 03.03.2022 | 22.02.2022 |
| | | | CS COMM-811/22 | ICICI BANK VS. RAHUL SINGH | SATISH KUMAR | 9213905829 | manish@klfindia.com | 04.03.2022 | 12.02.2022 |
| | | | CS COMM-812/22 | ICICI BANK VS. ASHOK KUMAR | CHETNA BHALLA | 9818280772 | punitbhalla@gmail.com | 04.03.2022 | 02.03.2022 |
| | | | OMP (I) COMM-171/22 | HDFC BANK VS. SWATI AGGARWAL | NAVDEEP SINGH | 9211311360 | adnavdeep1963@yahoo.com | 04.03.2022 | 03.03.2022 |
| | | | OMP (I) COMM-172/22 | AXIS BANK VS. RAJPAL SINGH YADAV | AKHIL MODI | 9312397699 | delhibranch@akhilmodi.com | 04.03.2022 | 03.03.2022 |
| | | | CS COMM-824/22 | GAURI ENTERPRISES VS. VARUN PURI | RADHA GUPTA | 9810138450 | rk Gupta987987@rediffmail.com | 05.03.2022 | 04.03.2022 |
| | | | OMP (I) COMM-191/22 | KOTAK MAHINDRA BANK VS. MAHENDER PAL | A.K. MAHOR | 9899381353 | ashishmahor@gmail.com | 08.03.2022 | 07.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|---|---------------------|------------------------|---------------------------------|----------------------|------------------|
| | | | CS COMM-849/22 | RJS METAL PVT. LTD. VS. AMARPREET SHUTTERINGS | SURJEET SINGH | 8588803815 | adv.surjeetsingh@gmail.com | 09.03.2022 | 21.02.2022 |
| | | | CS COMM-850/22 | SAVITA PUNIA VS. MAMTA SHARMA | ASHOK NARESH GUPTA | 9811360477 | nareshadvocate@yahoo.com | 09.03.2022 | 08.02.2022 |
| | | | CS COMM-851/22 | BANWARI LAL VS. N.D.M.C | SATYENDRA KR. SINGH | 9811161525 | sksingh116@gmail.com | 09.03.2022 | 28.02.2022 |
| | | | OMP (COMM)- 33/22 | COMMISSIONER TRANSPORT DEPARTMENT VS. GAURAV ENTERPRISES | BABLI KALA | 9810540219 | chambersofbablikala@gmail.com | 10.03.2022 | 09.03.2022 |
| | | | CS COMM-865/22 | CANARA BANK VS. MAHESH KUMAR SHARMA | VINOD KUMAR | 9899360519 | vinodkumar9958@gmail.com | 10.03.2022 | 18.02.2022 |
| | | | CS COMM-866/22 | R.S. TEXTILES VS. INTERNATIONAL JEANS | PANKAJ ARYA | 9711016110 | advocatepankaj4@gmail.com | 10.03.2022 | 07.02.2022 |
| | | | CS COMM-874/22 | RAVINDER KUMAR WADHWA VS. SOUTH DELHI MUNICIPAL CORPORATION | SATYENDRA KR. SINGH | 9811161525 | sksingh116@gmail.com | 11.03.2022 | 09.03.2022 |
| | | | CS COMM-875/22 | SONY INDIA PVT LTD. VS. AJAY GUPTA | RAJAT BHARADWAJ | 9811233068 | rajatbhardwajadvocate@gmail.com | 11.03.2022 | 08.03.2022 |
| | | | CS COMM-876/22 | Y.R. INTERNATIONAL VS. KRISHNA TRADING CO. | LAW HAWKS | 9999505171 | lawhawks68@gmail.com | 11.03.2022 | 08.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|-----------------|------------------------|--------------------------------|----------------------|------------------|
| | | | OMP (COMM)-37/22 | PITBULL NUTRITION INDIA PVT. LTD. VS. TOYOTA FINANCIAL SERVICES | MAYANK BANSAL | 9891688600 | advocatemayankbansal@gmail.com | 11.03.2022 | 10.03.2022 |
| | | | CS COMM-880/22 | ICICI BANK VS. REET BAJAJ | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 14.03.2022 | 09.03.2022 |
| | | | CS COMM-882/22 | UNION BANK OF INDIA VS. SHRI KRISHAN GUPTA | QUAISAR ALI | 9999802592 | aliquaisar110@gmail.com | 14.03.2022 | 09.03.2022 |
| | | | OMP (I) COMM-196/22 | HDFC BANK VS. MOHAMMAD YUSUF | DEEPAK KAUSHIK | 9818030800 | induslegalia@gmail.com | 14.03.2022 | 11.03.2022 |
| | | | CS COMM-885/22 | UNION BANK OF INDIA VS. D.S. TRADING | QUAISAR ALI | 9999802592 | aliquaisar110@gmail.com | 14.03.2022 | 09.03.2022 |
| | | | CS COMM-887/22 | ICICI BANK VS. AMIT | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 14.03.2022 | 10.03.2022 |
| | | | CS COMM-888/22 | HLK INFRASTRUCTURE VS. THE NEW INDIA ASSURANCE | ARVIND NAGAR | 9871881122 | arvindnagar@gmail.com | 14.03.2022 | 04.03.2022 |
| | | | CS COMM-889/22 | LEVIS STRAUSS VS. ASHOK KUMAR | PRAMOD KR SINGH | 9810481016 | mail@thelegist.com | 14.03.2022 | 09.03.2022 |
| | | | OMP (I) COMM-199/22 | KOTAK MAHINDRA BANK VS. VINOD ELECTRICALS | A.K. MAHOR | 9899381353 | ASHishmahor@gmail.com | 16.03.2022 | 15.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
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| | | | OMP (I) COMM-200/22 | KOTAK MAHINDRA BANK VS. RAM KRISHAN KUMAR | PRINCE JAIN | 9953758528 | princejainrop@gmail.com | 21.03.2022 | 16.03.2022 |
| | | | OMP (I) COMM-204/22 | BANSAL CREDITS LTD. VS. KRISHAN KUMAR | PRINCE JAIN | 9953758528 | princejainrop@gmail.com | 21.03.2022 | 16.03.2022 |
| | | | CS COMM-914/22 | STATE BANK OF INDIA VS. ZAHIRUL HAQUE | VIJAY PRAKASH | 9810210832 | viayprakash9682@gmail.com | 22.03.2022 | 11.03.2022 |
| | | | CS COMM-915/22 | SMC INSURANCE BROKERS VS. THE ORIENTAL INSURANCE CO. LTD. | SWASTIKA KUMARI | 8826241953 | swastikakumari@ymail.com | 22.03.2022 | 18.02.2022 |
| | | | CS COMM-930/22 | ICICI BANK VS. SUNITA GOEL | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 23.03.2022 | 16.03.2022 |
| | | | CS COMM-931/22 | ICICI BANK VS. V. LIFE RETAIL LTD. | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 23.03.2022 | 16.03.2022 |
| | | | CS COMM-932/22 | ICICI BANK VS. AVINASH KUMAR | ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 23.03.2022 | 16.03.2022 |
| | | | CS COMM-933/22 | CBS JEWELLERS LTD. VS. JAINA ABHUSHAN BHANDAR | HARI OM GUPTA | 9810989888 | hariomgupta.com@gmail.com | 23.03.2022 | 23.03.2022 |
| | | | CS COMM-947/22 | ICICI BANK VS. M.R. TRADERS | POOJA SINGH | 9718858971 | asalawyers@gmail.com | 25.03.2022 | 23.03.2022 |

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| | | | CS COMM-948/22 | ICICI BANK VS. RAJ EMPORIUM | POOJA SINGH | 9718858971 | asalawyers@gmail.com | 25.03.2022 | 23.03.2022 |
| | | | CS COMM-953/22 | RAJAN VERMA VS. NDMC | SATYENDRA KR. SINGH | 9811161525 | Sk Singh116@gmail.com | 26.03.2022 | 16.03.2022 |
| | | | CS COMM-954/22 | PUNJAB NATIONAL BANK VS. DEEPAK KUMAR | PAWAN KUMAR GUPTA | 7042522003 | pkgng@gmail.com | 26.03.2022 | 25.03.2022 |
| | | | OMP (I) COMM-212/22 | KANHAIYA LAL HARBANS LAL VS. KRYSTAL STATIONERY LTD. | N. MAHABIR | 9811694997 | contact@litmuslegal.com | 29.03.2022 | 28.03.2022 |
| | | | CS COMM-967/22 | PARTEEK SINGHAL VS. KAMAL KISHOR JAIN | RADHEY SHYAM SHARMA | 9968237976 | rs Sharmaadvocates5@gmail.com | 29.03.2022 | 28.03.2022 |
| | | | OMP (I) COMM-221/22 | KOTAK MAHINDRA BANK VS. OM SAI TRANSPORT | A.K. MAHOR | 9899381353 | ashishmahor@gmail.com | 30.03.2022 | 29.03.2022 |
| | | | OMP (I) COMM-222/22 | KOTAK MAHINDRA BANK VS. K.N. INTRACARE PVT. LTD. | A.K. MAHOR | 9899381353 | ashishmahor@gmail.com | 30.03.2022 | 29.03.2022 |
| | | | OMP (I) (COMM)-33/22 | BANSAL CREDITS LTD. VS. JYOTI RANI | VIKAS SEHGAL | 9873828306 | wikki.sehgal@gmail.com | 30.03.2022 | 29.03.2022 |
| | | | CS COMM-972/22 | UNION BANK OF INDIA VS. SHRI KRISHNA ENTERPRISES | SUNITA SHARMA | 9999498856 | sgsjurist@gmail.com | 30.03.2022 | 29.03.2022 |

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|------|---|----------|--------------------|--|-----------------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS COMM-981/22 | STATE BANK OF INDIA VS. MANISH KUMAR | VIJAY PRAKASH | 9810210832 | vijayprakash9682@gmail.com | 31.03.2022 | 30.03.2022 |
| 2 | SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC | CENTRAL | CS (COMM)/744/2022 | ICICI BANK LTD Vs RAVI | Dhruv Joshi(P), | 8600910500 | office@triumphlegal.co.in | 02-03-2022 | 28-02-2022 |
| | | | CS (COMM)/745/2022 | ICICI BANK Vs ASHWANI CHAUDHARY | ALOK KUMAR(P), | 9811000126 | ALOKADV2001@GMAIL.COM | 02-03-2022 | 28-02-2022 |
| | | | CS (COMM)/746/2022 | ICICI BANK LTD Vs RAJIV BANSALPROP OF M/S GLOBAL IMPEX | C. Parkash(P), | 9810654872 | ADVOCATECP@GMAIL.COM | 02-03-2022 | 28-02-2022 |
| | | | CS (COMM)/747/2022 | ICICI BANK Vs ARVIND KUMAR CHAUHAN | ALOK KUMAR(P), | 9811000126 | ALOKADV2001@GMAIL.COM | 02-03-2022 | 28-02-2022 |
| | | | CS (COMM)/748/2022 | ICICI BANK LTD Vs PRATAP SINGH | Dhruv Joshi(P), | 8600910500 | office@triumphlegal.co.in | 02-03-2022 | 28-02-2022 |
| | | | CS (COMM)/796/2022 | ASHA RAM AND SONS PVT LTD Vs NEERAJ KUMAR | SACHIN KUMAR JAIN(P), | 9873586359 | skjainadvocate9@gmail.com | 03-03-2022 | 02-03-2022 |
| | | | CS (COMM)/797/2022 | MOHD SHAHID Vs AHSAN ALI | RAMA SHANKAR(P), | 9811214465 | ramashankar15@yahoo.com | 03-03-2022 | 02-03-2022 |

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| | | | CS (COMM)/798/2022 | ICICI BANK LIMITED Vs LAL BAHADUR SINGH | C. Parkash(P), | 9810654872 | ADVOCATECP@GMAIL.COM | 03-03-2022 | 02-03-2022 |
| | | | CS (COMM)/799/2022 | ASHA RAM AND SONS PVT LTD Vs TARUN BABBAR | SACHIN KUMAR JAIN(P), | 9873586359 | skjainadvocate9@gmail.com | 03-03-2022 | 02-03-2022 |
| | | | OMP (COMM)/159/2022 | DCB BANK LTD Vs (I)SUSHIL JAGDISH SHARMA | ANISH BHOLA(P), | 9811452022 | Anish_bhola17@yahoo.com | 03-03-2022 | 02-03-2022 |
| | | | OMP (COMM)/173/2022 | (I)AXIS BANK LTD Vs MEENAKSHI SONI | AKHIL MODI (P) | 9312397699 | delhibranch@akhilmodi.com | 04-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/176/2022 | AXIS BANK LTD Vs SHRI SALASAR (I)CONTRACTORS PRIVATE LIMITED | AKHIL MODI (P) | 9312397699 | delhibranch@akhilmodi.com | 04-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/174/2022 | (I)HDFC BANK LTD Vs SHAMSHAD SAFI | NAVDEEP SINGH (P) | 9811311360 | Advnavdeep1963@yahoo.com | 04-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/175/2022 | (I)HDFC BANK LTD Vs MOHIT KATARIA | NAVDEEP SINGH (P) | 9811311360 | Advnavdeep1963@yahoo.com | 04-03-2022 | 03-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|---------------------------|------------------------|--------------------------|----------------------|------------------|
| | | | CS (COMM)/815/2022 | ICICI BANK Vs RAGHUNATH | CHETNA BHALLA(P), | 9818280772 | PUNITBHALLA@GMAIL.COM | 04-03-2022 | 03-03-2022 |
| | | | CS (COMM)/816/2022 | ICICI BANK Vs VISHAL SINGHAL | CHETNA BHALLA(P), | 9818280772 | PUNITBHALLA@GMAIL.COM | 04-03-2022 | 03-03-2022 |
| | | | CS (COMM)/818/2022 | ICICI BANK Vs HITESH | MANISH KUMAR DEWAN(P), | 9811898399 | mainsh@klfindia.com | 04-03-2022 | 03-03-2022 |
| | | | CS (COMM)/817/2022 | ICICI BANK Vs SONU SHARMA | MANISH KUMAR DEWAN(P), | 9811898399 | mainsh@klfindia.com | 04-03-2022 | 03-03-2022 |
| | | | CS (COMM)/813/2022 | RAJENDER WALIA Vs NORTH DELHI MUNICIPAL CORPORATION | SATYENDRA KUMAR SINGH(P), | 9873604889 | adv.s.p.sharma@gmail.com | 04-03-2022 | 03-03-2022 |
| | | | CS (COMM)/814/2022 | RAJENDER WALIA Vs NORTH DELHI MUNICIPAL CORPORATION | SATYENDRA KUMAR SINGH(P), | 9873604889 | adv.s.p.sharma@gmail.com | 04-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/181/2022 | (1)HDFC BANK LTD VS RADHA KANOJIA | NAVDEEP SINGH (P) | 9811311360 | Advnavdeep1963@yahoo.com | 05-03-2022 | 04-03-2022 |

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|------|-------|----------|---------------------|---|--------------------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS (COMM)/823/2022 | ICICI BANK LTD VS SANOJ KUMAR CHAURASIA | Dhruv Joshi(P), | 8600910500 | office@triumphlegal.co.in | 05-03-2022 | 04-03-2022 |
| | | | CS (COMM)/835/2022 | MK AUTO CLUTCH CO VS ASHOK KUMAR | KUMAR PRASOON RANJAN (P) | 8130655833 | Info@lexsunraj.com | 07-03-2022 | 05-03-2022 |
| | | | OMP (COMM)/186/2022 | (I)HDFC BANK LTD VS SUMITRA DEVI | PRASHANT KUMAR (P) | 9818030800 | induslegalia@gmail.com | 07-03-2022 | 05-03-2022 |
| | | | CS (COMM)/838/2022 | PUNJAB NATIONAL BANK VS M/S MASTER TRADERS | ANIKET RAJPUST (P) | 8077853548 | advaniketrajput@gmail.com | 08-03-2022 | 07-03-2022 |
| | | | CS (COMM)/862/2022 | CANARA BANK Vs M/S SONTEK ELECTRONICS THROUGH ITS PROP.SH. SANJEEV SHARMA | PRANAY SHARMA (P) | 9873101002 | pranay7advo@gamil.com | 10-03-2022 | 09-03-2022 |
| | | | CS (COMM)/878/2022 | UNION BANK OF INDIA VS SHRI RAHUL SINGH | VIVEK KUMAR SINGH (P) | 8527800912 | a.vivekkumar2010@gmail.com | 11-03-2022 | 10-03-2022 |
| | | | CS (COMM)/881/2022 | ICICI BANK Vs BOOKS CYBERTECH PVT LTD | ALOK KUMAR(P), | 9911000126 | ALOK.ADV2001@GMAIL.COM | 14-03-2022 | 11-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|--------------------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS (COMM)/886/2022 | ICICI BANK Vs HOLIDAYS SPECTRUM | BY ALOK KUMAR(P), | 9911000126 | ALOK.ADV2001@GMAIL.COM | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/883/2022 | LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR | AASTHA SHARMA(P), | 9810481016 | mail@thelegist.com | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/884/2022 | DKH RETAIL LIMITED Vs ASHOK KUMAR | AASTHA SHARMA(P), | 9810481016 | mail@thelegist.com | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/895/2022 | M/S SHREE BHAGWATI TEXTILE THORUGH ITS KARTA RAJESH KUMAR GUPTA Vs M/S BELA CREATIONS PVT LTD | VARUN GUPTA (P) | 98100009729 | advocatesvarun05@gmail.com | 15-03-2022 | 14-03-2022 |
| | | | CS (COMM)/897/2022 | KAMAL KISHORE AND SONS HUF THROUGH ASHISH KISHORE Vs GANPATI TRADERS | TANUJ GULATI(P), | 9899017004 | TANUJGULATI14@GMAIL.COM | 15-03-2022 | 14-03-2022 |
| | | | CS (COMM)/910/2022 | LEVI STRAUSS Vs MR RAJU BHAI | SHRAVAN KUMAR BANSAL(P), | 26843455 | unitedmark@unitedipr.com | 16-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/203/2022 | KOTAK MAHINDRA BANK LTD Vs ATUL RALHAN | ASHISH KUMAR MAHOR(P), | 9899381353 | ashishmahor@gmail.com | 16-03-2022 | 15-03-2022 |

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| | | | CS (COMM)/912/2022 | SHIVAM GUPTA Vs SUNIL PASRICHA | KARAN KATARIA(P), | 9953767610 | advocatekarankataria@gmail.com | 21-03-2022 | 16-03-2022 |
| | | | CS (COMM)/922/2022 | THROUGH ATTORNEY HITESH SINGHAL Vs SANJAY KUMAR GUPTA PROPRIETOR OF M/S SHREE BALAJI AND COMPANY | SANJAY GARG (P), | 9212193450 | ADVSANJAYGARG1@GMAIL.COM | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/921/2022 | ICICI BANK Vs RAJESH PAL | ALOK KUMAR(P), | 9911000126 | ALOK.ADV2001@GMAIL.COM | 22-03-2022 | 21-03-2022 |
| | | | EX/232/2022 | INDUSIND BANK LTD Vs PRADEEP GOEL | SURAJ CHAUDHARY(P), | 9711933467 | SURAJCHAUDHARYADV@GMAIL.COM | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/934/2022 | CENTRAL GOVT EMPLOYEE Vs CONSUMER Vs SGT SANJEEV KUMAR | J P JAIN (P), | 9891210357 | NA | 23-03-2022 | 22-03-2022 |
| | | | CS (COMM)/940/2022 | M/S IMPECT OVERSEAS Vs M/S ALPHA RADIOS | MANISH KUMAR PATHAK(P), | 9312627345 | legalworld44@gmail.com | 24-03-2022 | 23-03-2022 |
| | | | CS (COMM)/943/2022 | SUNIL RAI Vs AMRINDER SINGH | VIVEK KUMAR(P), | 9811867703 | kumarvivekadv@gmail.com | 25-03-2022 | 24-03-2022 |

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|------|-------|----------|---------------------|---|------------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | EX/245/2022 | CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs MR PARAS ARORA | VANDANA KUMAR(P), | 9810333703 | vandanaharit@gmail.com | 26-03-2022 | 25-03-2022 |
| | | | CS (COMM)/961/2022 | RAJEEV GUPTA Vs ROAD ASIA AUTO SPARE PARTS | ANKIT KOTHARI (P) | 9899734554 | LEGAL.THEXPRTLAWERS@GMAIL.COM | 28-03-2022 | 26-03-2022 |
| | | | OMP (COMM)/207/2022 | (I)HDFC BANK LIMITED Vs SAMARPIT AHUJA | CHANCHAL KUMAR JHA(P), | 9811311360 | Advnavdeep1963@yahoo.com | 28-03-2022 | 26-03-2022 |
| | | | CS (COMM)/960/2022 | ICICI BANK LIMITED Vs SANRAJ HOSPITALITY PVT LTD AND ANR | HEMANT GUPTA(P), | 9899009971 | juris@hemantgupta.in | 28-03-2022 | 26-03-2022 |
| | | | CS (COMM)/957/2022 | ICICI BANK LTD Vs PAWAN KUMAR GUPTA | HEMANT GUPTA(P), | 9899009971 | juris@hemantgupta.in | 28-03-2022 | 26-03-2022 |
| | | | CS (COMM)/958/2022 | ICICI BANK LTD Vs PRAVEEN MAVI | HEMANT GUPTA(P), | 9899009971 | juris@hemantgupta.in | 28-03-2022 | 26-03-2022 |
| | | | CS (COMM)/959/2022 | ICICI BANK LTD Vs RAHUL SHARMA | HEMANT GUPTA(P), | 9899009971 | juris@hemantgupta.in | 28-03-2022 | 26-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|--|------------------------------------|------------------------|------------------------------|----------------------|------------------|
| | | | CS (COMM)/966/2022 | MR SANOJ KUMAR Vs M/S RENEVO ASSETS PVT LTD | Vikram Kumar(P), | 9899596050 | advocateujwalkumar@gmail.com | 29-03-2022 | 28-03-2022 |
| | | | CS (COMM)/965/2022 | KALSI ENGINEERING COMPANY Vs KRANTI AUTOMOBILE LIMITED | JAG MOHAN KALIA(P), | 9810325510 | jmkaliaandcompany@gmail.com | 29-03-2022 | 28-03-2022 |
| | | | CS (COMM)/964/2022 | M/S CENTURY PLYBOARDS INDIA LTD Vs M/S SHREE BASAVESHWARA GLASS AND PLYWOOD | PINAKI SHREE RANJAN CHATTERJEE (P) | 9999053229 | -NA- | 29-03-2022 | 28-03-2022 |
| | | | EX/256/2022 | MS REVEX PLASTICISERS PVT LTD THR AR RAJIV VERMA Vs MS ORIENTAL TRIMAX LTD | BHARAT GUPTA(P), | 1145640851 | legistauxiliary@gmail.com | 30-03-2022 | 29-03-2022 |
| | | | OMP (COMM)/220/2022 | (I) KOTAK MAHINDRA BANK LTD Vs RAJVIR SINGH | ASHISH KUMAR MAHOR(P), | 9899381353 | ashishmahor@gmail.com | 30-03-2022 | 29-03-2022 |
| | | | OMP (COMM)/219/2022 | (I) HDFC BANK LIMITED Vs AJAY SHARMA | CHANCHAL KUMAR JHA(P), | 9811311360 | Advnavdeep1963@yahoo.com | 30-03-2022 | 29-03-2022 |
| | | | OMP (COMM)/228/2022 | (I) M/S ELECTRONICA FINANCE LTD. Vs FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD | RAHUL BHARDWAJ (P) | 9013493108 | advocateashok.1@gmail.com | 31-03-2022 | 30-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|---|-------------------|------------------------|---------------------------|----------------------|------------------|
| | | | CS(COMM) 770/2022 | ICICI BANK LTD. V/PAWAN KUMAR GUPTA | SSH. SATISH KUMAR | 9811898399 | manish@klfindia.com | 02.02.2022 | 28.02.2022 |
| | | | CS(COMM) 771/2022 | ICICI BANK LTD. V/ANIL KUMAR | SSH. DHRUV JOSHI | 8600910500 | office@triumphlegal.co.in | 02.03.2022 | 28.02.2022 |
| | | | CS(COMM) 773/2022 | ICICI BANK LTD. V/KAMLESH KUMAR & ANR. | MS. CHETNA BHALLA | 9818280772 | PUNITBHALLA@GMAIL.COM | 02.03.2022 | 28.02.2022 |
| | | | CS(COMM) 774/2022 | ICICI BANK LTD. V/MANOJ KUMAR | SSH. DHRUV JOSHI | 8600910500 | office@triumphlegal.co.in | 02.03.2022 | 28.02.2022 |
| | | | CS(COMM) 776/2022 | ICICI BANK LTD. V/NIZAM | SSH. PRAKASH | 9810654872 | advocatecp@gmail.com | 02.03.2022 | 28.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|--------------------------|--|----------------------|------------------------------|-------------------------|----------------------------|----------------------|
| | | | CS(COMM) 777/2022 | ICICI BANK LTD. V/ AJAY SEHGAL | SH. PRAKASH | 9810654872 | advocatecp@gmail.com | 02.03.2022 | 28.02.2022 |
| | | | OMP(COMM) 30/2022 | RACHNA GULATI V/ M/S SHRI RAM TRANSPORT FINANCE COMPANY LTD. | SH. RISHABH | 9878709995 | rishabh.g@live.in | 03.03.2022 | 02.03.2022 |
| | | | OMP(I)(COMM) 157/2022 | HDFC BANK LTD. V/ VIKRANT KUMAR | SH. NAVDEEP SINGH | 9811311360 | adnavdeep1963@yahoo.com | 03.03.2022 | 02.03.2022 |
| | | | OMP(I)(COMM) 158/2022 | HDFC BANK LTD. V/ RAVINDER LAL | SH. NAVDEEP SINGH | 9811311360 | adnavdeep1963@yahoo.com | 03.03.2022 | 02.03.2022 |
| | | | OMP(I)(COMM) 160/2022 | HDFC BANK LTD. V/ SHREE KRISHAN | SH. NAVDEEP SINGH | 9811311360 | adnavdeep1963@yahoo.com | 03.03.2022 | 02.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|--|------------------------|---------------------------|----------------------|------------------|
| | | | CS(COMM) 792/2022 | ICICI BANK LTD. V/S SH. SANDEEP KUMAR GHOSH | C.9810654872 | advocatecp@gmail.com | 03.03.2022 | 02.03.2022 |
| | | | CS(COMM) 793/2022 | AJEET KUMAR V/S SH. RAUSHAN SANJEET KUMAR | 8750877805 | advocaterk52601@gmail.com | 03.03.2022 | 02.03.2022 |
| | | | CS(COMM) 794/2022 | ICICI BANK LTD. V/S MS. DHEERAJ KUMAR RAI & ANR. CHETNA BHALLA | 9818280772 | PUNITBHALLA@GMAIL.COM | 03.03.2022 | 02.03.2022 |
| | | | CS(COMM) 795/2022 | ICICI BANK LTD. V/S SH. MIYAJAN, PROP. OF HEENA GARMENTS PRAKASH | C.9810654872 | advocatecp@gmail.com | 03.03.2022 | 02.03.2022 |
| | | | EX/ 176/2022 | KOTAK MAHINDRA BANK LTD. V/S SH. RAJENDRA PRASAD YADAV RAVI SHANKAR GARG | 9811252038 | ADVOCATERSGARG@GMAIL.COM | 03.03.2022 | 02.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--------------------------------------|-------------------|------------------------|---------------------------|----------------------|------------------|
| | | | OMP(I)(COMM) 167/2022 | AXIS BANK LTD. V/S K.C. JAIN TRAVELS | SH. AKHL MODI | 9312397699 | delhibranch@akhilmodi.com | 04.03.2022 | 03.03.2022 |
| | | | OMP(I)(COMM) 168/2022 | DCB BANK LTD. V/S SUMIT DAGAR | SH. ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 04.03.2022 | 03.03.2022 |
| | | | OMP(I)(COMM) 182/2022 | HDFC BANK LTD. V/S ANIL BHATIA | SH. NAVDEEP SINGH | 9811311360 | adnavdeep1963@yahoo.com | 05.03.2022 | 04.03.2022 |
| | | | CS(COMM) 825/2022 | ICICI BANK LTD. V/S VISHAL SINGHAL | MS. CHETNA BHALLA | 9818280772 | PUNITBHALLA@GMAIL.COM | 05.03.2022 | 04.03.2022 |
| | | | CS(COMM) 826/2022 | M/S ANU RATAN TEXTILES PVT. LTD. | SH. IMRAN KHAN | 9212876141 | ikburney24@gmail.com | 05.03.2022 | 04.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|---|---------------------------|------------------------|--------------------------|----------------------|------------------|
| | | | CS(COMM) 827/2022 | BANK OF INDIA V/S SANDEEP KHUSHWAH | SH. S.V. TYAGI | 9868112411 | | 05.03.2022 | 04.03.2022 |
| | | | CS(COMM) 839/2022 | PADAM CHAND JAIN V/S M/S SAFEPACK INDUSTRIES LIMITED & ORS. | SH. VIJAY KUMAR WADHWA | 9818376231 | sty1954@gmail.com | 08.03.2022 | 07.03.2022 |
| | | | CS(COMM) 840/2022 | M/S HARBANS LAL & SONS V/S MS. SAROJ JAIN | MS. RAMA SHARMA | 9911855122 | N/A | 08.03.2022 | 07.03.2022 |
| | | | CS(COMM) 846/2022 | RAJ NIRWAN V/S NORTH DELHI MUNICIPAL CORPORATION & ANR. | SH. SATYENDRA KUMAR SINGH | 9811161525 | ramasharma4597@gmail.com | 09.03.2022 | 08.03.2022 |
| | | | CS(COMM) 847/2022 | ICICI BANK LTD. V/S ANU GARG | SH. SATISH KUMAR | 9213905829 | SKSINGH116@GMAIL.COM | 09.03.2022 | 08.03.2022 |
| | | | | | | | manish@klfindia.com | | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-------------------|--|---------------------------------|------------------------------|--------------------------------|----------------------------|----------------------|
| | | | CS(COMM) 857/2022 | RAJ NIRWAN V/S NORTH DELHI MUNICIPAL CORPORATION & ANR. | SH. SATYENDRA KUMAR SINGH | 9811161525 | SKSINGH116@GMAIL.COM | 10.03.2022 | 09.03.2022 |
| | | | CS(COMM) 858/2022 | AGFA GEVAERT NV V/S AGVA HEALTHCARE PRIVATE LIMITED | SH. JAYANT KUMAR | 9654425878 | jayantkumar@gmail.com | 10.03.2022 | 09.03.2022 |
| | | | CS(COMM) 859/2022 | THE RED FOX CABLES & ENTERPRISES V/S KENT CBLES PRIVATE LIMITED | MS. PAYAL BAHL | 9910860430 | PAYAL@ADVOCATEPATEL.COM | 10.03.2022 | 09.03.2022 |
| | | | CS(COMM) 869/2022 | ICICI BANK LTD. V/S FAISAL HASAN | SH. KUSHAL KUMAR | 9958724670 | kushal.kumar@eruditelegal.asia | 11.03.2022 | 10.03.2022 |
| | | | CS(COMM) 870/2022 | ESS KAY TRADING COMPANY V/S M/ SWASTIK INDUSTRIES INDIA & ORS. | SH. KAPIL SINGHAL | 9811330059 | kapiljksinghal@gmail.com | 11.03.2022 | 10.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|----------------------------------|---------------------------|----------------------|------------------|
| | | | OMP(COMM) 34/2022 | UNION OF INDIA/SH. VINOD COFMOW V/S M/S KUMAR RAI INDAID ENGINEERS PVT. LTD. | 9811603482 | vinod.kumar.rai@gmail.com | 11.03.2022 | 10.03.2022 |
| | | | OMP(I)(COMM) 195/2022 | HDFC BANK LTD. V/S NIKHIL ROHTAN | SH. DEEPAK KAUSHIK 9818030800 | induslegalia@gmail.com | 14.03.2022 | 11.03.2022 |
| | | | OMP(I)(COMM) 197/2022 | DECENT EXPRESS SERVICE V/S INDIA RAILWAY STATION DEVELOPMENT CORPORATION LTD. | SH. ABHAY GUPTA 8377974055 | adv.ahaygupta@gmail.com | 15.03.2022 | 14.03.2022 |
| | | | OMP(I)(COMM) 201/2022 | KOTAK MAHINDRA BANK LTD. V/S UNIQUE SERVICE | SH. A.K. MAHOR 9899381353 | ashishmahor@gmail.com | 16.03.2022 | 15.03.2022 |
| | | | CS(COMM) 905/2022 | UNION BANK OF INDIA V/S M/S RADHA KRISHNA TRADERS & ORS. | MOHAMMAD DANISH 9350221670 | consultdaanish@gmail.com | 16.03.2022 | 15.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-------------------|--|----------------------|------------------------------|----------------------------|----------------------------|----------------------|
| | | | EX/ 234/2022 | M/S PRACHI (INDIA) PVT. LTD. V/S PARVEEN GULATI | SH. D.R. JAIN | 9871059347 | | 22.03.2022 | 21.03.2022 |
| | | | EX/ 235/2022 | M/S PRACHI (INDIA) PVT. LTD. V/S DR. RAMAN MOHAN | SH. D.R. JAIN | 9871059347 | djain5857@gmail.com | 22.03.2022 | 21.03.2022 |
| | | | CS(COMM) 924/2022 | STATE BANK OF INDIA V/S DEVENDER VERMA | SH. VIJAY PRAKASH | 9810210832 | | 22.03.2022 | 21.03.2022 |
| | | | CS(COMM) 926/2022 | ICICI BANK LTD. V/S PRIYANSHU JAIN | SH. ALOK KUMAR | 9911000126 | vijayprakash9682@gmail.com | 22.03.2022 | 21.03.2022 |
| | | | CS(COMM) 927/2022 | ICICI BANK LTD. V/S RAJNIGANDHA | SH. ALOK KUMAR | 9911000126 | alok.adv2001@gmail.com | 22.03.2022 | 21.03.2022 |
| | | | | | | | alok.adv2001@gmail.com | | |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|---|--|-----------------------------|----------------------|------------------|
| | | | OMP(COMM) 38/2022 | RAJENDR KUMAR & ANR. V/S DCB BANK LTD. & ORS. | SH. VISHAL CHAUHAN 9212172077 | vishalchauhan.adv@gmail.com | 23.03.2022 | 22.03.2022 |
| | | | CS(COMM) 928/2022 | ICICI BANK LTD. V/S AJAY KUMAR | SH. ALOK KUMAR 9911000126 | alok.adv2001@gmail.com | 23.03.2022 | 22.03.2022 |
| | | | CS(COMM) 929/2022 | M/S SHIVANI LEATHER CLOTH INDUSTRIES V/S RAMESH KUMAR, PROP. OF RIYA FAB & FABRIC | SH. SUMESH GANDHI 9810439447 | sumeshgandhi29@gmail.com | 23.03.2022 | 22.03.2022 |
| | | | CS(COMM) 941/2022 | SUPER CASSETTES INDUSTRIES LTD. V/S M/S B R BHAI SHOP & ORS. | MS. GEETANJALI VISVANATHAN 9560401663 | office@ira.law | 24.03.2022 | 23.03.2022 |
| | | | OMP(COMM) 39/2022 | ROHAN METALS PRIVATE LIMITED & ORS. V/S IIFL FINANCE LIMITED & ANR. | SH. D.M. BHALLA 9811062868 | dmbhallaadvocate@gmail.com | 25.03.2022 | 24.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|-----------------------|------------------------|----------------------|----------------------|------------------|
| | | | EX/ 241/2022 | ICICI BANK LTD. V/S AJAY RAWAT | SH. AMRENDRA KUMAR | 9811802239 | | 25.03.2022 | 24.03.2022 |
| | | | CS(COMM) 956/2022 | ICICI BANK LTD. V/S ANKUR MALIK | SH. HEMANT GUPTA | 9899009971 | INDOLEXLAW@GMAIL.COM | 28.03.2022 | 26.03.2022 |
| | | | OMP(I)(COMM) 211/2022 | M/S ELECTRONIC FINANCE LTD. V/S RADHA ENTERPRISES | SH. RAHUL BHARDWAJ | 8376049807 | | 29.03.2022 | 28.03.2022 |
| | | | CS(COMM) 974/2022 | SHIRISH KHANNA V/S M/S NEW INDIA ASSURANCE CO. LTD. | SH. RAJEEV SRIVASTAVA | 9911792701 | | 30.03.2022 | 29.03.2022 |
| | | | CS(COMM) 975/2022 | UNION BANK OF INDIA V/S S.S. AUTO PAINT & ORS. | MS. SUNITA SHARMA | 9911730600 | | 30.03.2022 | 29.03.2022 |
| | | | | | | | N/A | | |

| S.No | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Advocate Nobile Number | Advocate email id | Date Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|--|------------------------------|---------------------------|----------------------|----------------------|
| | | | CS (COMM)/752/2022 | ICICI BANK SHRAWAN KUMAR | Vs MANISH KUMAR DEWAN/SATIS H KUMAR (P), | 9811898399 | MANISH@KLFINDIA.COM | 02-03-2022 | 28.02.2026 |
| | | | CS (COMM)/760/2022 | M/S ICICI BANK LTD JAGAT SINGH | Vs CHETNA BHALLA(P), | 9818280772 | punitbhalla@gmail.com | 02-03-2022 | 28.02.2027 |
| | | | CS (COMM)/758/2022 | ICICI BANK LTD JAGAT SINGH | Vs CHETNA BHALLA(P), | 9818280772 | punitbhalla@gmail.com | 02-03-2022 | 28.02.2028 |
| | | | EX 177/2022 | PRINCE GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION | Vs DHEERAJ GUPTA | 9811412191 | NIL` | 03.03.2022 | 01-03-2022 |
| | | | CS (COMM)/800/2022 | ICICI BANK LTD RAHUL GUPTA | Vs CHETNA BHALLA(P), | 9818280772 | punitbhalla@gmail.com | 03.03.2022 | 01-03-2022 |
| | | | CS (COMM)/807/2022 | SHRI RAM LUBHAYA INTERNATIONAL VS. M/S SADA SHIVT.L. CASTING (P) LTD | Vs T.L. AGGARWAL | 9810217524 | TLAGGARWAL4@GMAIL.CO M | 03.03.2022 | 01-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|----------------------|------------------------|------------------------------------|----------------------|------------------|
| | | | CS (COMM)/809/2022 | MAHENDER KUMAR VS. K.L.NAGPAL M/S NAGPAL ELECTRIC CO. | PANKAJ JAIN ADVOCATE | 9873235288 | PANKAJ.JAINADVOCATE@rediffmail.com | 03.03.2022 | 01-03-2022 |
| | | | OMP (I) COMM 166/2022 | HDFC BANK LTD VS. RAM CHANDER DANNIYA | NAVDEEP SINGH | 9811311360 | ADVNAVDEEP1963@YAHOO.COM | 03.03.2022 | 01-03-2022 |
| | | | OMP (I) COMM 165/2022 | HDFC BANK LTD VS. SUDHA SINGH | NAVDEEP SINGH | 9811311360 | ADVNAVDEEP1963@YAHOO.COM | 03.03.2022 | 01-03-2022 |
| | | | OMP COMM-31/2022 | J & C Contractors pvt ltd vs. Angelique International ltd | Meenakshi aggarwal | 9810218010 | medilaws@gmail.com | 04.03.2022 | 01-03-2022 |
| | | | CS (COMM)/830/2022 | ICICI BANK LTD VS., GURDARSHAN SINGH | C.PRAKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 03.03.2022 | 01-03-2022 |
| | | | CS (COMM)/883/2022 | ICICI BANK LTD VS. NIKITA SURANA | C.PRAKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 03.03.2022 | 01-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------------|---|-----------------------|------------------------|----------------------------|----------------------|------------------|
| | | | OMP(I) (COMM)/183/2022 | HDFC BANK LTD VS. NAVDEEP VIKRAM SHARMA | NAVDEEP SINGH | 9811311360 | ADVNAVDEEP1963@YAHOO.COM | 03.03.2022 | 01-03-2022 |
| | | | OMP(I) (COMM)/185/2022 | HDFC BANK LTD VS. NAVDEEP MANISH KUMAR VARMA | NAVDEEP SINGH | 9811311360 | ADVNAVDEEP1963@YAHOO.COM | 03.03.2022 | 01-03-2022 |
| | | | CS (COMM)/837/2022 | ICICI BANK LTD VS. DHARAMVIR SINGH | CHETNA BHALLA(P), | 9818280772 | punitbhalla@gmail.com | 03.03.2022 | 01-03-2022 |
| | | | OMP(I) (COMM)/187/2022 | AXIS BANK VS. BALAWHEELS AND AKHIL MODI & EVENTS PVT. LTD | ADVOCATE | 9312397699 | DELHIBRANCH@AKHILIMODI.COM | 03.03.2022 | 01-03-2022 |
| | | | OMP(I) (COMM)/190/2022 | AXIS BANK VS. RANVEER SINGH | AKHIL MODI & ADVOCATE | 9312397699 | DELHIBRANCH@AKHILIMODI.COM | 03.03.2022 | 01-03-2022 |
| | | | CS (COMM)/842/2022 | HPL ELECTRIC AND POWER LIMITED VS. SH. RAVI RAMCHANDR POPTANI | VIJAY PRAKASH | 9810210832 | VIJAYPRAKASH9682@GMAIL.COM | 08.03.2022 | 07.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|---|-----------------------|------------------------|--------------------------|----------------------|------------------|
| | | | CS (COMM)/848/2022 | M/S MAHIMA HERBS V/S M/S RATAN CHANDRA SPICES AND FOOD PRODUCTS PVT LTD | MOHD SUHAIL | 9871701758 | SUHAILADVOCATE@GMAIL.COM | 09.03.2022 | 08.03.2022 |
| | | | CS (COMM)/853/2022 | M/S ANU RATTAN TEXTILE PVT LTD VS. SNIF GARMENTS INTERNATIONAL PVT LTD | IMRAN KHAN | 9212786141 | IKBURNEY24@GMAIL.COM | 09.03.2022 | 07.03.2022 |
| | | | CS (COMM)/852/2022 | ICICI BANK LTD VS. DHEERAJ GUPTA | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 09.03.2022 | 08.03.2022 |
| | | | CS (COMM)/854/2022 | SAVITA PUNIA VS. SH. KSHITIJ SINHA | NARESH GUPTA | 9811360477 | NARESHADVOCATE@YAHOO.COM | 09.03.2022 | 06.03.2022 |
| | | | CS (COMM)/855/2022 | M/S TRIPATHI HARDWARE AND MILL STORE VS. R.S INFRAWELL INDIA PVT LTD | KARAN CHAWLA | 9958953958 | KARANCHAWLA92@GMAIL.COM | 09.03.2022 | 05.03.2022 |
| | | | CS (COMM)/856/2022 | BANWARI LAL VS. NDMC & ANR | SATYENDER KUMAR SINGH | 9811161525 | SKSINGH16@GMAIL.COM | 10.03.2022 | 02-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date Registration | Date of filing | e- |
|------|-------|----------|--------------------------|--|--------------------------|------------------------------|------------------------------------|----------------------|-------------------|----|
| | | | CS (COMM)/861/2022 | RAJESH KUMAR SHARMA VS. SRI RAM GENERAL INSURANCE CO LTD | NARENDER CHAUHAN | 9212719565 | ADVCHAUHAN@GMAIL.COM | 10.03.2022 | 02-03-2022 | |
| | | | CS (COMM)/868/2022 | SANJAY CHAUDHARY VS AMRIT PAL SINGH | ANIL.K.CHABRA | 9811277331 | CHHABRANAASSOCIATES@ GMAIL.COM | 10.03.2022 | 02-03-2022 | |
| | | | OMP (COMM) 35/2022 | PITBULL NUTRITION INDIA PVT LTD VS. TOYOTA FINANCIAL SERVICES PVT LTD | MAYANK BANSAL | 9891688600 | ADVOCATEMAYANKBANSAL @GMAIL.COM | 11.03.2022 | 02-03-2022 | |
| | | | CS (COMM)/894/2022 | ICICI BANK LTD VS. PRASHANT KUMAR SINGH | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 15.03.2022 | 02-03-2022 | |
| | | | CS (COMM)/896/2022 | ICICI BANK LTD VS. SUKHMINDER SINGH | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 15.03.2022 | 02-03-2022 | |
| | | | CS (COMM)/898/2022 | AJIT NIRWAN VS. N.D.M.C & ANR | SATYENDER KUMAR SINGH | 9911000126 | ALOK.ADV2001@GMAIL.COM | 15.03.2022 | 02-03-2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|--|------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | EX/215/2022 | M/S KOTAK MAHINDRA BANK LIMITED VS. SH. SANJEEV BARAWAL | ABHISHEK KAUSHIK | 959992494 | ADV.ABHISHEKKAUSHIK@GMAIL.COM | 15.03.2022 | 02-03-2022 |
| | | | CS (COMM)/898/2022 | ICICI BANK LTD VS. RAM DAYAL GOYAL | KUSHAL KUMAR | 9958724670 | KUSHALKUMAR@ERUDITELEGAL.ASIA | 15.03.2022 | 02-03-2022 |
| | | | CS (COMM)/903/2022 | UNION BANK OF INDIA VS. NARENDER | QUAISAR ALI | 9999802592 | ALIQUAISAR110@GMAIL.COM | 15.03.2022 | 02-03-2022 |
| | | | CS (COMM)/904/2022 | M/S JMF SYNTHETICS INDIA PVT LTD VS. M/S CLIMAX OVERSEAS PVT LTD | VIKAS NAGWAN | 9999010507 | JURISLAW@OUTLOOK.COM | 16.03.2022 | 07.03.2022 |
| | | | EX/220/2022 | M/S HARYANA JEWELLERS PVT LTD VS. ABHA SHARMA & ANR. | SACHIN AGGARWAL | 9811071022 | SACHINAGGARWALAADU@GMAIL.COM | 16.03.2022 | 07.03.2022 |
| | | | EX/226/2022 | KRISHAN KUMAR GUPTA VS. NDMC | SH. S K SINGH | 9811161525 | sksingh16@GMAIL.COM | 16.03.2022 | 15.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of filing | e- |
|------|-------|----------|------------------------|---|-----------------------|------------------------|--------------------------------|----------------------|----------------|----|
| | | | CS (COMM)/911/2022 | M/S JAGDAMBA STORE VS. M/S VIPUL HOTELS & RESORTS PVT LTD | NALIN. L. SAHAY | 9899986943 | NALINSAHAYADVOCATE@YAHOO.CO.IN | 21.03.2022 | 15.03.2022 | |
| | | | EX/230/2022 | KRISHAN KUMAR GUPTA VS. NDMC | SATYENDER KUMAR SINGH | 9811161525 | SKSINGH16@GMAIL.COM | 22.03.2022 | 15.03.2022 | |
| | | | OMP(I) (COMM)/206/2022 | BANSAL CREDITS LTD VS. KAILASH SHARMA & ORS. | PRINCE JAIN | 9953758528 | PRINCEJAINPROP@GMAIL.COM | 22.03.2022 | 15.03.2022 | |
| | | | CS (COMM)/913/2022 | M/S ASK AUTOMOTIVE PVT LTD VS. ASHOK KUMAR | PRAMOD KUMAR SINGH | 9718209970 | MAIL@THELEGIST.COM | 22.03.2022 | 15.03.2022 | |
| | | | CS (COMM)/925/2022 | ICICI BANK LTD VS. RAJVIR SINGH | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 22.03.2022 | 15.03.2022 | |
| | | | CS (COMM)/935/2022 | ICICI BANK LTD VS. RANU AGARWAL | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 23.03.2022 | 15.03.2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|---|-----------------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS (COMM)/936/2022 | M/S ZENITH DRINKS PRIVATE LIMITED VS. HEALTH AURIC CARE PRIVATE LIMITED | SHAILEN BHATIA | 9818558690 | ADVOCATEBHATIA89@GMAIL.COM | 23.03.2022 | 15.03.2022 |
| | | | EX/243/2022 | KRISHNA KUMAR GUPTA VS. NDMC & ANR | SATYENDER KUMAR SINGH | 9811161525 | SKSINGH16@GMAIL.COM | 25.03.2022 | 15.03.2022 |
| | | | CS (COMM)/950/2022 | ICICI BANK LTD VS. HITESH & NR | SATISH KUMAR | 9213905829 | MANISH@KLFINDIA.COM | 25.03.2022 | 15.03.2022 |
| | | | CS (COMM)/949/2022 | HITESH SINGHAL VS. MUKESH AGARWAL | SANJAY GARG | 9212193450 | ADV SANJAY GARG1@GMAIL.COM | 25.03.2022 | 15.03.2022 |
| | | | OMP (COMM) 41/2022 | DAKSH ENTERPRISES VS. HETAMPURIA TAX | RINKU MATHUR | 989949914 | ADV.RINKU92271@GMAIL.COM | 25.03.2022 | 15.03.2022 |
| | | | CS (COMM)/952/2022 | EKLINGJEE POLYMERS PVT LTD VS. JONSON RUBBER INDUSTRIES LTD | LOVEKESH AGGARWAL | 9891947575 | LOVKESH27@GMAIL.COM | 25.03.2022 | 15.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|--|--------------------------|-------------------------------------|----------------------|------------------|
| | | | CS (COMM)-955/2022 | MEWA MISHRI ENTERPRISES PVT. LTD. VS. PARTIK STEEL CASTING PVT. LTD. | SH. PRAMOD KUMAR AGARWAL | 9810682372 shekhawatilegal@yahoo.in | 26.03.2022 | 23.03.2022 |
| | | | CS (COMM)-962/2020 | MONSTER ENERGY COMPANY AND KRISHNA TRADING CO. AND ORS. | SH. K.G. BANSAL | 9311087263 unitedmark@unitedipr.com | 28.03.2022 | 26.03.2022 |
| | | | OMP (COMM)/217/2022 | (I)HDFC BANK LIMITED Vs AKASH BABU LAL | CHANCHAL KUMAR JHA(P) | 9811311360 ADVNAVDEEP1963@YAHOO.COM | 29-03-2022 | 23.03.2022 |
| | | | OMP (COMM)/218/2022 | (I)HDFC BANK LIMITED Vs JAGDEEP SINGH AHLUWALIA | CHANCHAL KUMAR JHA(P) | 9811311360 ADVNAVDEEP1963@YAHOO.COM | 29-03-2022 | 23.03.2022 |
| | | | OMP (COMM)/213/2022 | (I)HDFC BANK LIMITED Vs MUKESH KUMAR | CHANCHAL KUMAR JHA(P) | 9811311360 ADVNAVDEEP1963@YAHOO.COM | 29-03-2022 | 23.03.2022 |
| | | | OMP (COMM)/215/2022 | (I)HDFC BANK LIMITED Vs MUKESH MISHRA | CHANCHAL KUMAR JHA(P) | 9811311360 ADVNAVDEEP1963@YAHOO.COM | 29-03-2022 | 23.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|---|----------|---------------------|---|-----------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | OMP (COMM)/216/2022 | (I)HDFC BANK LTD VS SHAISTA BEGUM | CHANCHAL KUMAR JHA(P) | 9811311360 | ADVNAVDEEP1963@YAHOO.COM | 29-03-2022 | 23.03.2022 |
| | | | CS (COMM)-973/2020 | ICICI BANK LTD VS. NAGPAL SALES PVT LTD & ORS | POOJA SINGH | 9718858971 | ASALAWYERS@GMAIL.COM | 29-03-2022 | 23.03.2022 |
| | | | CS (COMM)-979/2020 | M/S D.S ENTERPRISES V/S SHUBHAM ENTERPRISES | SIDHARTH | 8826247756 | SIDHARTHAGGARWAL241@GMAIL.COM | 29-03-2022 | 23.03.2022 |
| | | | CS (COMM)-980/2020 | ICICI BANK LTD VS. ANIRUDH KUMAR | C.PRAKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 30-03-2022 | 29.03.2022 |
| | | | OMP (COMM)/230/2022 | (I)BANSAL CREDITS LTD VS. BALENDER KUMAR | VIKAS SEHGAL | 9873828306 | VIKASH.SHEGAL@GMAIL.COM | 31-03-2022 | 29.03.2022 |
| 5 | SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05 | CENTRAL | EX - 168/22 | ASKA EQUIPMENT V/S SRI SIDDI VINAYAKA | AJIT SINGH | | | 02.03.2022 | 02.03.2022 |
| | | | CS COMM - 750/22 | ICICI BANK LTD V/S M/S INDIA MEDICO INSTRUMENTS | C PRAKASH | | | 02.03.2022 | 02.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of filing | e- |
|------|-------|----------|------------------|---------------------------------------|----------------|------------------------|-------------------|----------------------|----------------|----|
| | | | CS COMM – 751/22 | ICICI BANK LTD V/S ASHWANI KR | C PRAKASH | | | 02.03.2022 | 02.03.2022 | |
| | | | CS COMM – 753/22 | ICICI BANK LTD V/S JITENDER KR GUPTA | C PRAKASH | | | 02.03.2022 | 02.03.2022 | |
| | | | CS COMM – 754/22 | ICICI BANK LTD V/S MOHAN LAL | DHRUV JOSHI | | | 02.03.2022 | 02.03.2022 | |
| | | | CS COMM – 756/22 | ICICI BANK LTD V/S RAYEES RAJA | DHRUV JOSHI | | | 02.03.2022 | 02.03.2022 | |
| | | | MISC DJ – 128/22 | ICICI BANK LTD V/S BIPIN KR | PRASHANT KR | 9818030800 | | 03.03.2022 | 03.03.2022 | |
| | | | MISC DJ – 129/22 | ICICI BANK LTD V/S A L KAIF FOODS | PRASHANT KR | 9818030800 | | 03.03.2022 | 03.03.2022 | |
| | | | CS COMM – 801/22 | ASHA RAM & SONS V/S UBAID RASHID WANI | SACHIN KR JAIN | 7290050558 | | 03.03.2022 | 03.03.2022 | |
| | | | CS COMM – 802/22 | ICICI BANK LTD V/S PHARMEE BORA | C PRAKASH | | | 03.03.2022 | 03.03.2022 | |
| | | | CS COMM – 803/22 | ICICI BANK LTD V/S SUMESH DAWAR | C PRAKASH | | | 03.03.2022 | 03.03.2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of filing | e- |
|------|-------|----------|---------------------|--------------------------------------|---------------------|------------------------|-------------------|----------------------|----------------|----|
| | | | OMP (I) COMM 161/22 | TATA CAPITAL V/S SHAURYA ENTERPRISES | VIKAS SHARMA | 9811205567 | | 03.03.2022 | 03.03.2022 | |
| | | | OMP (I) COMM 162/22 | HDFC BANK LTD V/S PARVEEN KR | SCHANCHAL KR JHA | 9811311360 | | 03.03.2022 | 03.03.2022 | |
| | | | OMP (I) COMM 163/22 | HDFC BANK LTD V/S IQURAR HUSSAIN | SCHANCHAL KR JHA | 9811311360 | | 03.03.2022 | 03.03.2022 | |
| | | | OMP (I) COMM 164/22 | HDFC BANK LTD V/S MAUYR SHARMA | SCHANCHAL KR JHA | 9811311360 | | 03.03.2022 | 03.03.2022 | |
| | | | OMP (I) COMM 177/22 | AXIS BANK LTD V/S K JAIN | CANIMESH KHANDELWAL | | | 04.03.2022 | 04.03.2022 | |
| | | | OMP (I) COMM 178/22 | HDFC BANK LTD V/S BRIJ MOHAN | ANISH BHOLA | 9811452022 | | 04.03.2022 | 04.03.2022 | |
| | | | CS COMM – 819/22 | ICICI BANK LTD V/S SANJAY | SCHETNA BHALLA | | | 04.03.2022 | 04.03.2022 | |
| | | | CS COMM – 820/22 | ICICI BANK LTD V/S SANJA CHAUHAN | SCHETNA BHALLA | | | 04.03.2022 | 04.03.2022 | |
| | | | CS COMM – 821/22 | CANARA BANK V/S ARVINDER ANAND | KAUR MOHIT BHARDWAJ | 9810288424 | | 04.03.2022 | 04.03.2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|------------------|------------------------|-------------------|----------------------|------------------|
| | | | CS COMM – 822/22 | ICICI BANK LTD V/S PRADEEP KR TYAGI | SMANISH DIWAN | | | 04.03.2022 | 04.03.2022 |
| | | | CS COMM – 833/22 | SANJAY CHAUDHARY V/S PRIYANKA MANCHANDA | ANIL KR | 9999750848 | | 05.03.2022 | 05.03.2022 |
| | | | MISC DJ – 133/22 | MAXGTECH ENGINEERING V/S CUBIX CONTROL SYSTEM | SAQUIB ARBAB | 9899669994 | | 05.03.2022 | 05.03.2022 |
| | | | CS COMM – 836/22 | M/S RAJU TRANSPORT V/S DELHI STATE CIVIL SUPPLIES | RUPAK SRIVASTAVA | | | 07.03.2022 | 07.03.2022 |
| | | | OMP (I) COMM – 192/22 | MITTAL FIN LTD V/S SHIV RAJ SINGH | LAVIKA GUPTA | | | 08.03.2022 | 08.03.2022 |
| | | | CS COMM – 841/22 | ICICI BANK LTD V/S HEMANT SHARMA | KAUSHAL KR | 9958724670 | | 08.03.2022 | 08.03.2022 |
| | | | CS COMM – 843/22 | AJIT NIRWAN V/S NDMC | S K SINGH | | | 09.03.2022 | 09.03.2022 |
| | | | CS COMM – 844/22 | ICICI BANK LTD V/S RAM NIWAS | SMANISH DIWAN | | | 09.03.2022 | 09.03.2022 |
| | | | OMP COMM – 32/22 | M/S AYUB ALI & SONS V/S GOVT OF NCT OF DELHI | K K GAUTAM | 9990077887 | | 09.03.2022 | 09.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------------|---|---------------------|------------------------|-------------------|----------------------|------------------|
| | | | CS COMM – 863/22 | ASHOK KR GOYAL V/S ONKAR ENGINE & GENERATOR P LTD | GOVIND SINGH | 9313163947 | | 10.03.2022 | 10.03.2022 |
| | | | CS COMM – 890/22 | MS GRINARSOFT AUTOMOBILES V/S JOGINDER | LALIT KR PANDEY | 8130383143 | | 14.03.2022 | 14.03.2022 |
| | | | CS COMM – 891/22 | AJIT NIRWAN V/S NDMC | S K SINGH | | | 14.03.2022 | 14.03.2022 |
| | | | CS COMM – 892/22 | ICICI BANK LTD V/S AARTI KUMARI | ALOK KR | | | 14.03.2022 | 14.03.2022 |
| | | | CS COMM – 900/22 | RAM NIWAS GOEL V/S NDMC | SAVINASH KR TRIVEDI | 9958664413 | | 15.03.2022 | 15.03.2022 |
| | | | CS COMM – 906/22 | RAJESH JALOTA V/S COL SONI | SAMANDEEP MAINI | 9810135563 | | 16.03.2022 | 16.03.2022 |
| | | | OMP M(I) COMM – 202/22 | KOTAK MAHINDRA BANK V/S LAMBA BROR | ASHISH KR MOHAR | | | 16.03.2022 | 16.03.2022 |
| | | | EX - 22/21 | MOHD SAMI V/S PARVEEN KR | ALOK SHARMA | 7824610990 | | 21.03.2022 | 21.03.2022 |
| | | | CS COMM – 916/22 | HUGO BOSS TRADEMARK MANAGEMENT V/S M/S BALAJI HOSIERY | SHARVAN KR BANSAL | 7726021194 | | 22.03.2022 | 22.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of filing | e- |
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| | | | CS COMM – 917/22 | ICICI BANK LTD V/S JAGTAR SINGH | ALOK KR | | | 22.03.2022 | 22.03.2022 | |
| | | | CS COMM – 918/22 | ICICI BANK LTD V/S RASHID KHAN | ALOK KR | | | 22.03.2022 | 22.03.2022 | |
| | | | CS COMM – 919/22 | M/S TRIPATHI HARDWARE & MILL STORE V/S M/S SUPERCITY DEVELOPERS | KARAN CHAWLA | 9650075005 | | 22.03.2022 | 22.03.2022 | |
| | | | CS COMM – 920/22 | ICICI BANK LTD V/S ISHAN SHARMA | ALOK KR | | | 22.03.2022 | 22.03.2022 | |
| | | | CS COMM – 149/22 | M/S DELHI FOOD SUPPLIER V/S M/S R K HOTLIER DEVOLPERS | & NEERAJ NATH DWIVEDI | | | 23.03.2022 | 23.03.2022 | |
| | | | CS COMM – 938/22 | ICICI BANK LTD V/S AMIT KUMAR | ALOK KR | | | 23.03.2022 | 23.03.2022 | |
| | | | CS COMM – 945/22 | ICICI BANK LTD V/S SAMEER SALES | SAKASHDEEP SINGH RODA | | | 25.03.2022 | 25.03.2022 | |
| | | | CS COMM – 946/22 | ICICI BANK LTD V/S PANKAJ YADAV | C PRAKASH | | | 25.03.2022 | 25.03.2022 | |
| | | | OMP (I) COMM – 210/22 | HDFC BANK LTD V/S MOHIT TRIPATHI | NAVEED SINGH | | | 28-03-2022 | 28-03-2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|--|------------------------|-------------------|----------------------|------------------|
| | | | OMP (I) COMM 209/22 | TATA CAPITAL FIN V/S GURTEJ SINGH ADIWAL | VIKAS SHARMA | | 28-03-2022 | 28-03-2022 |
| | | | OMP (I) COMM 208/22 | B D CREDIT LTD V/S ANGAD KUMAR | NITIN KUMAR | | 28-03-2022 | 28-03-2022 |
| | | | CS COMM – 969/22 | RAJESH KHATTAR V/S SAURABH SHARMA | ASHISH UPPAL | | 29.03.2022 | 29.03.2022 |
| | | | CS COMM – 970/22 | RAVINDER KHANNA V/S YOGESH SETHI | SAURABH CHANDRA | | 29.03.2022 | 29.03.2022 |
| | | | OMP (I) COMM 214/22 | TATA CAPITAL FIN V/S DEVELOSPACE INTERNATIONAL | VIKAS SHARMA | 9811205567 | 29.03.2022 | 29.03.2022 |
| | | | EX – 253/22 | VIKAS MITTAL V/S NDMC | S K SINGH | | 29.03.2022 | 29.03.2022 |
| | | | OMP (I) COMM 224/22 | BANSAL CREDIT V/S PUSHPAL CHANDHOK | PRINCE JAIN | | 30.03.2022 | 30.03.2022 |
| | | | OMP (I) COMM 225/22 | BANSAL CREDIT V/S BALENDER KR TOMAR | VIKAS SEHGAL | 9213494869 | 30.03.2022 | 30.03.2022 |
| | | | OMP (I) COMM 226/22 | KOTAK MAHINDRA BANK V/S RAJVIR SINGH | ASHISH KR MOHAR | | 30.03.2022 | 30.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|---|----------|-----------------------|--|-----------------|------------------------|------------------------------|----------------------|------------------|
| | | | OMP (I) COMM - 227/22 | KOTAK MAHINDRA BANK V/S KARNATAKA FREIGHT CARRIER | ASHISH KR MOHAR | | | 30.03.2022 | 30.03.2022 |
| | | | CS COMM - 976/22 | CANARA BANK V/S PUJA TRAVELS | ANUJ AGGARWAL | 9810519023 | | 30.03.2022 | 30.03.2022 |
| | | | CS COMM - 977/22 | M/S D LIGHT ENERGY P LTD V/S M/S ABHIRAM MARKETING | ASHISH PANDEY | | | 30.03.2022 | 30.03.2022 |
| | | | CS COMM - 978/22 | SANJEEV GUPTA V/S ADITYA RAJ MAHESHWARI | IMRAN KHAN | | | 30.03.2022 | 30.03.2022 |
| | | | OMP (I) COMM - 229/22 | M/S ELECTRONICS FIN V/S ANJALI ARTS | RAHUL BHARDWAJ | | | 31.03.2022 | 31.03.2022 |
| 6 | VACANT COURT OF SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL | CENTRAL | 779/2021 | jasch foils vs vijay kumar | ashish jain | 7838656755 | aashish_legalhub@yahoo.co.in | 02-03-2022 | 08-02-2022 |
| | | | 784/2022 | ICICI BANK VS HANSA | TRIUMPH LEGAL | 8600910500 | OFFICE@TRIUMPHLEGAL.CO.IN | 02-03-2022 | 28-02-2022 |
| | | | 787/2022 | ICICI BANK VS MHD SALAMAN KHAN | TRIUMPH LEGAL | 8600910500 | OFFICE@TRIUMPHLEGAL.CO.IN | 02-03-2022 | 28-02-2022 |
| | | | 789/2022 | ICICI BANK VS SHARUKH KHAN | TRIUMPH LEGAL | 8600910500 | OFFICE@TRIUMPHLEGAL.CO.IN | 02-03-2022 | 28-02-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------|--|---------------|------------------------|---------------------------|----------------------|------------------|
| | | | 788/2022 | ICICI BANK VS MUKESH KUMAR | TRIUMPH LEGAL | 8600910500 | OFFICE@TRIUMPHLEGAL.CO.IN | 02-03-2022 | 28-02-2022 |
| | | | 808/2022 | charavu sathya prasad vs mr. Prem ranjan | neeraj kr jha | 9811090737 | | 03-03-2022 | 02-03-2022 |
| | | | 810/2022 | ICICI BANK VS MAHARAJ SINGH | Chetna bhalla | 9818280772 | PUNITBHALLA@GMAIL.COM | 04-03-2022 | 26-02-2022 |
| | | | 169/2022 | HDFC BANK VS KAMLESH KHOLI | NAVDEEP SINGH | 9811311360 | ADNAVDEEP1963@YAHOO.COM | 04-03-2022 | 02-03-2022 |
| | | | 170/2022 | HDFC BANK VS ARJUN KUMAR | NAVDEEP SINGH | 9811311360 | ADNAVDEEP1963@YAHOO.COM | 04-03-2022 | 02-03-2022 |
| | | | 179/2022 | bansal credit vs rambir | prince jain | 9953758528 | princejainrop@gmail.com | 04-03-2022 | 03-03-2022 |
| | | | 180/2022 | hdfc bank vs rakesh kumar | NAVDEEP SINGH | 9811311360 | adNAVDEEP1963@YAHOO.COM | 04-03-2022 | 03-03-2022 |
| | | | 831/2022 | ICICI BANK VS AMAN MALHOTRA | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 05-03-2022 | 04-03-2022 |
| | | | 829/2022 | ICICI BANK VS MOHD. NAUSHAD | C.PARKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 05-03-2022 | 02-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------|---|---------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | 828/2022 | ICICI BANK VS SUBHASH CHANDER | C.PARKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 05-03-2022 | 28-02-2022 |
| | | | 834/2022 | rajander walia vs ndmc | s. k singh | 9811161525 | sksingh116@fgmail.com | 07-03-2022 | 03-03-2022 |
| | | | 194/2022 | M/S CHOLAMANDALAM INVESTMENT VS SH. RATAN GHOSH | RAVI SHANKAR GARG | 9811252038 | ADVOCATERSGARG@GMAIL.COM | 07-03-2022 | 07-02-2022 |
| | | | 189/2022 | AXIS BANK VS K C JAIN TRAVELS | ANIMESH KHANDEWLWAL | 9312397699 | DELHIBRANCH@AKHILMO DI.COM | 07-03-2022 | 03-03-2022 |
| | | | 188/2022 | AXIS BANK VS CHAIN SINGH | ANIMESH KHANDEWLWAL | 9312397799 | DELHIBRANCH@AKHILMO DI.COM | 07-03-2022 | 03-03-2022 |
| | | | 845/2022 | ram niwas gupta vs nirma gupta | ankur singhal | 9811126091 | ankursinghaladvocae@gmail.com | 09-03-2022 | 08-03-2022 |
| | | | 860/2022 | GOPAL KHANNA VS PRAKASH CHANDRA PANDEY | VIKASH DUDEJA | 9810906618 | VIKASH.DUDEJA.ADV@GMAIL.COM | 09-03-2022 | 08-03-2022 |
| | | | 872/2022 | icici bank vs amit kumar | hemant gupta | 9899009971 | juris@hemantgunpta.in | 11-03-2022 | 15-02-2022 |
| | | | 871/2022 | icici bank vs gauav kumar | hemant gupta | 9899009971 | juris@hemantgunpta.in | 11-03-2022 | 14-02-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------|--|--------------------|------------------------|--------------------------------|----------------------|------------------|
| | | | 783/2022 | state bank vs ravinder singh | ajit amar | 9711499290 | adv.ajit.jc@gmail.com | 11-03-2022 | 25-02-2022 |
| | | | 193/2022 | pitbull nutrition india vs toyota financial services | mayank bansal | 9891688600 | advocatemayankbansal@gmail.com | 11-03-2022 | 11-03-2022 |
| | | | 879/2022 | RADHE SHYAM YADAV VS NDMC | SATYENDRA KR SINGH | 9811161525 | | 14-03-2022 | 10-03-2022 |
| | | | 893/2022 | uco bank vs shri rajesh kumar | bkm | 9868113796 | | 14-03-2022 | 24-02-2022 |
| | | | 909/2022 | icici bank vs kundal lal | satish kumar | 9213905829 | manish@klfindia.com | 16-03-2022 | 26-02-2022 |
| | | | 905/2022 | icici bank vs manish jolly | satish kumar | 9213905829 | manish@klfindia.com | 16-03-2022 | 24-02-2022 |
| | | | 907/2022 | icici bank vs sheetal | satish kumar | 9213905829 | manish@klfindia.com | 16-03-2022 | 17-02-2022 |
| | | | 205/2022 | bansal credits vs mohd abrar | prince jain | 9953758528 | princejainrop@gmail.com | 21-03-2022 | 16-03-2022 |
| | | | 923/2022 | ICICI BANK VS VIJAY BHANDARI | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 22-03-2022 | 21-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------|--|-------------------|------------------------|--------------------------|----------------------|------------------|
| | | | 939/2022 | icici bank vs biswajeet kumar singh | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 23-03-2022 | 22-03-2022 |
| | | | 942/2022 | canara bank vs ms sukhmoni homes | sandeep tyagi | 9999886249 | sk.ygagi@ymail.com | 24-03-2022 | 02-03-2022 |
| | | | 944/2022 | RAM SARAN DASS VS SATISH KUMAR JAIN | RAMA SHARMA | 9911855122 | RAMASHARMA4597@GMAIL.COM | 25-03-2022 | 10-03-2022 |
| | | | 40/2022 | A.K.S PANWAR VS M/S SBI CARD PAYMENT | PRIYARANJAN KUMAR | 9582095160 | | 25-03-2022 | 10-01-2022 |
| | | | 951/2022 | ALPHA RADIOS VS JOJJOT ENTERPRISES | MOHIT GUPTA | 9312833620 | MOHITADV@YAHOO.COM | 25-03-2022 | 24-03-2022 |
| | | | 963/2022 | RISHI TRADING VDK HILLSFOOD | KSHITIZ AHLAWAT | 9555996666 | | 28-03-2022 | 26-03-2022 |
| | | | 987/2022 | ROMANA HERBAL CARE PVT. LTD. VS.RAKESH CHANDNA | | 8810460803 | admin@ablawin | 01-04-2022 | 22-03-2022 |
| | | | 234/2022 | KOTAK MAHINDRA BANK LTD. VS. MANGAL SHAH | | 9899381353 | ASHISHMAHOR@GMAIL.COM | 01-04-2022 | 29-03-2022 |
| | | | 233/2022 | KOTAK MAHINDRA BANK LTD. VS. GURMEET SINGH | | 9899381353 | ASHISHMAHOR@GMAIL.COM | 01-04-2022 | 29-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|---|----------|---------------------|---|------------------------------|----------------------|----------------------|------------------|
| 7 | SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01 | West | | | | | | |
| | | | OMP (COMM)/187/2022 | (I)HDFC BANK Vs ARPIT SOLANKI | ASHIM BHATT(P), 9599624216 | nil | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/185/2022 | (I)HDFC BANK Vs ANIL KUMAR ATRI | ASHIM BHATT(P), 9599624216 | nil | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/186/2022 | (I)HDFC BANK Vs ROHTASH KUNDAL LAL | ASHIM BHATT(P), 9599624216 | nil | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/201/2022 | (I)HDFC BANK Vs HARI KRISHAN PANT | GOPAL KASHYAP(P), 9958633230 | naveenk101@gmail.com | 14-03-2022 | 02-03-2022 |
| | | | OMP (COMM)/200/2022 | (I)HDFC BANK Vs SHELLY KALRA | GOPAL KASHYAP(P), 9958633230 | naveenk101@gmail.com | 14-03-2022 | 02-03-2022 |
| | | | OMP (COMM)/199/2022 | (I)HDFC BANK Vs TAPESHWAR RANA | GOPAL KASHYAP(P), 9958633230 | naveenk101@gmail.com | 14-03-2022 | 02-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|--|----------|-----------------------|---|-------------------|------------------------|------------------------------|----------------------|------------------|
| | | | OMP (I)/COMM/198/2022 | HDFC BANK Vs MOHD ASLAM | GOPAL KASHYAP(P), | 9958633230 | naveenk101@gmail.com | 14-03-2022 | 02-03-2022 |
| | | | OMP (I)/COMM/197/2022 | HDFC BANK Vs VIKAS TULSI RAM | GOPAL KASHYAP(P), | 9958633230 | naveenk101@gmail.com | 14-03-2022 | 02-03-2022 |
| 8 | SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI | West | OMP (I)/COMM/178/2022 | HDFC BANK VS AMIT KUMAR | NAVEEN SHARMA | 9958633231 | naveenk101@gmail.com | 02.03.2022 | 02.03.2022 |
| | | | OMP (I)/COMM/179/2022 | HDFC BANK VS HARSHIT | NAVEEN SHARMA | 9958633231 | naveenk101@gmail.com | 02.03.2022 | 02.03.2022 |
| | | | OMP (I)/COMM/180/2022 | HDFC BANK VS ANIL KUMAR YADAV | BHATT & CO. | 9599624216 | ashim.bhatt17@gmail.com | 02.03.2022 | 02.03.2022 |
| | | | OMP (I)/COMM/181/2022 | HDFC BANK VS MANOJ KUMAR | KUSUM BHATT | 9599624216 | ashim.bhatt17@gmail.com | 02.03.2022 | 02.03.2022 |
| | | | OMP (I)/COMM/182/2022 | HDFC BANK VS BILAL AHMAD | KUSUM BHATT | 9599624216 | ashim.bhatt17@gmail.com | 02.03.2022 | 02.03.2022 |
| | | | CS/COMM/184/2022 | M/S HILTI INDIA VS UNIQUE REALITY PVT. LTD. | SARVIND SHARMA | 9811736977 | aslawassociates.as@gmail.com | 02.03.2022 | 02.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|------------------|------------------------|--|----------------------|------------------|
| | | | OMP (I)/COMM/183/2022 | HDFC BANK VS UTTAM ROY | KUSUM BHATT | 9599624216 | ashim.bhatt17@gmail.com | 03.03.2022 | 03.03.2022 |
| | | | OMP (I)/COMM/184/2022 | HDFC BANK VS SHASHI AJIT SINGH | KUSUM BHATT | 9599624216 | ashim.bhatt17@gmail.com | 03.03.2022 | 03.03.2022 |
| | | | CS/COMM/188/2022 | SWAMI BHOOMA NAND DNC AND RESEARCH INSTITUTE VS BAJAJ ALIANZ GEN. INS. CO. | ANIL GOEL | 9999904433 | internationallegalnetwork@gmail.com | 04.03.2022 | 04.03.2022 |
| | | | CS/COMM/195/2022 | CENTRAL BANK OF INDIA VS YASHPAL SINGHLA | B.K. MISHRA | 9868113796 | bkmdelhi@gmail.com | 07.03.2022 | 07.03.2022 |
| | | | CS/COMM/196/2022 | CENTRAL BANK OF INDIA VS DINESH CHAUHAN | B.K. MISHRA | 9868113796 | bkmdelhi@gmail.com | 07.03.2022 | 07.03.2022 |
| | | | CS/COMM/198/2022 | ICICI BANK VS ARVINDER KAUR SETHI | ERUDITE LEGAL | 9852710417 | info@eruditelegalasia.com | 08.03.2022 | 08.03.2022 |
| | | | CS/COMM/199/2022 | CANARA BANK VS M/S COCONUT | SCHITRA MALHOTRA | 8212888057 | chitrasethi@gmail.com | 08.03.2022 | 08.03.2022 |
| | | | CS/COMM/200/2022 | CANARA BANK VS MANMEET KAUR | SUNIL KUMAR JHA | 9013351414 | khasunil943@gmail.com | 08.03.2022 | 08.03.2022 |
| | | | CS/COMM/212/2022 | SBI VS NAWAZISH KHAN | RUCHI KHURANA | 9811170646 | ruchikhurana@hotmail.com | 14.03.2022 | 14.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|--------------------------|---|-----------------------|------------------------------|--|----------------------------|----------------------|
| | | | CS/COMM/213/2022 | PUNJAB & SIND BANK VS TEJPAL SINGH SALUJA | SORI BIPNEET SINGH | 9811218405 | info@sbstegalsolutions.com | 14.03.2022 | 14.03.2022 |
| | | | CS/COMM/219/2022 | SBI VS AASHISH KUMAR YADAV | R.K. SINHA | 9811255873 | advocatesinha@rediffmail.com | 15.03.2022 | 15.03.2022 |
| | | | CS/COMM/225/2022 | CANARA BANK VS MAHJABEEN QURESHI | SUBHASH KUMAR JHA | 9810840045 | skjhaassociates@yahoo.com | 21.03.2022 | 21.03.2022 |
| | | | CS/COMM/239/2022 | BOB VS SANJAY KUMAR | SUMIT ANAND | 9953154353 | sumitanandadv@gmail.com | 24.03.2022 | 24.03.2022 |
| | | | OMP/COMM/10/2022 | PARVEEN KUMAR VS HDFC BANK | NITIN GOEL | 9958617492 | advnitin@hotmail.com | 24.03.2022 | 24.03.2022 |
| | | | OMP (I)/COMM/240/2022 | KOTAK MAHINDRA BANK VS SURESH | AMIT KUMAR VATS | 8368668358 | amitkumar.294@rediffmail.com | 24.03.2022 | 24.03.2022 |
| | | | CS/COMM/245/2022 | BANK OF INDIA VS M/S MANSI GARMENTS | S.V. TYAGI | 9868112411 | sty1954@gmail.com | 29.03.2022 | 29.03.2022 |
| | | | CS/COMM/249/2022 | CANARA BANK VS M/S UPS FASHIONS | SUSHIL KUMAR RAI | 9868422289 | raisushilo915@gmail.com | 30.03.2022 | 30.03.2022 |
| | | | CS/COMM/250/2022 | PNB VS ADITYA SAGAR | LALIT KUMAR | 8447587097 | lalitkumar2573@gmail.com | 30.03.2022 | 30.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|--|--------------------|---------------------|--|------------------------|-------------------|-----------------------------|------------------|----------|
| 9 | VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI DISTRICT | CS(COMM) 1023/2022 | ALOKE STEELS INDUSTRIES PVT LTD VS SWISS SINGAPORE INDIA PVT LTD | MANISHA CHAUDHARY | 9810727660 | service@ukla.in | 02.03.22 | 25.02.22 |
| | | | OMP(COMM) 1021/2022 | M/S STOCKHOKLDING PVT LTD VS JATALIAJ P AND OTHER | PATHAK | 8588965838 | jaipathako1@gmail.com | 02.03.22 | 23.02.22 |
| | | | CS(COMM) 1017/2022 | M/S MEDIA LIMITED VS M/S DON BOSCO SCHOOL MANANGEMENT | AMIT BAJAJ | 9213187809 | puneet@gmail.com | 02.03.22 | 23.02.22 |
| | | | ARB.A.COMM1003/22 | JP TRANSPORT VS M/S MAHINDRA ANDRAVI MAHINDRA FINANCIAL SERVICES LTD | BHARTUKA | 9560656045 | ravibharuka@gmail.com | 02.03.22 | 23.02.22 |
| | | | CS(COMM) 1036/2022 | M/S BUSINESSWORLD PRIVATE LTD VS M/S AG DAUTERS WASTE PROCESSING | RITWIK NANDA | 9654025754 | petalchandhok@trustlegal.in | 03.03.22 | 23.02.22 |
| | | | OMP(COMM) 1038/2022 | M/S SHREE RATHNAM RESTAURANTS PVT LTD VS VRINDAVAN FOODS AND ANOTHER | AMAN VASHISTH | 8233119499 | vashisth.lex@gmail.com | 03.03.22 | 26.02.22 |
| | | | CS(COMM) 1139/2022 | SMT MADHU GUPTA VS SPACE WOOD FURNISHERS PVT LTD AND OTHERS | KAMAL BANSAL | 9810911743 | kba2kbaa.in | 05.3.22 | 01.03.22 |
| | | | CS(COMM) 1140/2022 | M/S ESS ELL CABLE CO. VS M.S MAHENDRA PUMP PVT ;LTD AND OTHER | JAWAHAR GOYAL | 9873292200 | goeljawaharlal@gmail.co | 05.3.22 | 04.03.22 |
| | | | CS(COMM) 1136/2022 | JAQUAR AND COMPANY PVT LTD VS M/S EDISON LIGHT HOUSE AND OTHERS | ASDTYA GAUR | 9999397097 | jurist.dityagaur@gmail.com | 05.3.22 | 28.02.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|--|---------------------|------------------------|---------------------------------|----------------------|------------------|
| | | | cs(COMM) 1126/2022 | DR RAJEEV SOOD VS OSTON TECH PVT LTD AND OTHERS | ANSHUMAAN SAHNI | 8826517924 | mantoisahnianshumaan@gmail.com | 05.3.22 | 03.03.22 |
| | | | OMP (COMM)1151/22 | MRITYUNJAY KUMAR VS M/S ANAND RATHI SHARES AND STOCKBROKERS LIMITED AND OTHERS | MAYANK BARUA | 9810329713 | sanjayd1999@gmail.com | 07.03.22 | 03.03.22 |
| | | | CS(COMM) 1242/2022 | RAJ TUBE CO PVT LTD VS MANGI DEVI JANGID | LOKESH KUMAR GARG | 9350486350 | lokeshgargadvocate@gmail.com | 10.03.22 | 08.03.22 |
| | | | OMP (COMM)1259/22 | (i)HDFC BANK LTD VS DAYAL SINGH RAWAT | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1265/22 | (i)HDFC BANK LTD VS SUMIT SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | cs(COMM) 1126/2022 | M/S HT MEDIA LTD VS PG ADVERTISING PVT LTD | AMIT BAJAJ | 9213187809 | puneet@gmail.com | 10.03.22 | 08.03.22 |
| | | | cs(COMM) 1126/2022 | M/S HT MEDIA LTD VS PG ADVERTISING PVT LTD | AMIT BAJAJ | 9213187809 | puneet@gmail.com | 10.03.22 | 08.03.22 |
| | | | cs(COMM) 1126/2022 | M/S HT MEDIA LTD VS REMYA ADVWERTISING | AMIT BAJAJ | 9213187809 | puneet@gmail.com | 10.03.22 | 08.03.22 |
| | | | CS(COMM) 1282/2022 | ICICI BANK LTD VS KHEM PAL SINGH | KUSHAL KUMAR | 9582710417 | kushal.kumar@eruditelegal.asia. | 11.03.22 | 05.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-------------------------|---|------------------------------|--|----------------------------|----------------------------|
| | | | CS(COMM) 1312/2022 | SANJEEV LAL AND ANOTHER VS M/S ELROY MOTORS PVT LTD | ANUBHA GOEL | 9873075650 anubhagdelhi@gmail.com | 14.03.22 | 09.03.22 |
| | | | OMP (COMM)1333/22 | FAITH MERCANTILE P LTD VS GREEN POWER INTERNATIONAL P LTD | SANJEEV SEHGAL | 9818200000 inslawfirm@gmail.com | 14.03.22 | 9.03.22 |
| | | | OMP(I) (COMM)1343/22 | HDFC BANK LTD VS DEVENDER GUPTA | RAJEEV KUMAR RANJAN | 9811843931 ranjan.and.company@gmail.com | 15.03.22 | 11.03.22 |
| | | | OMP(I) (COMM)1345/22 | HDFC BANK LTD VS PREETI RANDHIR SINGH | RAJEEV KUMAR RANJAN | 9811843931 ranjan.and.company@gmail.com | 15.03.22 | 11.03.22 |
| | | | OMP(I) (COMM)1346/22 | HDFC BANK LTD VS GAURAV DUBEY | RAJEEV KUMAR RANJAN | 9811843931 ranjan.and.company@gmail.com | 15.03.22 | 11.03.22 |
| | | | OMP(I) (COMM)1348/22 | HDFC BANK LTD VS ARJUN SHARMA | RAJEEV KUMAR RANJAN | 9811843931 ranjan.and.company@gmail.com | 15.03.22 | 11.03.22 |
| | | | CS(COMM) 1365/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS SUSHMA BETTY DAS | RAMEEZUDIN RAJA | 9899347995 rameez3591@gmail.com | 15.3.22 | 05.03.22 |
| | | | CS(COMM) 1365/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS SUSHMA BETTY DAS | RAMEEZUDIN RAJA | 9899347995 rameez3591@gmail.com | 15.3.22 | 05.03.22 |
| | | | OMP (COMM)1394/22 | (1) GUJRAL ESTATES PVT LTD VS RUSTIC FOODS LLP | B SHEKHAR | 8010056536 bimlendershe4khargmail.com | 16.03.22 | 15.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|------------------------|---|------------------------------|---|----------------------------|----------------------|
| | | | CS(COMM) 1385/2022 | EDUCATION INDIA PRIVATE LTD VS RYAN INTERNATIONAL GROUP OF INSTITUTIONS AND | ANKIT PARASHAR | 8802310640 a.parashar@alblawoffices.com | 16.03.22 | 09.03.22 |
| | | | CS(COMM) 1386/2022 | GA S LOGISTICS,LLP VS SATPAL SINGH CHAWLA | SHASHA JAIN | 8587859529 laljain.adv@gmail.com | 16.03.22 | 11.03.22 |
| | | | CS(COMM) 1449/2022 | HUGO BOSS TRADE MARKA MANAGEMENJT GMBH & CO KG VS EURO VALLYE | K.G BANSAL | 9990605966 unitedmark@unitedipr.com | 22.03.22 | 16.03.22 |
| | | | OMP(COMM) 1526/2022 | VACHANDEEP SHIPPING INDIA PRIVATE LIMITED VS M/SMANISH INDOSTAR CAPITAL FINANCE LIMITED | MALAK BHATT | 9650592002 malak@malakbhatt.com | 24.03.22 | 23.03.22 |
| | | | OMP(COMM) 1527/2022 | VACHANDEEP SHIPPING INDIA PRIVATE LIMITED VS M/SMANISH INDOSTAR CAPITAL FINANCE LIMITED | MALAK BHATT | 9650592002 malak@malakbhatt.com | 24.03.22 | 23.03.22 |
| | | | CS(COMM) 1520/2022 | UNDER ARMOUR, INC VS ASHOK KUMAR | PRAMOD KUMAR SINGH | 9810481016 mail@thelegist.com | 24.03.2022 | 14.03.22 |
| | | | cs(COMM) 1341/2022 | VENTURES LIMITED VS NIRAJ AGGARWAL (HUF) THROUGH ITS KARTA C/O PARTH | AMIT BAJAJ | 9213187809 puneet@gmail.com | 24.03.22 | 21.03.22 |
| | | | OMP(COMM) 1544/2022 | AMAN NAGPAL VS NIRMAL BANG SECURITIES PVT LTD AND NAR | KARAN DEWAN | 9818451701 karan.dewan24@gmail.com | 25.03.22 | 16.02.22 |
| | | | OMP(I)(COMM) 1561/2022 | AUGUST ATTORNEY LLP VS VIRENDRA NATH AND OTHERS | RAVINDRA SINGH | 9310222203 augusttattorneysllp@gmail.com | 25.03.22 | 25.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|--|--------------------|------------------------|--|--------------------|------------------------|-----------------------------|----------------------|------------------|
| | | | CS(COMM) 1619/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS DIGANTA BORAH | KARNAIL SINGH | 9811163363 | karnailsinghlegal@yahoo.com | 30.03.22 | 24.03.22 |
| | | | CS(COMM) 1620/2022 | BANK OF INDIA VS SANJAY SHARMA | SHAILESH KUMAR | 9891285888 | advshaileshkumar@gmail.com | 30.03.22 | 28.03.22 |
| 10 | SH. GURVINDER PAL SINGH, JUDGE (COMMERCIAL COURT)-02 | NEW DELHI DISTRICT | CS(COMM) 1019/2022 | M/S DELHI CABZ & SERVICES PVT LTD VS M/S RAHEJ DEVELOPERS PVT LTD AND OTHERS | MANJU NANDA | 9810084392 | manjunanda4@yahoo.com | 02.03.22 | 24.02.22 |
| | | | OMP(I)(COMM) 1018/2022 | M/S INCRED FINANCIAL SERVICES LTD VS M/S GREENLAND MOTORS AND OTHERS | AMIT BAJAJ | 9213187809 | bajajnbajaj227@gmail.com | 02.03.22 | 23.02.22 |
| | | | CS(COMM) 1016/2022 | STATE BANK OF INDIA Vs NADEEM AHMED KAZMI | VIJAY PRAKASH | 9810210832 | vijayprakash9682@gmail.com | 02.03.22 | 22.02.22 |
| | | | ARB.A.COMM1004/22 | JP TRANSPORT VS M/S MAHINDRA ANDRAVI MAHINDRA FINANCIAL SERVICES LTD | BHARTUKA | 9560656045 | ravibharuka@gmail.com | 02.03.22 | 23.02.22 |
| | | | CS(COMM) 1005/2022 | M/S PAGLIARA PRODOTTI CHIMICI SPA VS M/S PRAYAGS POLYTECH PVT LTD | SURESH SRIBVASTAVA | 9899628833 | srivastavavinayk@gmail.com | 02.03.22 | 22.02.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------------|--|------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | CS(COMM) 1009/2022 | CANRA BANK ERSTWHILE SYNDICATE BANK vs ASHOK KUMAR | SUSHIL KUMAR RAK | 9868422289 | raisushil0915@gmail.com | 02.03.22 | 22.02.22 |
| | | | OMP(I)(COMM) 1010/2022 | BMW INDIA FINANCIAL SERVICES PVT LTD VS SHIB DASS METALS PRIVATE LIMITED | ANKUR KATYAL | 9811809439 | aankurkatyal@asklegal.,com.in | 02.03.22 | 18.02.22 |
| | | | OMP(COMM) 1035/2022 | GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS M/S ADLAKHA ASSOCIATE4S PVT LTD AND OTHERS | PIYUSH CHANDEL | 8968217890 | piyushchandel93@gmail.com | 03.03.22 | 25.02.22 |
| | | | OMP(COMM) 1033/2022 | VIJAY SINGH SUNDA VS M/S MESTO INDIA PVT LTD | UDAY CHAUHAN | 9212843448 | chauhanuday93gnmauil.cin | 03.03.22 | 25.02.22 |
| | | | CS(COMM) 1034/2022 | KRIPA SHANKAR SINGH VS AYUTRVEDA FARMS INDIA PVT LTD | RAKESH BENIWAL | 9212017961 | rakeshbeniwal2142@gmail.com | 03.03.22 | 25.02.22 |
| | | | CS(COMM) 1079/2022 | STATE BANK OF INDIA VS GOPESH KUMAR MEENA | SUNIL SEHRAWAT | 9999330725 | delhilawyers76@yahoo.com.in | 04.03.22 | 13.01.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|---|---------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | OMP (COMM)1129/22 | GUJRAL ESTATES PVT LTD VS ZIUBA HOSPITALITY LLP | BIMLENDU SHEKHAR | 8010056536 | bimlendushekar@gmail.com | 05.03.22 | 03.03.22 |
| | | | OMP (COMM)1125/22 | DAVID VS M/S KOTAK SECURITIES LIMITED | KAMLESH KUMAR | 8587880072 | kamleshvindhya@gmail.com | 05.03.22 | 25.02.22 |
| | | | OMP (COMM)1909/22 | KABIR KAKKAR VS KOTAK MAHINDRA PRIME LIMITED | MEENAKSHI JOSHI | 9811494890 | meenakshijoshi125@gmail.com | 08.03.22 | 05.03.22 |
| | | | CS(COMM) 1227/2022 | SYNC IN DESIGN PVT LTD VS SAMSUNG INDIA PVT LTD | SOHAIL KHAN | 9555713550 | sohailkhan.aadlegal@gmail.com | 10.03.22 | 07.03.22 |
| | | | OMP (COMM)1260/22 | (i)HDFC BANK LTD VS KISHAN CHANDRA | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1264/22 | (i)HDFC BANK LTD VS KAMAL MUNSHI RAM | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|----------------------|------------------------|------------------------------|----------------------|------------------|
| | | | OMP (COMM)1258/22 | (i)HDFC BANK LTD VS DILEEP TIWARI | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1261/22 | (i)HDFC BANK LTD VS RAHUL | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1262/22 | GUJRAL ESTATES PVT LTD VS ZIUBAB HOSPITALITY LLP | BIUBAB SHEKHAR | 8010056536 | bimlendershe4khargmail.com | 10.03.22 | 09.03.22 |
| | | | CS(COMM) 1336/2022 | STATE BANK OF INDIA VS VINAY KAUSHAL AND ANOTHER | ASHOK KUMAR BAHL | 9810019614 | bahlassociates1995@gmail.com | 14.03.22 | 10..03.22 |
| | | | CS(COMM) 1335/2022 | STATE BANK OF INDIA VS NIRMALA PANDEY | ASHOK KUMAR BAHL | 9810019614 | bahlassociates1995@gmail.com | 14.03.22 | 10..03.22 |
| | | | OMP (COMM)1302/2022 | MANNKI SINGH AND ANOTHER VS PNB HOUSING FINANCE LIMITED | MRINAL HARSH VARDHAN | 9971055101 | mhvlegal@gmail.com | 14.03.22 | 25.02.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|--|---------------------------|------------------------|----------------------------------|----------------------|------------------|
| | | | OMP(I) (COMM)1305/22 | M/S CMI LIMITED VS BHARAT HEAVY ELECTRICALS LIIMITED | NIDHISH GUPTA | 8802925097 | NIDHISH.GUPTA01@GMAIL. COM | 14.03.22 | 10.03.22 |
| | | | OMP(I) (COMM)1348/22 | HDFC BANK LTD VS ARJUN SHARMA | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.co m | 15.03.22 | 11.03.22 |
| | | | cs(COMM) 1341/2022 | HT MEDIA LTD VS ANISHA JAIN AND OTHER | AMIT BAJAJ | 9213187809 | puneet@gmail.com | 15.03.22 | 11.03.22 |
| | | | CS(COMM) 1395/2022 | CANRA BANK ERSTWHILE SYNDICATE BANK vs PRAKASH CHANDRA SHUKLA AND OTHERS | NILENDU VATSAYAN | 9999050853 | nilenduvatsyayan@gmail.com | 16.03.22 | 11.03.22 |
| | | | CS(COMM) 1418/2022 | STATE BANK OF INDIA VS M/S P K BROTHERS AND OTHERS | RAJEEV SAGAR | 9810021846 | sagarandsagar@live.com | 21.03.22 | 02.03.22 |
| | | | CS(COMM) 1424/2022 | WESTEND GREEN FARMS SOCIETY VS VICKY KAKKAR AND OTHERS | SUMIT GEHLOT | 971777388 | sumitgehot@fidelegalcom | 21.03.22 | 15.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|------------------------|------------------------|---------------------------------|----------------------|------------------|
| | | | OMP (COMM)1483/22 | TIMSY DHAWAN VS KOTAK MAHINDRA PRIME LTD | RAJEEV SIROHI | 9810902238 | rajeevsirohi2003@yahoo.com | 22.03.22 | 16.03.22 |
| | | | CS(COMM) 1482/2022 | M/S SUDHIR POWER LTD VS M/S CHINA FIRST METALLURGICAL CONSTRUCTION INDIA PVT LTD | LAC DAVIT | 9899291465 | apexlegalnetwork@rediffmail.com | 22.03.22 | 16.03.22 |
| | | | CS(COMM) 1498/2022 | EXXON MOBIL CORPORATION | RAHUL CHAUDHARY | 9899783837 | litigation@rahulchaudhry | 23.03.22 | 21.03.22 |
| | | | OMP(COMM) 1528/2022 | VACHANDEEP SHIPPING INDIA PRIVATE LIMITED VS M/S INDOSTAR CAPITAL FINANCE LIMITED | MALAK MANISH BHATT | 9650592002 | malak@malakbhatt.com | 24.03.22 | 23.03.22 |
| | | | OMP(COMM) 1529/2022 | VACHANDEEP SHIPPING INDIA PRIVATE LIMITED VS M/S INDOSTAR CAPITAL FINANCE LIMITED | MALAK MANISH BHATT | 9650592002 | malak@malakbhatt.com | 24.03.22 | 23.03.22 |
| | | | CS(COMM) 1533/2022 | M/S BELAIR TRAVEL AND CARGO PVT LTD VS M/S KOREAN AIRLINES CO LTD | DEEPAK KUMAR SRIVASTAV | 8178674311 | deepaksrivastav400@gmail.com | 25.03.22 | 21.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------------|--|----------------------|------------------------|------------------------------------|----------------------|------------------|
| | | | CS(COMM) 1571/2022 | UNION BANK OF INDIA VS SHABNAM PRAVEEN | ROHTAS KUMAR JAJORIA | 9868750997 | rkjajoria26@gmail.com | 26.03.22 | 25.03.22 |
| | | | OMP(I)(COMM) 1576/2022 | SNAP ON TOOLS PVT LTD VS BALESARA GARAGE EQUIPMENTS | MUKTI CHAUDHRY | 9818201714 | officemuktichaudhry@gmail.com | 26.03.22 | 23.03.22 |
| | | | OMP(I)(COMM) 1567/2022 | M/S TRISQUARE SWITCHGEARS PVT LTD VS SHAPOORJI PALLONJI AND OMPANY PVT LTD | SURINDER GOEL | 9810100554 | s.goel6@yahoo.com | 26.03.22 | 24.03.22 |
| | | | OMP (COMM)1594/22 | SWASTIK INFRAESTATE PVT LTD | MANISH KUMAR | 9821090339 | manishkumarandassociates@gmail.com | 28.03.22 | 25.03.22 |
| | | | CS(COMM) 1621/2022 | TCI EXPRESS LIMITED VS M/S ARIHANT PRINTERS | KHAITAN AND KHAITAN | 9873603928 | litigation@khaitandkhaitan.com | 30.03.22 | 15.03.22 |
| | | | CS(COMM) 1632/2022 | M/S GOZERO MOBILITY PVT LTD VS JASMEET SINGH | SRI KANTH IYYER | 9986496869 | srikant@iyyerco.in | 30.03.22 | 26.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|---|--------------------|------------------------|--|-----------------------|------------------------|------------------------------|----------------------|------------------|
| | | | CS(COMM) 1638/2022 | EXXON MOBIL CORPORATION VS ARVIND THAKUR | RAHUL KUMAR CHAUDHARY | 9899783837 | litigation@rahulchaudhry | 31.03.22 | 29.03.22 |
| | | | CS(COMM) 1641/2022 | TOUCHWOOD ENTERTAINMENT LIMITED VS SIGMA TRADE WING LLP AND OTHERS | MOHIT GUPTA | 9312833620 | mohitadv@yahoo.com | 31.03.22 | 28.03.22 |
| 11 | SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI DISTRICT | CS(COMM) 1022/2022 | AKASH GUPT A AND ANOTHER VS M/S FASHION SHOE POINT AND OTHERS | GP SINGH | 9811992006 | g.p.singh@hotmail.com | 02.03.22 | 23.02.22 |
| | | | CS(COMM) 1020/2022 | GOPAL DAS BHAWAN AND HOUSING PVT LTD VS KUSHVINDER SINGH JOBAN | B SHEKHAR | 9871424063 | bimlendushekar@gmail.com | 02.03.22 | 23.02.22 |
| | | | OMP(I)(COMM) 1011/2022 | BMW INDIA FINANCIAL SERVICES PVT LTD VS ASCO AGENCIES PVT LTD | ANKUR KATYAL | 9811809439 | Aankurkatyal@asklegal.com.in | 02.03.22 | 22.02.22 |
| | | | CS(COMM) 1013/2022 | HEMA BARANWAL VS ASHWATH INFRATCH PVT LTD AND OTHERS | UMESH HURNWAL | 9911633057 | globaljudexlawfirm@gmail.com | 02.03.22 | 17.02.22 |
| | | | CS(COMM) 1012/2022 | SATYA PRAKASH BARNWAL VS ASWATH INNOVATION PVT LTD AND OTHERS | UMESH HURNWAL | 9911633057 | globaljudexlawfirm@gmail.com | 02.03.22 | 17.02.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------------------|--|-------------------------------|----------------------------|----------------------|------------------|
| | | | CS(COMM) 1039/2022 | PREM MERCANTILES PVT LTD VS RAKESH PRATAP SIHGH ` | KK SHARMA 9818140429 | kksharmaadvocate@gmail.com | 03.03.22 | 02.03.22 |
| | | | OMP(COMM) 1037/2022 | M/S UTTAM PRAKASH VS UNION ON INDIA AND OTHERS | AMAN VASISTH 8233119499 | vashisth.lex@gmail.com | 03.03.22 | 15.02.22 |
| | | | OMP(COMM) 1032/2022 | JH TRANSPORT VS M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD | RAVI BHARUK 9560656045 | ravibharuka@gmail.com | 03.03.22 | 27.02.22 |
| | | | CS(COMM) 1005/2022 | PUMA SE VS ASHOK KUMAR | SHASHI PRATAP OJHA 9891584230 | sojha@rnaip.com | 03.03.22 | 28.02.22 |
| | | | CS(COMM) 1078/2022 | SUSHIL KUMAR VS M/S BIG FISH VENTURES REST AURANT PVT LTD | DD PANDEY 9810389119 | ddpandeylayfirm@gmail.com | 04.03.22 | 23.02.22 |
| | | | OMP (COMM) 1089/2022 | UNION OF INDIA VS M/S M/S SWAGATMA ENTERPRISES | VINOD KUMAR RAI 9811603482 | vinod.kumar.ra@gmail.com | 04.03.22 | 28.02.22 |
| | | | CS(COMM) 1138/2022 | M/S HINDUSTAN MEDIA VENTUIRES LIMITED VS NARESH KUMAR GARG | AMIT BAJAJ 9213187809 | puneet@gmail.com | 05.303.22 | 02.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|-------------------------------|------------------|----------|
| | | | CS(COMM) 11137/2022 | JAQUAR AND COMPANY PVT LTD VS M/S EDISON LIGHT HOUSE AND OTHERS | ASDTYA GAUR | 9999397097 | jurist.dityagaur@gmail.com | 05.3.22 | 28.02.22 |
| | | | OMP (COMM)1118/22 | M/S ADITYA BIRLA FINANCE LTD VS HIMANSHU AGARIA AND ANR | UTSAV SAURAV | 9999368014 | filngtrulegal@yahoo.com | 05.03.22 | 23.02.22 |
| | | | OMP (COMM)1130/22 | M/S DELHI METRO RAIL CORPORATION VS M/S JITENDER KUMAR AND ANOTHER | SD RAJESHWAR | 9811013123 | dr Rao30@yahoo.com | 05.03.22 | 25.02.22 |
| | | | cs(COMM) 1148/2022 | SURENDRA NATH @ SURINDER NATH AND OTHERS VS M/S GURIND SALES AND OTHERS | SAMIT SETHI | 9811050335 | sethi amit 70@yahoo.com | 07.03.22 | 28.02.22 |
| | | | ARB.A.COMM1154/22 | M/S CHIRANJI LAL AND CO VS UNION OF INDIA | CS PARASHAR | 9811026863 | Csparasher@gmail.com | 08.03.22 | 04.03.22 |
| | | | CS(COMM) 1229/2022 | SYNC IN DESIGN PVT LTD VS SAMSUNG INDIA PVT LTD | SOHAIL KHAN | 9555713550 | sohailkhan.aadlegal@gmail.com | 10.03.22 | 07.03.22 |
| | | | CS(COMM) 1228/2022 | SYNC IN DESIGN PVT LTD VS SAMSUNG INDIA PVT LTD | SOHAIL KHAN | 9555713550 | sohailkhan.aadlegal@gmail.com | 10.03.22 | 07.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|--------------------|--|------------------------|-------------------|---------------------------------|------------------|----------|
| | | | cs(COMM) 1268/2022 | M/S HINDUSTAN MEDIA VENTURES LTD VS PG ADVERTISING | AMIT BAJAJ | 9213187809 | puneet@gmail.com | 10.03.22 | 08.03.22 |
| | | | OMP (COMM)1263/22 | (i)HDFC BANK LTD VS RAJ KUMAR NARIENDRA SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1261/22 | (i)HDFC BANK LTD VS MOHAMMAD KAMRAN | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1256/22 | (i)HDFC BANK LTD VS SONIA WADHWA | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | OMP (COMM)1261/22 | (i)HDFC BANK LTD VS HOSHIAR SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 10.03.22 | 21.02.22 |
| | | | CS(COMM) 1283/2022 | ICICI BANK LTD VS KUBER SINGH MANRAL | KUSHAL KUMAR | 9582710417 | kushal.kumar@eruditelegal.asia. | 11.03.22 | 05.03.22 |
| | | | CS(COMM) 1280/2022 | NIPPON EXPRESS (INDIA) PVT LTD VS SARA SAE PVT LTD | SHIVAM SHARMA | 9654545855 | legal@shivamsharma.info | 11.03.22 | 10.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|------------------------|--|----------------------|------------------|
| | | | CS(COMM) 1414/2022 | M/S ANAROCK PROPERTY CONSULTANTS PVT LTD VS ASHOK JAIPURIA AND OTHERS | INDRANIL GHOSH | 9560221909 info@igalegal.com | 21.03.22 | 08.03.22 |
| | | | CS(COMM) 1417/2022 | SARAN MOTORS PVT LTD VS D P TOUR AND TRAVELS AND OTHSERS | LOKESH BHOLA | 99994106690 lokesh@legalicoms.in | 21.3.22 | 14.03.22 |
| | | | CS(COMM) 1420/2022 | PUMASE VS ASHOK KUMAR | SHASHI P OJHA | 9891584230 sojha@rnaip.com | 21.03.22 | 15.03.22 |
| | | | ARB.A.COMM1490/22 | M/S SIDDHARTH CT SCAN & IMAGING CENTRE & ORS | SACHIN SHARMA | 9899222544 dhruvdadv@gmail.com | 23.03.22 | 16.03.022 |
| | | | OMP(COMM) 1524/2022 | M/S BHARDWAJ ENTERPRISES AND ORS VS SUSHILA SHARMA | SATUL RATHI | 9810540219 atulgnrathi@hotmail.com | 24.03.2022 | 22.03.22 |
| | | | OMP(COMM) 1525/2022 | VACHANDEEP SHIPPING INDIA PRIVATE LIMITED VS M/S INDOSTAR CAPITAL FINANCE LIMITED | MALAK MANISH BHATT | 9650592002 malak@malakbhatt.com | 24.03.22 | 23.03.22 |
| | | | OMP(COMM) 1566/2022 | NEERAJ JAIN VS M/S RELIGARE BROKING LTD | SONAL CHAUHAN | 9871234645 sonal.cauhan.adv@gmail.com | 26.03.22 | 15.03.22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|---|----------|---------------------------|--|----------------------------|------------------------------|--------------------------------|----------------------------|-------------------------|
| | | | CS(COMM) 1604/2022 | M/S SCHINDANAND INSULATIONS VS HEBITECH INFRAVETURES PVT LTD | BALRAM SINGH | 9873188641 | br9840@gmail.com | 29.03.22 | 28.03.22 |
| | | | OMP(i)(COMM) 1605/2022 | AAD FINLEASE PRIVATE LIMITED VS M/S OFG HONG KONG LIMITED | AMARJEET KUMAR | 9654782712 | amarjeet@khuranaandkhurana.com | 29.03.22 | 11.03.22 |
| | | | CS(COMM) 1618/2022 | SPRINGER NATURE INDIA PRIVATE LIMITED VS M/S TRIANGLE INFORTECH PVT LTD | SMOHIT KUMAR | 97147268268 | advmoitshr@gmail.com | 30.03.22 | 28.03.22 |
| | | | CS(COMM) 1628/2022 | PUNJAB NATIONAL BANK VS M/S FOURTH VOICE MEDIA NETWORKS PVT LTD AND ORS | GEETANJALI SHARMA | 8447833740 | advocate.134@gmail.com | 30.03.22 | 26.03.22 |
| | | | CS(COMM) 1627/2022 | PUNJAB NATIONAL BANK VS LALIT AGARWAL AND ANR | GEETANJALI SHARMA | 8447833740 | advocate.134@gmail.com | 30.03.22 | 26.03.22 |
| | | | CS(COMM) 1626/2022 | PUNJAB NATIONAL BANK VS REKHA AGARWAL | GEETANJALI SHARMA | 8447833740 | advocate.134@gmail.com | 30.03.22 | 26.03.22 |
| | | | OMP(COMM) 1646/2022 | DAYANAND MEDICAL COOLEGE AND HOSPITAL MANAGING SOCIETY VS DR SANJAY SINGH NEGI | SURI AND COMPANY | 9971357074 | litigation@surico.in | 31.03.22 | 29.03.22 |
| 12 | SH. PREM KUMAR BHARTWAL, DJ (COMMERCIAL)- 01 | SOUTH | CS (COMM)/173/2022 | SUNIL KUMAR Vs RISHI GUPTA/ DIRECTOR | SUNIL KUMAR SANGWAN(P), | 981069913 | advcotcsunilsangwan@gmail.com | 02-03-2022 | 02-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|--|-------------------|------------------------|--|----------------------|------------------|
| | | | EX/100/2022 | M/S BAJAJ FINANCE LIMITED Vs NIKHIL BANSAL | RIT ARORA(P), | 7838737001 | ritarora91@gmail.com | 02-03-2022 | 02-03-2022 |
| | | | CS (COMM)/177/2022 | STATE BANK OF INDIA Vs VIKRAM ANANDRAO NIKAM | NAZIA PARVEEN(P), | 9810021846 | sagarandsagar@live.com | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/10/2022 | MANIK MAHAJAN Vs TOYOTA FINANCIAL SERVICES INDIA LTD | SOURABH LEKHA(P), | 9811590282 | info@susheelmahajan.com | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/221/2022 | (I)HDFC BANK LTD Vs MR RAVINDER GAMBHIR | AMITA KUMARI(P), | 9311851166 | gurmeet@gbalawoffices.com | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/219/2022 | (I)HDFC BANK LTD Vs MR MOHD HASHIM | AMITA KUMARI(P), | 9311851166 | gurmeet@gbalawoffices.com | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/222/2022 | (I)HDFC BANK LTD Vs MONA PORTFOLIA LTD | AMITA KUMARI(P), | 9311851166 | gurmeet@gbalawoffices.com | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/220/2022 | (I)HDFC BANK LTD Vs MS POOJA DHINGRA | AMITA KUMARI(P), | 9311851166 | gurmeet@gbalawoffices.com | 03-03-2022 | 03-03-2022 |
| | | | EX/101/2022 | INTEC CAPITAL LTD Vs AND M INFRA DEVELOPERS PVT LTD | RISHU AGARWAL(P), | 9990918352 | rishuagarwal@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | EX/103/2022 | KOTAK MAHINDRA PRIME LIMITED Vs ANURAG GUPTA | Rohit Bohra(P), | 9369850733 | bnnlitigation@gmail.com | 03-03-2022 | 03-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|--|------------------------|-------------------|------------------------------|------------------|------------|
| | | | CS (COMM)/174/2022 | ATUL DIGANI Vs M/S TG LEISURE AND RESORTS PVT LTD | SHUBHAM GUPTA(P), | 9899474884 | amitg.advocate@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/175/2022 | ELETE BIOTECH PVT LTD Vs MEDEOR HOSPITAL | NEERAJ KUMAR JHA(P), | 9811090737 | nkjlegal07@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/176/2022 | CANARA BANK Vs M/S UNITY CABLE ANDRITU COMPNICS PARTNERSHIP FIRM | ASHARMA(P), | 9810638363 | ramerh.unitycable@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/225/2022 | MS EKTA ENTERPRISES (I) Vs CENTRAL WAREHOUSING CORPORATION | DEEP KISHORE DASS(P), | 9828279182 | adv.dineshbishnoi@gmail.com | 04-03-2022 | 04-03-2022 |
| | | | OMP (COMM)/11/2022 | ANUPAMA VERMA Vs RAJEEV GOEL | HARSH JAIN(P), | 9811907854 | advjainharsh@gamil.com | 04-03-2022 | 04-03-2022 |
| | | | EX/105/2022 | HDFC BANK LTD Vs MRINAL MORAN | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 04-03-2022 | 04-03-2022 |
| | | | CS (COMM)/178/2022 | SINGHANIA Vs M/S M2M CYBERNETICS PVT LTD M/S ENNOV INFRA SOLUTIONS | ABHINAV BERI(P), | 8588081414 | info@pristinelegal.com | 04-03-2022 | 04-03-2022 |
| | | | OMP (COMM)/227/2022 | IDFC FIRST BANK LTD (I) Vs SACHIN CHAUDHARY 0076 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 05-03-2022 | 05-03-2022 |
| | | | OMP (COMM)/228/2022 | IDFC FIRST BANK LTD (I) Vs SUNIL DEWANI 9444 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 05-03-2022 | 05-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|--|------------------|------------|
| | | | CS (COMM)/183/2022 | INFOPOWER TECHNOLOGIES PVT LTD Vs MS SANGEETA SINGH | SAURABH CHAUHAN(P), | 9810442334 | contact@scalegal.co.in | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/239/2022 | (1) IDFC FIRST BANK LTD Vs BINDIA BARARIA 1541 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/232/2022 | (1) IDFC FIRST BANK LTD Vs SURESH KUMAR 0854 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/233/2022 | (1) IDFC FIRST BANK LTD Vs SANJU PAHAL 9051 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/234/2022 | (1) IDFC FIRST BANK LTD Vs JAVED ALAM 5372 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/235/2022 | (1) IDFC FIRST BANK LTD Vs KAMAL CHAND 7121 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/237/2022 | (1) IDFC FIRST BANK LTD Vs MANOJ KUMAR SHARMA 7548 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/238/2022 | (1) IDFC FIRST BANK LTD Vs SHAKEEL AHAMED 6571 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/236/2022 | (1) IDFC FIRST BANK LTD Vs ANKUSH KHARBANDA 4236 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 07-03-2022 | 07-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|--|------------------------|-------------------|-----------------------------|------------------|------------|
| | | | OMP (COMM)/231/2022 | (I) SHRI RAJESH MALIK Vs SHRI DHEERAJ ANAND | HARPREET SINGH(P), | 9811267302 | harpreet.s.adv@gmail.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/241/2022 | (I) IDFC FIRST BANK LTD Vs AJEET KUMAR 3589 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srslegal.com | 08-03-2022 | 08-03-2022 |
| | | | OMP (COMM)/240/2022 | (I) IDFC FIRST BANK LTD Vs VIKKAS GUPTA 8877 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srslegal.com | 08-03-2022 | 08-03-2022 |
| | | | OMP (COMM)/242/2022 | (I) AXIS BANK LIMITED Vs PRADEEP CHARAN | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 08-03-2022 | 08-03-2022 |
| | | | CS (COMM)/184/2022 | EMU LINES PVT LTD Vs PROMINENT COMTECH PRIVATE LIMITED | Uday Kumar(P), | 9810868162 | advudaykumar@gmail.com | 08-03-2022 | 08-03-2022 |
| | | | CS (COMM)/189/2022 | SQUARE TRADERS Vs THE NATIONAL CONSTRUCTION COMPANY LTD | RAMESH CHAND(P), | 9856789514 | rameshchand1258@gmail.com | 09-03-2022 | 09-03-2022 |
| | | | CS (COMM)/188/2022 | THROUGH ITS PROPRIETOR SHIKHAR MOHAN Vs THROUGH TRUSTEES | RISHI SEHGAL(P), | 9891758831 | khemkalawoffices@gmail.com | 09-03-2022 | 09-03-2022 |
| | | | EX/113/2022 | KOTAK MAHINDRA PRIME LTD Vs PARAMJIT SINGH VIRK | Rohit Bohra(P), | 8999546126 | advrohit56@gmail.com | 09-03-2022 | 09-03-2022 |
| | | | OMP (COMM)/251/2022 | (I) AXIS BANK LIMITED Vs AMIT NAGAR | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 10-03-2022 | 10-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|--|-------------------------|-------------------|------------------------------|------------------|------------|
| | | | OMP (COMM)/252/2022 | (I) AXIS BANK LIMITED Vs ANU | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | CS (COMM)/192/2022 | CANARA BANK Vs SATISH SHARMA | KUMAR Aggarwal(P), | 9990042642 | sri.anshu83@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/254/2022 | (I) HDFC BANK LTD Vs SELAK RAM | RAJEEV KUMAR RANJAN(P), | 9311022200 | ranjan.and.company@gamil.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/256/2022 | (I) YES BANK LTD Vs JYOTI | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 11-03-2022 | 11-03-2022 |
| | | | EX/116/2022 | KOTAK MAHINDRA BANK LTD Vs RANJIT SINGH SURYAL | ANKUR KATYAL(P), | 9811809439 | ankurkatyal@asklegal.co.in | 11-03-2022 | 11-03-2022 |
| | | | CS (COMM)/194/2022 | MEHARBAN SINGH BEDI Vs NAVDEEP SINGH | MEHAK KUBBA(P), | 9851675248 | kubbamehak@gmail.com | 15-03-2022 | 15-03-2022 |
| | | | EX/120/2022 | M/S FIITJEE LTD Vs MUKESH AGGARWAL | RAJ KUMAR MALHOTRA(P), | 8957956468 | rajkumarmalhotra@gmail.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/265/2022 | (I) TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHAN SINGH KUSHWAH | RAHUL BHARADWAJ(P), | 8376049807 | Amarnath_rbc@yahoo.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/264/2022 | (I) TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUKESH NARPAR SHAH | RAHUL BHARADWAJ(P), | 8376049807 | Amarnath_rbc@yahoo.com | 15-03-2022 | 15-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|--|-------------------------|-------------------|------------------------------|------------------|------------|
| | | | EX/119/2022 | HDFC BANK LTD Vs RAJ KESHWAR PADIT | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srslegal.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/261/2022 | (I)HDFC BANK LTD Vs ASHUTOSH MEHTA | RAJEEV KUMAR RANJAN(P), | 9311022200 | ranjan.and.company@gamil.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/260/2022 | (I)HDFC BANK LTD Vs RAVI KUMAR | RAJEEV KUMAR RANJAN(P), | 9311022200 | ranjan.and.company@gamil.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/262/2022 | (I)HDFC BANK LTD Vs AASHISH MAHAJAN | RAJEEV KUMAR RANJAN(P), | 9311022200 | ranjan.and.company@gamil.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/263/2022 | (I)IDFC FIRST BANK LTD Vs RCC INFRAVENTURES LIMITED 3358 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srslegal.com | 15-03-2022 | 15-03-2022 |
| | | | OMP (COMM)/272/2022 | (I)YES BANK LTD Vs AMIT NAGAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/273/2022 | (I)YES BANK LTD Vs ANIL KUMAR MISHRA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/268/2022 | (I)YES BANK LTD Vs AMIT KUMAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/267/2022 | (I)YES BANK LTD Vs RAJENDER MEHRA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 16-03-2022 | 16-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|-------------------------------|------------------|------------|
| | | | OMP (COMM)/269/2022 | (I) YES BANK LTD Vs KAPIL KUMAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/266/2022 | (I) YES BANK LTD Vs ARUN KUMAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/270/2022 | (I) IDFC FIRST BANK LTD Vs INFRAVENTURES LIMITED 3438 | RCCSANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/271/2022 | (I) IDFC FIRST BANK LTD Vs INFRAVENTURES LIMITED 3290 | RCCSANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/278/2022 | (I) HDFC BANK LTD Vs VIMLA BUNDI RAM 4407 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 21-03-2022 | 21-03-2022 |
| | | | OMP (COMM)/276/2022 | (I) HDFC BANK LTD Vs PARVEEN KUMAR 8223 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 21-03-2022 | 21-03-2022 |
| | | | OMP (COMM)/277/2022 | (I) HDFC BANK LTD Vs SURESH KUMAR VERMA 4864 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 21-03-2022 | 21-03-2022 |
| | | | OMP (COMM)/274/2022 | (I) HDFC BANK LTD Vs SANDEEP SAINI 1960 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 21-03-2022 | 21-03-2022 |
| | | | OMP (COMM)/275/2022 | (I) HDFC BANK LTD Vs RADHEY BHASIN 4187 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srclslegal.com | 21-03-2022 | 21-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|-------------------------|--|------------------------|-------------------|-----------------------------|------------------|------------|
| | | | Execution (Comm)/1/2022 | DHANI LOANS AND SERVICES LTD Vs BINNY PITER | DINESH JAIN(P), | 8285002845 | sanjeev.pathak@srslegal.com | 21-03-2022 | 21-03-2022 |
| | | | OMP (COMM)/287/2022 | (1)HDFC BANK LTD Vs PRADEEP KUMAR CHAUDHARY 6913 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srslegal.com | 22-03-2022 | 22-03-2022 |
| | | | CS (COMM)/197/2022 | CANARA BANK Vs SATISH | sankur aggarwal(P), | 9990042642 | sri.anshu83@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/290/2022 | (1)YES BANK LTD Vs PARDEEP PHOOL KANWAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/291/2022 | (1)YES BANK LTD Vs JITENDRA LOHIYA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/288/2022 | (1)YES BANK LTD Vs AMIT GUPTA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/289/2022 | (1)YES BANK LTD Vs SUNIL KUMAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/292/2022 | (1)YES BANK LTD Vs SAVINDER HARIA SINGH TANWAR | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/293/2022 | (1)YES BANK LTD Vs TAMPILALTA PRASAD | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|--|------------------|------------|
| | | | OMP (COMM)/294/2022 | (I) YES BANK LTD Vs MANOJ YADAV | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/295/2022 | (I) YES BANK LTD Vs PRITI SHARMA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/299/2022 | (I) YES BANK LTD Vs NITISH SINGH | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/296/2022 | (I) YES BANK LTD Vs MOHD RASHID ALI | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/298/2022 | (I) YES BANK LTD Vs ABHI SUNEJA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/297/2022 | (I) YES BANK LTD Vs SUSEEL KUMAR AWASTHIAM | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | OMP (COMM)/312/2022 | (I) YES BANK LTD Vs DALVIR SINGH CHAUDHARY 0005 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/313/2022 | (I) YES BANK LTD Vs SANJAY KUMAR 0347 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/311/2022 | (I) HDFC BANK LTD Vs CHAN PAL SINGH 0520 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 23-03-2022 | 23-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|---------------------------|------------------------|------------------------------|----------------------|------------------|
| | | | OMP (COMM)/314/2022 | (I) YES BANK Vs DAUD AHMAD 2210 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/315/2022 | (I) YES BANK LTD Vs ASHOK NAGAR 8537 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 23-03-2022 | 23-03-2022 |
| | | | CS (COMM)/202/2022 | THROUGH ITS MANAGING DIRECTOR/M/S CONSOLIDATED CARPET | GURMEENT SINGH NARULA(P), | 9811067017 | gnarula@hotmail.com | 24-03-2022 | 24-03-2022 |
| | | | CS (COMM)/201/2022 | PUNJAB NATIONAL BANK Vs SH RAJESH AHUJA | RANJNA PATHAK(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 24-03-2022 | 24-03-2022 |
| | | | OMP (COMM)/317/2022 | (I) YES BANK LTD Vs ANKUR JOHRI 6295 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 24-03-2022 | 24-03-2022 |
| | | | CS (COMM)/200/2022 | PUNJAB NATIONAL BANK Vs DEBJYOTI MITRA | VIKRAM GOLLA(P), | 9811244209 | vikramgola2010@gmail.com | 24-03-2022 | 24-03-2022 |
| | | | OMP (COMM)/318/2022 | (I) YES BANK LTD Vs PARTH SURI | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 24-03-2022 | 24-03-2022 |
| | | | OMP (COMM)/316/2022 | (I) YES BANK LTD Vs DEODUTT SHARMA 2214 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 24-03-2022 | 24-03-2022 |
| | | | EX/132/2022 | M/S ADITYA BIRLA FINANCE LIMITED Vs RAMESH CHAND | VIBHOR MATHUR(P), | 9990565743 | mathurvibhor2004@gmail.com | 25-03-2022 | 25-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|------------------------------|------------------|------------|
| | | | OMP (COMM)/325/2022 | (I) YES BANK LTD Vs CHETAN SHARMA 9321 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 25-03-2022 | 25-03-2022 |
| | | | OMP (COMM)/326/2022 | (I) YES BANK LTD Vs AASHUTOSH SHARMA | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 25-03-2022 | 25-03-2022 |
| | | | OMP (COMM)/327/2022 | (I) YES BANK LTD Vs RANJAN PANDEY | KUNAL MAKHIJA(P), | 9811015339 | katyalsachin2008@gmail.com | 25-03-2022 | 25-03-2022 |
| | | | OMP (COMM)/331/2022 | (I) IDFC FIRST BANK LTD Vs NILESH TIWARI 0283 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 26-03-2022 | 26-03-2022 |
| | | | OMP (COMM)/330/2022 | (I) HDFC BANK LTD Vs ARVIND SHARMA 2582 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 26-03-2022 | 26-03-2022 |
| | | | OMP (COMM)/333/2022 | (I) IDFC FIRST BANK LTD Vs ARUN CHAUDHARY 0104 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 26-03-2022 | 26-03-2022 |
| | | | OMP (COMM)/332/2022 | (I) IDFC FIRST BANK LTD Vs RAVINDER KUMAR GAUTAM 9408 | SANJEEV KUMAR(P), | 8285002845 | sanjeev.pathak@srcslegal.com | 26-03-2022 | 26-03-2022 |
| | | | EX/137/2022 | KOTAK MAHINDRA BANK LTD Vs ANIL KUMAR VERMA | ANKUR KATYAL(P), | 9811015339 | katyalsachin2008@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | EX/138/2022 | KOTAK MAHINDRA BANK LTD Vs GANESH MOGAN | ANKUR KATYAL(P), | 9811015339 | katyalsachin2008@gmail.com | 26-03-2022 | 26-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|-------------------------|--|------------------------|-------------------|-----------------------------|------------------|------------|
| | | | EX/139/2022 | KOTAK MAHINDRA BANK LTD Vs ANIL KUMAR TOMAR | ANKUR KATYAL(P), | 9811015339 | katyalsachin2008@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | EX/136/2022 | KOTAK MAHINDRA BANK LTD Vs SANJAY | ANKUR KATYAL(P), | 9811015339 | katyalsachin2008@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | OMP (COMM)/15/2022 | MANISH BHATIA Vs THROUGH AR | BARUN KUMAR(P), | 9818766184 | vg65255@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | CS (COMM)/206/2022 | ULTRA MEGA POWER PVT LTD Vs HBL POWER SYSTEMS LTD | AMRITA SARKAR(P), | 9810182555 | Lexalliance.vivek@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | CS (COMM)/205/2022 | MRS TKD KEERTHI SOLE PROPRIETRESS M/S LIFEIMPRESSIONS Vs MS YAMINI MANOHAR | KUNAL KHANNA(P), | 9811015339 | katyalsachin2008@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | EX/142/2022 | DHANI LOANS AND SERVICES LTD Vs MAMTA RANI | RAHUL BHARADWAJ(P), | 8376049807 | Amarnath_rbc@yahoo.com | 28-03-2022 | 28-03-2022 |
| | | | Execution (Comm)/3/2022 | M/S NAV DURGA INDUSTRY Vs M/S SPM SALES PVT LTD | GUDIYA SHARMA(P), | 8965748246 | advsharma2011@gmail.com | 29-03-2022 | 29-03-2022 |
| | | | CS (COMM)/215/2022 | SANDEEP BIHANI Vs VIKAS CHHABRA | VINEET KAUSHIK(P), | 8588957065 | vineet1743@gmail.com | 29-03-2022 | 29-03-2022 |
| | | | CS (COMM)/214/2022 | IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs TUNGI SKUS LTD | Shubham Saigal(P), | 9407223688 | shubhamsaigal@gmail.com | 29-03-2022 | 29-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|--|----------|-------------------------|---|------------------------|-------------------|-------------------------|------------------|------------|
| | | | CS (COMM)/211/2022 | IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs IFFDC KAMARUZZAMAM | Shubham Saigal(P), | 9407223688 | shubhamsaigal@gmail.com | 29-03-2022 | 29-03-2022 |
| | | | CS (COMM)/212/2022 | IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs AMBIKA DEHARIYA | Shubham Saigal(P), | 9407223688 | shubhamsaigal@gmail.com | 29-03-2022 | 29-03-2022 |
| | | | CS (COMM)/213/2022 | MOHAMMAD AZAD Vs RAJEEV BEHL | HARSH KAUSHIK(P), | 9360880827 | | 29-03-2022 | 29-03-2022 |
| | | | Execution (Comm)/4/2022 | J R CREATION ADVERTISER PVT LTD Vs GOLD MAX TRADE N BIZ PVT LTD | MANJEET SINGH(P), | 9868523230 | advrnarayan@gmail.com | 30-03-2022 | 30-03-2022 |
| | | | CS (COMM)/217/2022 | STATE BANK OF INDIA Vs ASHOK KUMAR SINGH | Vaishali Sharma(P), | 9868523230 | advrnarayan@gmail.com | 31-03-2022 | 31-03-2022 |
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH | CS(COMM)/169/2022 | Cata Electrodomesticos India Pvt Ltd Vs. Deepak Khandelwal | Tarun Verma | 9871495838 | cstarunverma@gmail.com | 02.03.2022 | 26.02.2022 |
| | | | CS(COMM)/170/2022 | Cata Electrodomesticos India Pvt Ltd Vs. ABEC Exhibitions and Conferences Pvt Ltd | Tarun Verma | 9871495838 | cstarunverma@gmail.com | 02.03.2022 | 28.02.2022 |
| | | | CS(COMM)/171/2022 | EMU Lines Pvt Ltd Vs. Sukra Logistics & Ors. | Uday Kumar | 9810868162 | advudaykumar@gmail.com | 02.03.2022 | 25.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------------|---|-----------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS(COMM)/172/2022 | Shri Ravi Batra & Ors. Vs. Sneh Lata | S.C. Singhal | 9810061558 | scsinghal@rediffmail.com | 02.03.2022 | 28.02.2022 |
| | | | OMP/(COMM)/9/2022 | Sahil Vs. Kotak Mahindra Prime Ltd | Gaurav Sharma | 9990069990 | not known | 03.03.2022 | 24.02.2022 |
| | | | EX-104/22 | HDFC Bank Ltd Vs. Subodh Rai | Manish Verma | 9650810426 | msvermachambers@gmail.com | 04.03.2022 | 28.02.2022 |
| | | | OMP/(I)(COMM)/223/2022 | HDFC Bank Ltd Vs. Mujahid Ahmed | GBA Law Offices | 9311851166 | gurmeet@gbalawoffices.com | 04.03.2022 | 03.03.2022 |
| | | | OMP/(I)(COMM)/243/2022 | HDFC Bank Ltd Vs. Lakshman Kishori Lal & Anr. | GBA Law Offices | 9311851166 | gurmeet@gbalawoffices.com | 04.03.2022 | 03.03.2022 |
| | | | CS(COMM)/179/2022 | Newar Carbons & Ceramics Pvt Ltd Vs. Balls & Cylpebs Ltd & Ors. | Subhash Chawla | 9810838189 | advocate.schawla@gmail.com | 05.03.2022 | 03.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------------|--|---------------------|------------------------|--------------------------|----------------------|------------------|
| | | | CS(COMM)/180/2022 | Silver Line Laboratories Pvt Ltd Vs. Jitendra Sehrawat | Udhav Khanna | 9971850060 | contact@innovatuslaw.in | 05.03.2022 | 28.02.2022 |
| | | | CS(COMM)/181/2022 | Mahboob Alam Vs. Flipkart Internet Pvt Ltd | Anshuman Upadhyay | 9990908544 | info@markshield.in | 05.03.2022 | 04.03.2022 |
| | | | CS(COMM)/182/2022 | Canara Bank Vs. Naveen Bhandari | anshuman Srivastava | 9990042642 | Not known | 07.03.2022 | 02.03.2022 |
| | | | OMP(I) (COMM)/229/2022 | IDFC First Bank Ltd. Vs. Rohit Gupta | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 07.03.2022 | 05.03.2022 |
| | | | OMP(I) (COMM)/230/2022 | IDFC First Bank Ltd. Vs. Rahul Kumar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 07.03.2022 | 05.03.2022 |
| | | | EX-107/22 | Bajaj Finance Ltd Vs. Rajesh Singh | Rit Arora | 7838737001 | ritarora91@gmail.com | 07.03.2022 | 02.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------------------|---|------------------------|-------------------|-----------------------------------|--------------------------|
| | | | EX-108/22 | Kotak Mahindra Bank Ltd Vs. Thelappaly Kunjappan Shaju | Ankur Katyal | 9811809439 | ankurkatyal@asklegal.co.in | 07.03.2022 04.03.2022 |
| | | | EX-109/22 | Kotak Mahindra Prime Ltd Vs. Manroop Singh | Rohit Bohra | 9911000651 | rohit@bambhaandnandan.in | 07.03.2022 03.03.2022 |
| | | | OMP(I) (COMM.)244/22 | Mrs. Madhavi Swarup Vs. Manipal Brewing and Hospitality Pvt. Ltd. | Pulkit Choudhary | 9711856467 | pulkitchoudharyadvocate@gmail.com | 08.03.2022 08.03.2022 |
| | | | OMP(I) (COMM.)245/22 | IDFC First Bank Ltd. Vs. Ashwani Kumar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 08.03.2022 07.03.2022 |
| | | | OMP(I) (COMM.)246/22 | IDFC First Bank Ltd. Vs. Sanjay Kumar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 08.03.2022 07.03.2022 |
| | | | OMP(I) (COMM.)247/22 | IDFC First Bank Ltd. Vs. Amit Sharma | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 08.03.2022 07.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|---|------------------------------|--------------------------|----------------------|------------------|
| | | | OMP(I) (COMM.)248/22 | IDFC First Bank Ltd. Vs. Subedar Babu Lal | Sanjeev Pathak 8285002845 | litigation@srcslegal.com | 08.03.2022 | 07.03.2022 |
| | | | OMP(I) (COMM.)249/22 | IDFC First Bank Ltd. Vs. Sandeep Shokeen | Sanjeev Pathak 8285002845 | litigation@srcslegal.com | 08.03.2022 | 07.03.2022 |
| | | | CS(COMM)/185/22 | M/s. Redinox Entertainment P Ltd. Vs. Naresh Chandra | D.K. Rustagi 9717764718 | admin@dkrustagi.com | 08.03.2022 | 04.03.2022 |
| | | | OMP(I) (COMM.)250/22 | Office for Alternative Architecture Vs. Ircon Infrastructure and Service Ltd. | Rahul Malhotra 9899218215 | rahulmalhotra@gmail.com | 08.03.2022 | 08.03.2022 |
| | | | Ex-110/22 | L'OREAL Vs. Haridas PA | K.G. Bansal 8527779509 | unitedmark@unitedipr.com | 08.03.2022 | 08.03.2022 |
| | | | CS(COMM)/187/22 | Under Armour INC Vs. D.S. Negi & Ors. | K.G. Bansal 8527779509 | unitedmark@unitedipr.com | 09.03.2022 | 08.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|---|---------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | OMP(Comm)/12/22 | Har Bhagwan Vs. Axis Bank Ltd | Durga Prasad Shukla | 9871318900 | reachatulshukla@gmail.com | 10.03.2022 | 08.03.2022 |
| | | | CS(COMM)/190/22 | Canara Bank Vs. Mac & Cheese Momo Factory | Ritu Mishra | 9873706792 | ritumishra.advocate@gmail.com | 10.03.2022 | 03.03.2022 |
| | | | CS(COMM)/191/22 | Pnjab National Bank Vs. Pawan Kumar & Ors. | Vikram Gola | 9811244209 | wikramgola2010@gmail.com | 10.03.2022 | 07.03.2022 |
| | | | EX-117/22 | Kotak Mahindra Prime Ltd Vs. Kapil Bhati | Rohit Bohra | 9911000651 | rohit@bambhaandnandan.in | 14.03.2022 | 09.03.2022 |
| | | | EX-118/22 | IIFL Finance Ltd Vs. R Fashion and Interior | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 14.03.2022 | 05.03.2022 |
| | | | OMP(I) (COMM.)257/22 | Axis Bank Ltd Vs. Megha Singh | Rajesh Jangra | 9958726491 | jangraadvocate@gmail.com | 14.03.2022 | 10.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|--|---------------------|------------------------|------------------------------|----------------------|------------------|
| | | | OMP(I) (COMM.)258/22 | Axis Bank Ltd Vs. Monu | Rajesh Jangra | 9958726491 | jangraadvocate@gmail.com | 14.03.2022 | 10.03.2022 |
| | | | OMP(I) (COMM.)259/22 | Axis Bank Ltd Vs. Ram Karan | Rajesh Jangra | 9958726491 | jangraadvocate@gmail.com | 14.03.2022 | 10.03.2022 |
| | | | CS(COMM)/193/2022 | ITK Prestige Ltd Vs. Stove Kraft Ltd | Manish Kumar Mishra | 9873553269 | manish@intladvocare.com | 14.03.2022 | 11.03.2022 |
| | | | EX-122/22 | HDFC Bank Ltd Vs. Vogue Crafts and Designs Pvt Ltd | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 15.03.2022 | 04.03.2022 |
| | | | EX-125/22 | Kotak Mahindra Bank Ltd Vs. Kumar Alok | Ankur Katyal | 9811809439 | ankurkatyal@asklegal.co.in | 16.03.2022 | 11.03.2022 |
| | | | OMP(I) (COMM)/279/22 | HDFC Bank Ltd Vs. Sanjeev Kumar Chauhan | Rajeev Kumar Ranjan | 9811843931 | ranjan.and.company@gmail.com | 21.03.2022 | 15.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|---|------------------------|-------------------|------------------------------|--------------------------|
| | | | OMP(I) (COMM)/280/22 | HDFC Bank Ltd Vs. Ujjawal Kapoor | Rajeev Kumar Ranjan | 9811843931 | ranjan.and.company@gmail.com | 21.03.2022 15.03.2022 |
| | | | OMP(I) (COMM)/281/22 | HDFC Bank Ltd Vs. Raman Malhotra | Rajeev Kumar Ranjan | 9811843931 | ranjan.and.company@gmail.com | 21.03.2022 15.03.2022 |
| | | | OMP(I) (COMM)/282/22 | HDFC Bank Ltd Vs. Sushil Sharma | Rajeev Kumar Ranjan | 9811843931 | ranjan.and.company@gmail.com | 21.03.2022 15.03.2022 |
| | | | OMP(I) (COMM)/283/22 | HDFC Bank Ltd Vs. Raj Kumar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 21.03.2022 21.03.2022 |
| | | | OMP(I) (COMM)/284/22 | HDFC Bank Ltd Vs. Robin Ranjan | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 21.03.2022 21.03.2022 |
| | | | OMP(I) (COMM)/285/22 | HDFC Bank Ltd Vs. Abid Khan | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 21.03.2022 21.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|--|-----------------------------------|----------------------------|----------------------|------------------|
| | | | OMP(I) (COMM)/286/22 | HDFC Bank Ltd Vs. Vishnu Basant Lal | Sanjeev Pathak 8285002845 | litigation@srcslegal.com | 21.03.2022 | 21.03.2022 |
| | | | CS(COMM)/195/22 | Pnjab National Bank Vs. Sushanta Saha Traders | Vineet Mudgal 9871343259 | vineetmudgal@gmail.com | 21.03.2022 | 15.03.2022 |
| | | | CS(COMM)/196/22 | Canara Bank Vs. Shish Pal | anshuman Srivastava 9990042642 | sri.anshu83@gmail.com | 21.03.2022 | 10.03.2022 |
| | | | OMP(COMM)/13/22 | Paras Bhatia Vs. FIITJEE Ltd | Govind Rishi 9818040003 | govind.rishi@gmail.com | 21.03.2022 | 15.03.2022 |
| | | | OMP(COMM)/14/22 | Dr. Sumantu Virmani Vs. Mrs. Upinderjit Khurana | Vinayak Marwah 9810522185 | vinayakmarwahadv@gmail.com | 21.03.2022 | 15.03.2022 |
| | | | CS(COMM)/198/22 | Habibs Comsmetic Pvt Ltd Vs. Habibh Hair & Beauty Unisex Saloon Espresso | Simranjeet Singh 9654871449 | simran.legal@gmail.com | 22.03.2022 | 05.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|----------------------|---|------------------------|-------------------|-----------------------------|------------------|------------|
| | | | CS(COMM)/199/22 | MH Construction Vs. Naya Daur Agro Pvt Ltd | Dhiraj Kochar | 9811441947 | | 22.03.2022 | 15.03.2022 |
| | | | OMP(I) (COMM)/300/22 | HDFC Bank Ltd Vs. Mohd Ayaz | Sanjeev Pathak | 8285002845 | balyanassociation@gmail.com | 22.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/301/22 | HDFC Bank Ltd Vs. Anita Singh | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 22.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/302/22 | HDFC Bank Ltd Vs. Shivam Gupta | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 22.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/303/22 | HDFC Bank Ltd Vs. Hitesh Sharma | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 22.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/304/22 | HDFC Bank Ltd Vs. Rocky Randita | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 22.03.2022 | 22.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------------------|--|----------------|------------------------|--------------------------|----------------------|------------------|
| | | | EX(COMM)/2/22 | Dhani Loans and Services Ltd Vs. Raghvendra Dwivedi | Rahul Bhardwaj | 8376049807 | amarantrbc@yahoo.com | 23.03.2022 | 21.03.2022 |
| | | | EX-129/22 | Airports Authority of India Vs. AAR PEE Refrigeration and Air Conditioning | Udit Gupta | 9911179111 | udit@uditkishan.com | 23.03.2022 | 21.03.2022 |
| | | | OMP(I) (COMM)/305/22 | Yes Bank Ltd Vs. Shree Gogaji Metal | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 23.03.2022 | 23.03.2022 |
| | | | OMP(I) (COMM)/306/22 | Yes Bank Ltd Vs. Inderjit | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 23.03.2022 | 23.03.2022 |
| | | | OMP(I) (COMM)/307/22 | Yes Bank Ltd Vs. Vikrant Halder | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 23.03.2022 | 23.03.2022 |
| | | | OMP(I) (COMM)/308/22 | Yes Bank Ltd Vs. Punita Gupta | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 23.03.2022 | 23.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------------|--|------------------------|-------------------|--------------------------|------------------|------------|
| | | | OMP(I) (COMM)/309/22 | Yes Bank Ltd Vs. Hansa Sarin | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 23.03.2022 | 23.03.2022 |
| | | | OMP(I) (COMM)/310/22 | Yes Bank Ltd Vs. Satish Sharma | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 23.03.2022 | 23.03.2022 |
| | | | EX-130/22 | Kotak Mahindra Bank Ltd Vs. Ashish Kumar Shukla | Bambha Nandan | 9369850733 | bnnlitigation@gmail.com | 24.03.2022 | 15.03.2022 |
| | | | OMP(I) (COMM.)319/22 | Orix AutoInfrastructure Services Ltd Vs. Gaurav Sharma | Rajesh Jangra | 9958726491 | jangraadvocate@gmail.com | 24.03.2022 | 24.03.2022 |
| | | | CS(COMM)/203/22 | Shailesh Singh Vs. KBPL Infrastructure Pvt Ltd | Tushar Parashar | 9873749711 | adv.tushar1345@gmail.com | 24.03.2022 | 15.03.2022 |
| | | | OMP(I) (COMM)/320/2022 | Yes Bank Ltd. Vs Ravi Sethi | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 25.03.2022 | 24.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------------|--|------------------------|-------------------|---------------------------|--------------------------|
| | | | OMP(I) (COMM)/321/2022 | Yes Bank Ltd. Vs Rohit Kumar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 25.03.2022 24.03.2022 |
| | | | OMP(I) (COMM)/322/2022 | Yes Bank Ltd. Vs Ram Prasad Naskar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 25.03.2022 24.03.2022 |
| | | | OMP(I) (COMM)/323/2022 | Yes Bank Ltd. Vs Messers New Shri Hari Delhi Tempo Service | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 25.03.2022 24.03.2022 |
| | | | OMP(I) (COMM)/324/2022 | Yes Bank Ltd. Vs Somvir Singh | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 25.03.2022 24.03.2022 |
| | | | OMP(I) (COMM)/328/2022 | Yes Bank Ltd. Vs Manish Jain | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 25.03.2022 24.03.2022 |
| | | | OMP(I) (COMM)/329/2022 | Toyota Financial Services India Ltd Vs. Nirmala Sarhadi | Rahul Bhardwaj | 8376049807 | advocateashok.1@gmail.com | 25.03.2022 15.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------------|--|----------------|------------------------|--------------------------|----------------------|------------------|
| | | | CS(COMM)/204/22 | Thermosol Glass India Pvt Ltd Vs. Sunil Manchanda | Saurabh Mungal | 9899448686 | saurabh.mun@gmail.com | 25.03.2022 | 15.03.2022 |
| | | | CS(COMM)/207/22 | Halitlar Gida Saglik Urunleri Vs. H.M. Enterprises | Mahesh Kumar | 9958944848 | mahesh.kumar@legalics.in | 26.03.2022 | 26.03.2022 |
| | | | EX-140/22 | Cholamandalam Investment and Finance Co Ltd Vs. Deo Sons Transport | Vandana Kumar | 9810333703 | vandanaharit@gmail.com | 26.03.2022 | 26.03.2022 |
| | | | EX-141/22 | Cholamandalam Investment and Finance Co Ltd Vs. Deo Sons Transport | Vandana Kumar | 9810333703 | vandanaharit@gmail.com | 26.03.2022 | 26.03.2022 |
| | | | OMP(I) (COMM)/334/2022 | Yes Bank Ltd. Vs Ashoka | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 26.03.2022 | 25.03.2022 |
| | | | OMP(I) (COMM)/335/2022 | Yes Bank Ltd. Vs Bhupinder Singh | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 26.03.2022 | 25.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------------|---|------------------------|-------------------|----------------------------|--------------------------|
| | | | OMP(I) (COMM)/336/2022 | Yes Bank Ltd. Vs Asha Sudhir Kumar | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 26.03.2022 25.03.2022 |
| | | | CS(COMM)/208/22 | Bank of Baroda Vs. Shadia Bee | Eram Khan | 9717099220 | eramadv2000@gmail.com | 28.03.2022 24.03.2022 |
| | | | CS(COMM)/209/22 | Bank of Baroda Vs. Harshit Verma | Eram Khan | 9717099220 | eramadv2000@gmail.com | 28.03.2022 24.03.2022 |
| | | | CS(COMM)/210/22 | Pradip Kumar Das Vs. M/s Teajas Pharma & Ors. | Pawan Sharma | 9953615219 | advpawan25@gmail.com | 29.03.2022 21.03.2022 |
| | | | OMP(I) (COMM)/337/2022 | Yes Bank Ltd Vs. Rita Dhama | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 29.03.2022 10.03.2022 |
| | | | OMP(I) (COMM)/338/2022 | Yes Bank Ltd Vs. J.M. Enterprises | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 29.03.2022 11.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------------|---|------------------------|-------------------|----------------------------|------------------|------------|
| | | | OMP(I) (COMM)/339/2022 | Yes Bank Ltd Vs. Chhote Lal | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 29.03.2022 | 11.03.2022 |
| | | | OMP(I) (COMM)/340/2022 | Yes Bank Ltd Vs. Mohit Kumar | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 29.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/341/2022 | Yes Bank Ltd Vs. Krishan Singh | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 29.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/342/2022 | Yes Bank Ltd Vs. Jawahar Singh | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 29.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/343/2022 | Yes Bank Ltd Vs. Rajeev Bhati | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 30.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/344/2022 | Yes Bank Ltd Vs. Ravinder Bansal | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 30.03.2022 | 22.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------------|---|----------------|------------------------|------------------------------|----------------------|------------------|
| | | | OMP(I) (COMM)/345/2022 | Yes Bank Ltd Vs. Vanshika Jain | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 30.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/346/2022 | Yes Bank Ltd Vs. Manish Chauhan | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 30.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/347/2022 | Yes Bank Ltd Vs. Mohammad Azam | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 30.03.2022 | 22.03.2022 |
| | | | OMP(I) (COMM)/348/2022 | Yes Bank Ltd Vs. Meraj Alam | Sachin Katyal | 9811015339 | katyalsachin2008@gmail.com | 30.03.2022 | 22.03.2022 |
| | | | EX-145/2022 | HDFC Bank Ltd Vs. Dilip Kumar Hirabhai Rathod | Sanjeev Pathak | 8285002845 | litigation@srcslegal.com | 31.03.2022 | 15.03.2022 |
| | | | OMP(I) (COMM)/349/2022 | Unofin Technology LLP Vs. Ankur Singh | Aditya Giri | 9818674037 | advocateadityagiri@gmail.com | 31.03.2022 | 30.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|---|------------|---------------------------|--|-------------------------|------------------------|----------------------------------|----------------------|------------------|
| | | | OMP(I) (COMM)/350/2022 | Unofin Technology LLP Vs. Pranshu Magon | Aditya Giri | 9818674037 | advocateadityagiri@gmail.com | 31.03.2022 | 30.03.2022 |
| | | | CS(COMM)/216/2022 | IFFCO-MC CROP Science Pvt Ltd Vs. Polba Samabay Krishi Unnayan Samity Ltd | Shubham Saigal | 9407223688 | shubhamsaigal@jlaw.in | 31.03.2022 | 29.03.2022 |
| | | | CS(COMM)/218/2022 | Federal Bank Ltd Vs. Ankur Mili & Ors. | Joby P. Varghese | 9899855689 | lawjpv@gmail.com | 31.03.2022 | 31.03.2022 |
| | | | CS(COMM)/219/2022 | Siemens Industry Software INC and Anr. Vs. Dharmeshbhai R. Sankharva and Ors. | Aarshia Behl | 9810621272 | aarshia@saikrishnaassociates.com | 31.03.2022 | 31.03.2022 |
| | | | CS(COMM)/220/2022 | Picture Time Digiplex Pvt Ltd Vs. Coral Events & Designs & Ors. | Atul T.N. | 9811169087 | atul@atulnagarajan.in | 31.03.2022 | 30.03.2022 |
| 14 | SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT | SOUTH-EAST | CS (COMM)/252/2022 | BANK OF MAHARASHTRA Vs BHARAT KHURANA PROPRIETOR OF M/S VEERA TRADING CO | SIBPNEET SINGH SOVI(P), | 9811218405 | info@abslegalsolutions.com | 04-03-2022 | 03.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|--|---------------------------|------------------------|---------------------------|----------------------|------------------|
| | | | | | | 9811477809 | | | 03.03.2022 |
| | | | CS (COMM)/253/2022 | SATYAVIR SINGH AND ORS Vs ICICI BANK LTD | Sajal Manchanda(P), | | manchanda.sajal@gmail.com | 04-03-2022 | |
| | | | CS (COMM)/265/2022 | ANIL GARG Vs AMIT GARG | PREMOD KUMAR AGGARWAL(P), | 9868920473 | pkagg.adv@gmail.com | 04-03-2022 | 03.03.2022 |
| | | | CS (COMM)/264/2022 | STATE BANK OF INDIA Vs JYOTI KUMAR | AMIT KUMAR SINGH(P), | 7011848842 | singhamito071@gmail.com | 04-03-2022 | 03.03.2022 |
| | | | CS (COMM)/267/2022 | STATE BANK OF INDIA Vs SURESH | AMIT KUMAR SINGH(P), | 7011848842 | singhamito071@gmail.com | 04-03-2022 | 03.03.2022 |
| | | | CS (COMM)/251/2022 | ROHIN GUPTA Vs SEASONS FURNISHING LIMITED | Palak Nenwani(P), | 928908513 | N/A | 04-03-2022 | 03.03.2022 |
| | | | CS (COMM)/239/2022 | MS SAHIBA CHHABRA AND ORS Vs SHRI RAVINDER KUMAR | HARPREET SINGH(P), | 9811267302 | harpreet.s.adv@gmail.com | 07-03-2022 | 05.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|-----------------------|------------------------------|------------------------------|----------------------------|----------------------|
| | | | CS (COMM)/243/2022 | MR GAURAV VARMA AND ORS Vs VATIKA LIMITED AND ANR | ABHISHEK KUMAR(P), | 981820174 | officemutichaudhary@gmai.com | 08-03-2022 | 07.03.2022 |
| | | | CS (COMM)/244/2022 | M/S BIHANI MANUFACTURING COMPNPANY PVT LTD Vs M/S HADRON SYSTEM PVT LTD | ALOK SINHA(P), | 9818911976 | rkpandey_161@gmail.com | 08-03-2022 | 07.03.2022 |
| | | | CS (COMM)/246/2022 | M/S VARQ FOODS THROUGH PROPRIETOR KARAN MOHAN MUKKAR Vs SALAD STORY RESTAURANT PRIVATE LIMITED | GEETIKA KAPUR(P), | 9810671377 | geetika.kapur@hotmail.com | 08-03-2022 | 07.03.2022 |
| | | | CS (COMM)/255/2022 | M/S SUPER STYLE Vs M/S LEOURDES TEXTILES PVT LTD | ANIS MOHAMMAD(P) | 7042346664 | N/A. | 09-03-2022 | 08.03.2022 |
| | | | CS (COMM)/254/2022 | FIBERFILL SALES CORPORATION Vs PARSONS ENGINEERING CO PVT LTD | a(P), | 7048999840 | arvindtiwari1515@gmail.com | 09-03-2022 | 08.03.2022 |
| | | | CS (COMM)/256/2022 | PUNJAB NATIONAL BANK Vs M/S INDU INTERNATIONAL | RANJANA PATHAK(P), | 8744847865 | N/A. | 10-03-2022 | 08.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|--------------------|---|------------------------|-------------------|-------------------------|------------------|------------|
| | | | CS (COMM)/258/2022 | PUNJAB NATIONAL BANK Vs CH CHANDAN KARMAKAR | RANJANA PATHAK(P), | 8744847865 | N/A. | 10-03-2022 | 08.03.2022 |
| | | | CS (COMM)/279/2022 | UCO BANK Vs MRS SUDESH | Binay kumar Mishra(P), | 9868113796 | bkmdehio@gmail.com | 14-03-2022 | 09.03.2022 |
| | | | CS (COMM)/280/2022 | UCO BANK Vs MR TASAVAR | Binay kumar Mishra(P), | 9868113796 | bkmdehio@gmail.com | 14-03-2022 | 09.03.2022 |
| | | | CS (COMM)/281/2022 | UCO BANK Vs MR DHUNKESH KARRDO | Binay kumar Mishra(P), | 9868113796 | bkmdehio@gmail.com | 14-03-2022 | 09.03.2022 |
| | | | CS (COMM)/282/2022 | NU TEK INDIA LTD Vs M/S DPRS BUILDCON POINT LTD | PRANJAN KUMAR(P), | 9811136353 | ljurists@yahoo.co.in | 14-03-2022 | 11.03.2022 |
| | | | CS (COMM)/286/2022 | BANK OF BARODA Vs M/S MALIK MOBILE POINT | ANIL KUMAR CHOPRA(P), | 98103397419 | rathna.ballal@yahoo.com | 16-03-2022 | 11.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|--|-----------------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS (COMM)/284/2022 | BANK OF BARODA Vs M/S ARIF ENTERPRISES | ANIL KUMAR CHOPRA(P), | 98103397419 | rathna.ballal@yahoo.com | 16-03-2022 | 11.03.2022 |
| | | | CS (COMM)/285/2022 | MRS ASTHA ARORA Vs M/S CELLPHONE CAFE PVT LTD | SANJEET(P), | 9871878690 | prishasabharwal1@gmail.com | 16-03-2022 | 10.03.2022 |
| | | | CS (COMM)/310/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs RIMPY PILLANIA | RAMEEZUDDIN RAJA(P), | 9899347995 | rameez3591@gmail.com | 24-03-2022 | 23.03.2022 |
| | | | CS (COMM)/309/2022 | TRIMASTER PVT LTD Vs AJAY DAMANIPROPRITOR OF PUSPA TRADING | RAMESH KUMAR(P), | 9312279182 | goel.rk467@gmail.com | 26-03-2022 | 25.03.2022 |
| | | | CS (COMM)/308/2022 | TRIMASTER PVT LTD Vs APY ELECTRIC APPLIANES PVT LTD | RAMESH KUMAR(P), | 9312279182 | goel.rk467@gmail.com | 26-03-2022 | 25.03.2022 |
| | | | CS (COMM)/307/2022 | TRIMASTER PVT LTD Vs SURESH KANT SHUKLA PROPRIOR OF SAUMYA TRADERS | RAMESH KUMAR(P), | 9312279182 | goel.rk467@gmail.com | 26-03-2022 | 25.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|--|------------|--------------------|---|---------------------------|------------------------|---------------------------|----------------------|------------------|
| | | | CS (COMM)/323/2022 | EARTHMOVERS PVT LTD THROUGH AR MAYANK JAISWAL Vs MS CREATRZ WAY INFRASTRUCTURE PVT LTD THROUGH ITS MD OP SHARMA | SURESH CHANDER SHARMA(P), | 9811056243 | sureshsharma.12@gmail.com | 28-03-2022 | 26.03.2022 |
| | | | CS (COMM)/324/2022 | CARGOPEOPLE LOGISTICS AND SHIPPING PVT LTD Vs SIMRANJEET SINGH GREWAL | SHIVAM SHARMA(P), | 9654545855 | legal@shivamsharma.info | 28-03-2022 | 26.03.2022 |
| | | | CS (COMM)/325/2022 | INDIAN ENERGY EXCHANGE LIMITED Vs BHL FOREX AND FINLEASE LIMITED | UMANG KATARIYA(P), | 9830827233 | jeevan.ballav@khaitan.com | 28-03-2022 | 26.03.2022 |
| | | | CS (COMM)/315/2022 | JADOO INDIA PRIVATE LIMITED Vs KARE PARTNERS GROUP INDIA PRIVATE LIMITED | ANUJ JHAWAR(P), | 9958157589 | anuj.jhawar02@gmail.com | 29-03-2022 | 26.03.2022 |
| | | | CS (COMM)/326/2022 | VIPIN JAIN PROPRIETOR M/S OSWAL GRANITES Vs HACIENDA PROJECTS PRIVATE LIMITED | VIKRANT ARORA(P), | 9811254260 | varora1971@gmail.com | 31-03-2022 | 30.03.2022 |
| | | | CS (COMM)/327/2022 | M/S JAGATJIT INDUSTRIES LIMITED Vs M/S ANP MEDICAL PRIVATE LIMITED | VISHAL KHATTAR(P), | 011-47018254 | patinelawoffie@gmail.com | 31-03-2022 | 30.03.2022 |
| 15 | VACANT COURT OF MS. RAJ RANI MITRA, JUDGE (COMM-02), SOUTH | SOUTH-EAST | CS (COMM)/184/2022 | CANARA BANK Vs VIKAS KUMAR SINGH | ESHU CHAUDHARY(P), | 9711275697 | eshuadvocate@gmail.com | 02-03-2022 | 28-02-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------------------------------|-----------|----------|--|--|------------------------|------------------------|------------------------------|------------------|------------|
| | SOUTH DISTRICT, COURTS, DELHI | SAKET NEW | | BANK OF BAHRAIN AND KUWAIT BSC Vs RAVI MISHRA | Yashvardhan Singh(P), | 9608096944 | connect@kaypatners.com | 16-03-2022 | 28-02-2022 | |
| | | | | INNOVATIVE SOLUTIONS C/OPANKAJRATHORE Vs M/S SAMPARK SOFTWARES | MEGHA BATRA MS(P), | 999002799 | N/A | 02-03-2022 | 28-02-2022 | |
| | | | | | ABHAY VOHRA Vs APOLLO MUNICH HEALTH INSURANCE COMPANY LIMITED | JASPAL SINGH(P) | 9650969579 | jaspal@shnpartners.in | 02-03-2022 | 28-02-2022 |
| | | | | | THROUGH KHURANA Vs AAA APPARELS MFG CO (THROUGH ITS PROP ASHWANI CHOPRA) | AKSHAY GOEL(P), | 9811783019 | akshay.gel@gandassociates.in | 03-03-2022 | 02-03-2022 |
| | | | | | STATE BANK OF INDIA Vs SHAHIL | GAURAV PURI(P), | 9810129836 | indiapages@gmail.com | 04-03-2022 | 03-03-2022 |
| | | | | | STATE BANK OF INDIA Vs SAMRAT DEVGAN | NAZIA PARVEEN(P), | 011-22377840 | N/A | 04-03-2022 | 03-03-2022 |
| | | | | | STATE BANK OF INDIA Vs RAM LAL | NAZIA PARVEEN(P), | 011-22377840 | N/A | 04-03-2022 | 03-03-2022 |
| | | | | | PHARMACEUTICAL SCIENCES AND RESEARCH Vs SUPREME LOGISTICS AND ANOTHER | BHAVYA BHATIA(P), | 9650057524 | washvardhanroy@gmail.com | 04-03-2022 | 03-03-2022 |
| | | | | | STATE BANK OF INDIA Vs SURAJ PRAKASH | GAURAV PURI(P), | 9810129836 | indiapages@gmail.com | 04-03-2022 | 03-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|-------------------------|------------------------------|---------------------------------|----------------------------|-------------------------|
| | | | CS (COMM)/192/2022 | STATE BANK OF INDIA Vs ZAMRUDA BEGUM | AMIT KUMAR SINGH(P), | 7011848842 | singhamit0071@gmail.com | 04-03-2022 | 03-03-2022 |
| | | | CS (COMM)/237/2022 | STATE BANK OF INDIA Vs RATNAKAR VITTHAL HADPAD | NAZIA PARVEEN(P), | 9810021846 | sagarandsagarlawoffice@live.com | 05-03-2022 | 04-03-2022 |
| | | | CS (COMM)/236/2022 | STATE BANK OF INDIA Vs SAGARMAL GHOSALYA | NAZIA PARVEEN(P), | 9810021846 | sagarandsagarlawoffice@live.com | 05-03-2022 | 04-03-2022 |
| | | | CS (COMM)/238/2022 | STATE BANK OF INDIA Vs ABHAY PRATAP SINGH | RAJEEV SAGAR | 9810021846 | sagarandsagarlawoffice@live.com | 05-03-2022 | 04-03-2022 |
| | | | CS (COMM)/235/2022 | RIDHI INTERNATIONAL Vs MK TRADERS AND ORS | TUL KUMAR BANDHU(P), | 9811608039 | N/A | 05-03-2022 | 04-03-2022 |
| | | | CS (COMM)/242/2022 | M/S SCJ PLASTIC PVT LTD Vs M/S PHOENIX UDYOG PVT LTD | JITENDER SHARMA(P), | 8800430090 | pcadv19@yahoo.in | 07-03-2022 | 05-03-2022 |
| | | | CS (COMM)/241/2022 | M/S AKZO NOBEL INDIA LIMITED Vs M/S HARSH PAINT CORPORATION | RAJ KUMAR RUHIL(P), | 8010074443 | raj@ruhil.in | 07-03-2022 | 05-03-2022 |
| | | | CS (COMM)/248/2022 | THROUGH ITS PROPRIETOR KARAN MOHAN MUKKAR Vs S AND S FOOD INC AND ORS | GEETIKA KAPUR(P), | 9810671377 | geetika.kapur@hotmail.com | 08-03-2022 | 07-03-2022 |
| | | | CS (COMM)/249/2022 | ICICI BANK LTD Vs MOHD SHAHZAD ALAM | NAZIA PARVEEN(P), | 9810021846 | sagarandsagarlawoffice@live.com | 08-03-2022 | 07-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|--------------------------------|------------------------------|-------------------------------|----------------------------|----------------------|
| | | | CS (COMM)/260/2022 | PUNJAB NATIONAL BANK Vs M/S UNIKRANJANA RUBBER INDUSTRIES | PATHAK(P), | 8744847805 | N/A | 10-03-2022 | 08-03-2022 |
| | | | CS (COMM)/263/2022 | UCO BANK Vs MS DEEPA | Binay kumar Mishra(P), | 9868113796 | bkmdelhi@gmail.com | 11-03-2022 | 09-03-2022 |
| | | | CS (COMM)/261/2022 | UCO BANK Vs SHRI CHARANJEET SINGH | Binay kumar Mishra(P), | 9868113796 | bkmdelhi@gmail.com | 11-03-2022 | 09-03-2022 |
| | | | CS (COMM)/262/2022 | UCO BANK Vs SHRI VIRENDER BHARDWAJ | Binay kumar Mishra(P), | 9868113796 | bkmdelhi@gmail.com | 11-03-2022 | 09-03-2022 |
| | | | CS (COMM)/274/2022 | ADEEL AHMED KHAN AND ANR Vs IMPERIA STRUCTURES LIMITED | RAJAT AGNIHOTRI(P), | 9873624672 | rajatagnihotri@gmail.com | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/275/2022 | ONE97 COMMUNICATIONS LTD Vs ALERTBOX VENTURES PVT LTD | KAPIL GUPTA(P), | 9871102052 | mansri25@gmail.com | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/273/2022 | INDIAN OVERSEAS BANK Vs ARUN KUMAR SAXENA | MUNISH CHANDER JOSHI(P), | 7838780000 | advocatemcjoshi@gmail.com | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/276/2022 | ONE COMMUNICATION LIMITED Vs IMPALA M3 MOVIEZ | MANI KAPIL GUPTA(P), | 9871102052 | mansri25@gmail.com | 14-03-2022 | 11-03-2022 |
| | | | CS (COMM)/277/2022 | ICICI BANK LTD Vs SURAT DEVI | CHET PARKASH(P), | 9810654872 | jurisconsultlawfirm@gmail.com | 15-03-2022 | 14-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|---------------------------|------------------------------|---------------------------|----------------------------|-------------------------|
| | | | CS (COMM)/289/2022 | SUSHMA MITTAL Vs JATAV SUDHAR SAMITI | PAWAN KUMAR MITTAL(P), | 9873938816 | mittalpk08@gmail.com | 21-03-2022 | 16-03-2022 |
| | | | CS (COMM)/287/2022 | UNION BANK OF INDIA Vs AGGARWAL BARTAN STORE AND OTHERS | Ritu Mishra(P), | 9990040012 | advocatenavneet@gmail.com | 21-03-2022 | 16-03-2022 |
| | | | CS (COMM)/288/2022 | UNION BANK OF INDIA Vs AGGARWAL TRADING COMPANY | Ritu Mishra(P), | 9990040012 | advocatenavneet@gmail.com | 21-03-2022 | 16-03-2022 |
| | | | CS (COMM)/290/2022 | BANK OF BARODA Vs LOCO SMART FIT | NIRMAL KUMAR(P), | 9953128141 | amb.nirmal@gmail.com | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/293/2022 | CENTRAL BANK OF INDIA Vs GURPREET KAUR | VIVEK OJHA(P), | 9953027856 | vivekojhaadv@gmail.com | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/294/2022 | CENTRAL BANK OF INDIA Vs MANOJ KUAMR JHA | VIVEK OJHA(P), | 9953027856 | vivekojhaadv@gmail.com | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/291/2022 | CENTRAL BANK OF INDIA Vs CHUNNI LAL | VIVEK OJHA(P), | 9953027856 | vivekojhaadv@gmail.com | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/299/2022 | CENTRAL BANK OF INDIA Vs HARI MURARI | VIVEK OJHA(P), | 9953027856 | vivekojhaadv@gmail.com | 22-03-2022 | 21-03-2022 |
| | | | CS (COMM)/292/2022 | CENTRAL BANK OF INDIA Vs RAM CHANDER SHARMA | VIVEK OJHA(P), | 9953027856 | vivekojhaadv@gmail.com | 22-03-2022 | 21-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------------|--|----------------------------|------------------------|-----------------------------|----------------------|------------------|
| | | | CS (COMM)/295/2022 (TM) | ITS PROPRIETOR MANISH SHARMA Vs M/S NAKSHATRA 13 THR ITS PROPRIETOR RAVI SHANKAR | KANGAN RODA(P), | 9711922132 | info@illuninip.com | 23-03-2022 | 22-03-2022 |
| | | | CS (COMM)/296/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs RIMPY PILLANIA | RAMEEZUDDIN RAJA(P), | 011-49514500 | rameez3591@gmail.com | 24-03-2022 | 23-03-2022 |
| | | | CS (COMM)/298/2022 | BANK OF BARODA Vs M/S K KASHYAP STORES | BIMAL KUMAR(P), | 9205460591 | bimal_advocate01@yahoo.com | 24-03-2022 | 23-03-2022 |
| | | | CS (COMM)/297/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs MANISH DIMRI | RAMEEZUDDIN RAJA(P), | 011-49514500 | rameez3591@gmail.com | 24-03-2022 | 23-03-2022 |
| | | | CS (COMM)/300/2022 | KRION INDUSTRIES PVT LTD Vs RFB LATEX LTD | PRADEEP SINGH AHLUWALIA(P) | 9891899678 | nkchauhanadvocate@gmail.com | 25-03-2022 | 24-03-2022 |
| | | | CS (COMM)/303/2022 | SH VIJAY MALHOTRA (PROP MONA ENTERPRISES) Vs M/S AVA APPARELS LLP | SVIPIN GUPTA(P), | 9818001386 | vipingupta@gmail.com | 26-03-2022 | 25-03-2022 |
| | | | CS (COMM)/301/2022 | ELECTRONICS PRIVATE LIMITED Vs SH MANOJ KUMAR PROPRIETOR M/S CHOUDHARY SALES) | Girish(P), | 9899617989 | anand.jha@asjlegal.in | 26-03-2022 | 25-03-2022 |
| | | | CS (COMM)/302/2022 | NISHA GINODIA Vs BOMBAY RAYON FASHIONS LTD | SHIVOM GARG(P), | 9650920980 | shivomkumar84@gmail.com | 26-03-2022 | 25-03-2022 |
| | | | CS (COMM)/304/2022 | CAVALIER LOGISTICS PVT LTD Vs OM PRAKASH SAGAR (prop of M/S INTERNATIONAL | OMSHIVAM SHARMA(P), | 9654545855 | legal@shivamsharma.info | 28-03-2022 | 26-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|--------------|-------------|-----------------------|--|---------------------------------------|------------------------|------------------------------|----------------------|------------------|
| | | | CS (COMM)/306/2022 | MS VALECHA ENGINEERING PVT LTD THROUGH ITS MD JAGDISH KISHIN CHAND VALECHA | SURESH CHANDER SHARMA(P), | 9811056243 | suresh.sharma12@yahoo.in | 28-03-2022 | 26-03-2022 |
| | | | CS (COMM)/305/2022 | STATE BANK OF INDIA Vs ANURADHA PANSARI | MANOJ KUMAR(P), | 9811085046 | N/A | 28-03-2022 | 26-03-2022 |
| | | | CS (COMM)/313/2022 | SUNSHINE TEAHOUSE PVT LTD Vs MACSEN CONSULTANCY INDIA PVT LTD | ANKIT MIGLANI(P), | 7276358720 | advankitmiglani@gmail.com | 29-03-2022 | 26-03-2022 |
| | | | CS (COMM)/312/2022 | AIRTEC ELECTROVISION PVT LTD Vs SUNIL KUMAR | MOHIT JOLLY(P), | 9999607808 | N/A | 29-03-2022 | 26-03-2022 |
| | | | CS (COMM)/314/2022 | KAJPAL BROTHERS ELECTRONICS PVT LTD Vs JINGLE ZONE ANIMATIONS PVT LTD AND ORS | HARSHVARDH AN PANDEY(P), | 9953134789 | adv.harsh10@gmail.com | 29-03-2022 | 26-03-2022 |
| | | | CS (COMM)/316/2022 | INDIAN OVERSEAS BANK Vs M/S PAVITRAM CONSTRUCTIONS PVT LTD | MUNISH CHANDER JOSHI(P), | 9999935053 | advocatemcjoshi@gmail.com | 30-03-2022 | 29-03-2022 |
| | | | CS (COMM)/317/2022 | PUNJAB NATIONAL BANK Vs M/S SHRI RAM FASHION CRAFT(REGD) THROUGH ITS PROP RAJU GOSWAMI | PREM PRAKASH MANN(P), | 9010795141 | vashwant1962@gmail.com | 30-03-2022 | 29-03-2022 |
| | | | CS (COMM)/318/2022 | M/S HIGHFIELD DISTILLERS AND BOTTLEERS PVT LTD THAR SURIYASH BHATT Vs RAVINDER KUMAR | VIPIN KRIPPAL SINGH (VIPIN KUMAR)(P), | 9717410991 | N/A | 31-03-2022 | 30-03-2022 |
| 16 | SH. SHARMA-I | SANJAY East | EC-DLET-01-01317-2022 | M/S PRABHAT CONTAINERS PVT LTD VS M/S ANAND GLASS WORKS | SHAILENDRA BABBAR | 98100767661 | shailendrababbar19@gmail.com | 02/03/22 | 02/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|---------------|------------------------|--------------------------|----------------------|------------------|
| | | | EC-DLET-01-00252-2022 | BANK OF BARODA VS PRIYADARSHINI | ERAM KHAN | 9717099220 | eramadv2000@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01321-2022 | ELECTRONICA FINANCE LIMITED VS MUSKAN PACKAGERS | S. K. MEHTA | 9953041454 | kmpspartners@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01323-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS ABDUL MALIK | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01325-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS BRIJESH SINGH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01326-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS AKHILESH SINGH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01327-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS SUNIL KUMAR LALWANI | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01328-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS GULSHAN SAHU | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01329-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS POOJA SHARMA | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01339-2022 | AXIS BANK LTD VS GURBHEJ SINGH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|--------------------|------------------------------|--------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01338-2022 | AXIS BANK LTD VS JOBANPREET SINGH BATTH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01337-2022 | AXIS BANK LTD VS RAJWANT KAUR | SUNITA SINGH | 9871040589 | indolexlaw@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01336-2022 | AXIS BANK LTD VS JASWINDER SINGH | SUNITA SINGH | 9871040589 | indolexlaw@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01335-2022 | AXIS BANK LTD VS AJIT SINGH | SUNITA SINGH | 9871040589 | indolexlaw@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01334-2022 | AXIS BANK LTD VS HARGURVINOD SINGH | SUNITA SINGH | 9871040589 | indolexlaw@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01343-2022 | BALDEV FINLEASE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01340-2022 | BALDEV FINLEASE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01341-2022 | BALDEV FINLEASE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01342-2022 | BALDEV FINLEASE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|-----------------------|--|------------------------|-------------------|------------------------------|------------------|----------|
| | | | EC-DLET-01-01348-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS PRAMOD TIWARI | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01349-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS RATHORE CONSTRUCTION | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01350-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS SANDIP SHAVAJI MUTHAL | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01352-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS RAJESH KANSAL | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01353-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS TANIA TRAVEL LINES | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01354-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS MAAN TOUR AND TRAVELS | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01355-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS SURINDER KAUR | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01357-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS RAVI PATODIYA | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01360-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS YATENDRA SIKARWAR | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|---------------|------------------------------|--------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01361-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS BHUPENDER SINGH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01362-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS ATHARV CONSTRUCTIONS | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01363-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS AMBER PARE | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01364-2022 | DHARA MOTOR FINANCE LTD VS RAM SINGH | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01365-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD VS ANITA SAHA | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01366-2022 | DHARA MOTOR FINANCE LTD VS SUMIT NAGAR | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01367-2022 | DHARA MOTOR FINANCE LTD VS AJIT TANWAR | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01368-2022 | DHARA MOTOR FINANCE LTD VS RAM SINGH | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01370-2022 | DHARA MOTOR FINANCE LTD VS AJIT TANWAR | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 02/03/22 | 02/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|-----------------|------------------------|----------------------------|----------------------|------------------|
| | | | EC-DLET-01-01371-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS ATUL ANANDARAV SHINDE | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01372-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS DASTAGIR NADAF | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01344-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01347-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01346-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01345-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01306-2022 | TATA CAPITAL FINANCIAL SERVICES LTD RAJU TEJPAL | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 02/03/22 | 02/03/22 |
| | | | EC-DLET-01-01376-2022 | CARS 24 SERVICES PVT. LTD. VS V CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01378-2022 | CARS 24 SERVICES PVT. LTD. VS V CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 03/03/22 | 03/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|----------------------|------------------------|----------------------------|----------------------|------------------|
| | | | EC-DLET-01-01379-2022 | CARS 24 SERVICES PVT. LTD. VS V CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01380-2022 | CARS 24 SERVICES PVT. LTD. VS V CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01225-2022 | CARS 24 SERVICES PVT. LTD. VS CROWN CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01374-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS ATLURI TRAVEL AIR | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01375-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS S M FEEDS AND FARMS INDIA PVT. LTD | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01381-2022 | NAP MOTORS AND FINANCE PVT. LTD. VS BIRPAL | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01382-2022 | NAP MOTORS AND FINANCE PVT. LTD. VS FIROZA | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01383-2022 | DOST FINCAP PVT. LTD. VS KUMAR PAL YADAV | ABHAYENDRA KUMAR RAI | | | 03/03/22 | 03/03/22 |
| | | | EC-DLET-01-01351-2022 | MURLI DHAK VIJAY KUMAR OIL AND CHEMICALS VS SHASHI PETROLEUM MARKETING CO. | DEEPAK KEMANI | 8860967098 | deepakkemani.adv@gmail.com | 03/03/22 | 03/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|------------------|------------------------------|----------------------------|----------------------------|----------------------|
| | | | EC-DLET-01-01385-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS AARA CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01386-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS AARA CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01387-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS AARA CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01389-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS THE ULTIMATE | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01391-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS AARA CARS | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01392-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS SUBHKARMA AUTOMOBILES | TARA POKHRIYAL | 7905150941 | ADVTARApokhriyal@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01388-2022 | ELECTRONICA FINANCE LIMITED VS FAST TECH | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01400-2022 | SHAKUNTALA MITTAL VS FORTUNE PLUS MARKETING SOLUTIONS PVT. LTD. | ANUSHRUTI | 9899817005 | Anushruti01@gmail.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01384-2022 | UNION BANK OF INDIA VS MAHAK SINGH | SAMARENDRA KUMAR | 9999114922 | samarendrakradv@yahoo.com | 04/03/22 | 04/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|-------------------|------------------------|----------------------------|----------------------|------------------|
| | | | EC-DLET-01-01390-2022 | UNION BANK OF INDIA VS M/S MEDIA RELATIONS | SAMARENDRA KUMAR | 9999114922 | samarendrakradv@yahoo.com | 04/03/22 | 04/03/22 |
| | | | EC-DLET-01-01403-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS SUSHEEL C JOSE | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01405-2022 | KOTAK MAHINDRA BANK LTD. VS HEMANT GANGWAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01406-2022 | KOTAK MAHINDRA BANK LTD. VS KULDEEP | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01408-2022 | KOTAK MAHINDRA BANK LTD. VS MANI RAM JYANI | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01409-2022 | KOTAK MAHINDRA BANK LTD. VS MUKESH KUMAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01411-2022 | KOTAK MAHINDRA BANK LTD. VS SANJAY | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01407-2022 | KOTAK MAHINDRA BANK LTD. VS KULDEEP | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01412-2022 | KOTAK MAHINDRA BANK LTD. VS M/S VIVEKANAND SOCIETY | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|-------------------|------------------------|----------------------------|----------------------|------------------|
| | | | EC-DLET-01-01413-2022 | KOTAK MAHINDRA BANK LTD. VS M/S OM EDUCATION SOCIETY | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01399-2022 | LERON CHEM PVT. LTD. VS TECHNOMART ENGINEERS PVT. LTD. | PANKAJ SHARMA | 9899908229 | PANKAJSHARMA1326@YAHOO.COM | 05/03/22 | 05/03/22 |
| | | | EC-DLET-01-01417-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01416-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01415-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01414-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01428-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01427-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01426-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing | |
|------|-------|----------|-----------------------|--|------------------------------|-------------------|----------------------------|-------------------------|----------|
| | | | EC-DLET-01-01425-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01422-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01423-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01424-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS M/S JALANDHAR PUBLIC SCHOOL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01429-2022 | M/S ELECTRONICA FINANCE LTD VS RAHUL BIDYASHA ENGINEER | BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01431-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S CHANDER SAINI CONTRACTORS | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01432-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S MANISH TRADING CO. | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01433-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S MDS BUILDTECH COMPANY | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01434-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. AJAY KUMAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|-----------------------|---|------------------------|-------------------|--------------------------|------------------|----------|
| | | | EC-DLET-01-01435-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. AMBUJ KUMAR TIWARI | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01436-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. ASHOK SAINI | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01437-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. FIREY RAM | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01438-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. LALIT SURI | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01439-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS MEWA RAM | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01440-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS MEWA RAM | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01441-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS PHULWA V | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01442-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAM MEHAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01443-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAMBIR C | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing | |
|------|-------|----------|-----------------------|---|------------------------------|-------------------|----------------------------|----------------------|----------|
| | | | EC-DLET-01-01445-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SARJEET M | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01446-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. SUBHASH KUMAR CHAUDHARY | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01447-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SH. SUSHIL BORAH | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01448-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS VIJAY PAL | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01449-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SEEMA | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 07/03/22 | 07/03/22 |
| | | | EC-DLET-01-01450-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S AMAR JYOTI HIGHER SEC SCHOOL | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01451-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S SWASTIC TRANSWAYS | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01452-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS AMIT KUMAR | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01453-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS LALIT KUMAR WADHWA | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|--|--------------------|------------------------------|-----------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01454-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS LAXMAN K | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01455-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS MANOJ KUMAR | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01456-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS MANOJ YADAV | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01457-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS NARAYAN SINGH | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01458-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS NARESH KUMAR | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01459-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS NEERAJ KUMAR | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01461-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS ROKEY B | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01462-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS ROHTASH R | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01463-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SANJAY RAGHAV | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|--|--------------------|------------------------------|---------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01465-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUMIT SINGH RAWAT | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01466-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS VIPIN TOMAR | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01467-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS VIRENDER KUMAR | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01468-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS POONAM SHARMA | PRAYAG SINGH PAWAR | 9971590671 | psinghpawar@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01469-2022 | TATA CAPITAL FINANCIAL SERVICES LTD VS ISLAM KHAN | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01470-2022 | CNH INDUSTRIAL CAPITAL INDIA PVT. LTD. VS NAVEEN NAG | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01480-2022 | DASH LEASING AND FINANCE PVT LTD VS ARUN KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01479-2022 | DASH LEASING AND FINANCE PVT LTD VS ARUN KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01481-2022 | DASH LEASING AND FINANCE PVT LTD VS BAL KISHAN | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|-------------------|------------------------|--------------------------|----------------------|------------------|
| | | | EC-DLET-01-01482-2022 | DASH LEASING AND FINANCE PVT LTD VS MOHD AFZAL | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01483-2022 | DASH LEASING AND FINANCE PVT LTD VS RAJPAL SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01484-2022 | DASH LEASING AND FINANCE PVT LTD VS RAVI KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01485-2022 | DASH LEASING AND FINANCE PVT LTD VS SONPAL | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01486-2022 | DASH LEASING AND FINANCE PVT LTD VS SUDHIR SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01487-2022 | DASH LEASING AND FINANCE PVT LTD VS TARA CHAND | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01488-2022 | BALDEV FINLEASE PVT LTD VS MANGAL RAM | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01489-2022 | BALDEV FINLEASE PVT LTD VS ANIL KUMAR SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01444-2022 | CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RIZWAN A | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 08/03/22 | 08/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|----------------|------------------------------|----------------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01491-2022 | M/S SHINKOLITE FINANCE COMPANY LTD. VS NARENDER SINGH | B. B. SHARMA | 9891887145 | Bankebiharisharma@rediffmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01471-2022 | RAFI MOHAMMAD VS RAJ KUMAR AHUJA | RAM NARESH | 9711270639 | | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-00960-2022 | ICICI BANK LTD VS SATISH KUMAR | RAJEEV SAGAR | 9810021846 | sagarandsagar@live.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01106-2022 | ICICI BANK LTD VS ANKIT KUMAR SINGH | RAJEEV SAGAR | 9810021846 | sagarandsagar@live.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01430-2022 | AARES TELECOM PVT. LTD. VS TECHRINA TELECOM | P K AGGARWAL | 9868920473 | pkagg.adv@gmail.com | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01356-2022 | BANK OF BARODA VS ARKITH HOTELS PVT. LTD | SUDHA SHUKLA | 9899913203 | | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01285-2022 | BANK OF BARODA VS VED PRAKASH SINGH | SUDHA SHUKLA | 9899913203 | | 08/03/22 | 08/03/22 |
| | | | EC-DLET-01-01499-2022 | ANR FINLEASE PVT. LTD. VS RAM LAL | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 09/03/22 | 09/03/22 |
| | | | EC-DLET-01-01500-2022 | ANR FINLEASE PVT. LTD. VS MUSTAK | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 09/03/22 | 09/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|---------------------|------------------------|----------------------------------|----------------------|------------------|
| | | | EC-DLET-01-01501-2022 | ELECTRONICA FINANCE LIMITED VS RAPID TECH MOULDING PVT. LTD. | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 09/03/22 | 09/03/22 |
| | | | EC-DLET-01-01508-2022 | ELECTRONICA FINANCE LIMITED VS SIDDHESHWAR ENTERPRISES | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 10/03/22 | 10/03/22 |
| | | | EC-DLET-01-01509-2022 | CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS DEV MUKUT PUBLIC SCHOOL | RAHUL BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 10/03/22 | 10/03/22 |
| | | | EC-DLET-01-01511-2022 | ABHISHEK GARG VS ROHIT SINGHAL | MANOJ KUMAR | 7827052969 | adv.manoj18@gmail.com | 11/03/22 | 11/03/22 |
| | | | EC-DLET-01-01520-2022 | STATE BANK OF INDIA VS MANOJ KUMAR | R K SINHA | 9811255673 | advocatesinha@rediffmail.com | 14/03/22 | 14/03/22 |
| | | | EC-DLET-01-01522-2022 | HDFC BANK LTD VS ASHWINI KUMAR | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 14/03/22 | 14/03/22 |
| | | | EC-DLET-01-01524-2022 | HDFC BANK LTD VS ANAND PRASAD | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 14/03/22 | 14/03/22 |
| | | | EC-DLET-01-01527-2022 | HDFC BANK LTD VS AZMAL ANSARI | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 14/03/22 | 14/03/22 |
| | | | EC-DLET-01-01533-2022 | SHINKOLITE FINANCE COMPANY LTD. VS SHISHPAL SINGH RANA | B. B. SHARMA | 9891887145 | Bankebiharisharma@rediffmail.com | 14/03/22 | 14/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|---------------|------------------------------|---------------------------|----------------------------|----------------------|
| | | | EC-DLET-01-01534-2022 | KOTAK MAHINDRA PRIME LTD VS RUCHI MEDICAL PVT LTD | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01535-2022 | KOTAK MAHINDRA PRIME LTD VS AMAN BUTOLA | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01536-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS SHAIK RAHIL AHMED | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01537-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS SUKHPAL SINGH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01538-2022 | BANSAL CREDITS LTD VS KISHAN KUMAR DUTTA | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01539-2022 | BANSAL CREDITS LTD VS TOSIB | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01540-2022 | BANSAL CREDITS LTD VS RAJEEV | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01541-2022 | BANSAL CREDITS LTD VS SITA RAM | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01542-2022 | BANSAL CREDITS LTD VS KAMROODIN | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 15/03/22 | 15/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|-----------------|------------------------|----------------------------------|----------------------|------------------|
| | | | EC-DLET-01-01544-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS AMIT BHALLA | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01545-2022 | DOST FINCAP PVT. LTD. VS KRISHNA KUMAR | B. B. SHARMA | 9891887145 | Bankebiharisharma@rediffmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01546-2022 | SUNIT SHAH VS SHEETLA TRADING CO. | SATISH KUMAR | 9811053833 | laljiadvocates@yahoo.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01548-2022 | SUNIT SHAH VS PAWAN KUNDOI | R K SINHA | 9811053833 | | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01549-2022 | THE SUPREME INDUSTRIES LTD VS GHOSH POLYMERS | NAVLIN SWAIN | 9999306881 | eludication.legal@outlook.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01552-2022 | PAYAL PORTFOLIO PVT LTD VS KULWANT SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01550-2022 | HONEYWELL FINSERV PVT LTD VS MOHD AJAD ALAM | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01551-2022 | HONEYWELL FINSERV PVT LTD VS RAHISUDDIN | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 15/03/22 | 15/03/22 |
| | | | EC-DLET-01-01553-2022 | BMW INDIA FINANCIAL SERVICES PRIVATE LTD VS PREET LAND PROMOTERS ANDRAHUL DEVELOPERS PVT. LTD. | BHARDWAJ | 8376049807 | advocateashok.1@gmail.com. | 16/03/22 | 16/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|---------------------------|------------------------------|------------------------------|----------------------------|----------------------|
| | | | EC-DLET-01-01554-2022 | HINDUJA LEYLAND FINANCE LTD VS PARDEEP DUGGAL | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 16/03/22 | 16/03/22 |
| | | | EC-DLET-01-01555-2022 | HINDUJA LEYLAND FINANCE LTD VS ISRAR ALI | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 16/03/22 | 16/03/22 |
| | | | EC-DLET-01-01557-2022 | HINDUJA LEYLAND FINANCE LTD VS GANGA SUPPLIER | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 16/03/22 | 16/03/22 |
| | | | EC-DLET-01-01558-2022 | HINDUJA LEYLAND FINANCE LTD VS GANGA SUPPLIER | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 16/03/22 | 16/03/22 |
| | | | EC-DLET-01-01580-2022 | IFFCO KISAN FINANCE LTD VS PAWAN SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01581-2022 | IFFCO KISAN FINANCE LTD VS ARADHNA DEVI | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01582-2022 | IFFCO KISAN FINANCE LTD VS SHIVPAL SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01583-2022 | IFFCO KISAN FINANCE LTD VS MUNSHI RAJOLA | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01584-2022 | IFFCO KISAN FINANCE LTD VS GOVIND DINESH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|---|-----------------------------------|------------------------------|----------------------|------------------|
| | | | EC-DLET-01-01585-2022 | IFFCO KISAN FINANCE LTD VS ASHA MISHRA | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01586-2022 | IFFCO KISAN FINANCE LTD VS ROHIT SINGH | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01587-2022 | IFFCO KISAN FINANCE LTD VS MOHAMMAD QASEEM | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01588-2022 | IFFCO KISAN FINANCE LTD VS HARENDRA PATHAK | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01590-2022 | IFFCO KISAN FINANCE LTD VS GEETA DEVI | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01591-2022 | IFFCO KISAN FINANCE LTD VS RAJESH MEENA | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01592-2022 | IFFCO KISAN FINANCE LTD VS SUKHNANDAN RAY | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01593-2022 | IFFCO KISAN FINANCE LTD VS GUDDU JAGPRASAD | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01594-2022 | IFFCO KISAN FINANCE LTD VS JAI PRAKASH MISHRA | RAJEEV KUMAR RANJAN 9811843931 | ranjan.and.company@gmail.com | 21/03/22 | 21/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|------------------------|-------------------|------------------------------|------------------|
| | | | EC-DLET-01-01595-2022 | IFFCO KISAN FINANCE LTD VS MOHD SALEEM | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01596-2022 | IFFCO KISAN FINANCE LTD VS SHUSHIL BRIJRAJ YADAV | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01597-2022 | IFFCO KISAN FINANCE LTD VS SANDEEP KUMAR | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01598-2022 | IFFCO KISAN FINANCE LTD VS SHIV PAL SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01599-2022 | IFFCO KISAN FINANCE LTD VS SATYENDRA SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01600-2022 | IFFCO KISAN FINANCE LTD VS DHEERENDRA KUMAR SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01571-2022 | DASH LEASING AND FINANCE PVT LTD VS ANIL | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01574-2022 | DASH LEASING AND FINANCE PVT LTD VS BRAHMPAL SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 |
| | | | EC-DLET-01-01573-2022 | DASH LEASING AND FINANCE PVT LTD VS ANIKET | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|----------------------|------------------------|--------------------------------|----------------------|------------------|
| | | | EC-DLET-01-01579-2022 | BALDEV FINLEASE PVT LTD VS SHABANA | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01603-2022 | TOTSOL FINANCIAL SERCIES LTD VS ZULFIKAR AHMAD | JITENDER KUMAR YADAV | 9999855157 | ADVJITENDERYADAV2017@GMAIL.COM | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01601-2022 | PRATAP FINCON PVT LTD VS ARUN | JITENDER KUMAR YADAV | 9999855157 | ADVJITENDERYADAV2017@GMAIL.COM | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01602-2022 | PRATAP FINCON PVT LTD VS SHARAT MISHRA | JITENDER KUMAR YADAV | 9999855157 | ADVJITENDERYADAV2017@GMAIL.COM | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01577-2022 | BALDEV FINLEASE PVT LTD VS AJAY YADAV | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01578-2022 | BLDEV FINLEASE LTD VS RAM KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01576-2022 | DASH LEASING AND FINANCE PVT LTD VS VINOD KUMAR PANDEY | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01575-2022 | DASH LEASING AND FINANCE PVT LTD VS SANNO | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 | 21/03/22 |
| | | | EC-DLET-01-01572-2022 | DASH LEASING AND FINANCE PVT LTD VS RAVINDER KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 21/03/22 | 21/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|-----------------------|--|------------------------|-------------------|------------------------------|------------------|----------|
| | | | EC-DLET-01-01604-2022 | IFFCO KISAN FINANCE LTD VS VIRAJ SHEKHAR | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01605-2022 | IFFCO KISAN FINANCE LTD VS HOTILAL HARIJAN | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01606-2022 | IFFCO KISAN FINANCE LTD VS DINANANTH RAY | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01607-2022 | IFFCO KISAN FINANCE LTD VS CHHAKKAN SIDDHI | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01608-2022 | IFFCO KISAN FINANCE LTD VS CHANDAR SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01609-2022 | IFFCO KISAN FINANCE LTD VS GANGARAM RAMDARSH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01610-2022 | IFFCO KISAN FINANCE LTD VS RAJESH KEER | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01611-2022 | IFFCO KISAN FINANCE LTD VS RATNESH KUMAR SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01612-2022 | IFFCO KISAN FINANCE LTD VS SHIVLAL KISHAN LAL | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 22/03/22 | 22/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|---|--------------------|------------------------------|------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01623-2022 | DASH LEASING AND FINANCE PVT LTD VS SONU | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01622-2022 | DASH LEASING AND FINANCE PVT LTD VS DHARMENDER KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01621-2022 | DASH LEASING AND FINANCE PVT LTD VS DEEP CHAND | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01620-2022 | DASH LEASING AND FINANCE PVT LTD VS BOBBY | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01619-2022 | DASH LEASING AND FINANCE PVT LTD VS ASHOK RAM CHAUHAN | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01618-2022 | DASH LEASING AND FINANCE PVT LTD VS ASHOK KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01617-2022 | DASH LEASING AND FINANCE PVT LTD VS AJAY SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01616-2022 | DASH LEASING AND FINANCE PVT LTD VS VIPIN SAXENA | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01615-2022 | DASH LEASING AND FINANCE PVT LTD VS RAJ KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|-----------------|------------------------|----------------------------------|----------------------|------------------|
| | | | EC-DLET-01-01614-2022 | BALDEV FINLEASE PVT LTD VS SHARVAN KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 22/03/22 | 22/03/22 |
| | | | EC-DLET-01-01625-2022 | DOST FINCAP PVT. LTD. VS SUSHILA DEVI | B. B. SHARMA | 9891887145 | Bankebiharisharma@rediffmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01645-2022 | DASH LEASING AND FINANCE PVT LTD VS SHAHALAM | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01644-2022 | DASH LEASING AND FINANCE PVT LTD VS SATYA NARAYAN | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01643-2022 | DASH LEASING AND FINANCE PVT LTD VS NEETU DEVI | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01642-2022 | DASH LEASING AND FINANCE PVT LTD VS NAVLESH KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01641-2022 | DASH LEASING AND FINANCE PVT LTD VS MUSTKEEM QURESHI | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01640-2022 | DASH LEASING AND FINANCE PVT LTD VS ASHOK KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01638-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|--|---------------------------|------------------------------|------------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01636-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01635-2022 | DASH LEASING AND FINANCE PVT LTD VS AZHAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 23/03/22 | 23/03/22 |
| | | | EC-DLET-01-01646-2022 | AXIS BANK LTD VS MAJOR SINGH | RAJESH JANGRA | 9958726491 | jangraadvocate@gmail.com | 24/03/22 | 24/03/22 |
| | | | EC-DLET-01-01639-2022 | DASH LEASING AND FINANCE PVT LTD VS VIRENDER SINGH | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 24/03/22 | 24/03/22 |
| | | | EC-DLET-01-01589-2022 | IFFCO KISAN FINANCE LTD VS SHIVENDRA PRATAP SINGH | RAJEEV KUMAR RANJAN | 9811843931 | ranjan.and.company@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01649-2022 | AXIS BANK LTD VS RAMESH BHOJWANI | ANUJ K R CHAUHAN | 11435653 | info@aualegal@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01659-2022 | DASH LEASING AND FINANCE PVT LTD VS PRADEEP KUMAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01658-2022 | DASH LEASING AND FINANCE PVT LTD VS PARNOB SURIN | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01657-2022 | DASH LEASING AND FINANCE PVT LTD VS NIGHAT FATIMA | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|--|-----------------|------------------------------|---------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01656-2022 | DASH LEASING AND FINANCE PVT LTD VS MOHD NAZRE ALAM | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01655-2022 | DASH LEASING AND FINANCE PVT LTD VS MOHD AKHTAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01654-2022 | DASH LEASING AND FINANCE PVT LTD VS MOHD AKBAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01653-2022 | DASH LEASING AND FINANCE PVT LTD VS IRFAN ALI | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01652-2022 | DASH LEASING AND FINANCE PVT LTD VS ASHGAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01651-2022 | DASH LEASING AND FINANCE PVT LTD VS ABBAS | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01650-2022 | DASH LEASING AND FINANCE PVT LTD VS SHAKIL AHMED | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 25/03/22 | 25/03/22 |
| | | | EC-DLET-01-01663-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS DINESH KUMAR RAI | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01666-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS RASHID | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|--|--------------|------------------------------|---------------------------|----------------------------|-------------------------|
| | | | EC-DLET-01-01668-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS DEEPAK | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01669-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS ARIF MALIK | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01670-2022 | CARS 24 FINANCIAL SERVICES PVT. LTD. VS MANISH KUMAR | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01675-2022 | BALDEV FINLEASE PVT LTD VS RAVI | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01674-2022 | BALDEV FINLEASE PVT LTD VS RAJ KISHOR RAM | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01672-2022 | BALDEV FINLEASE PVT LTD VS BAHAR MEHTO | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01671-2022 | DASH LEASING AND FINANCE PVT LTD VS VIJAY PAL | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01667-2022 | DASH LEASING AND FINANCE PVT LTD VS RAM PRASAD MEHTO | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01665-2022 | DASH LEASING AND FINANCE PVT LTD VS KISHOR SINGH | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|-----------------|------------------------|---------------------------|----------------------|------------------|
| | | | EC-DLET-01-01664-2022 | DASH LEASING AND FINANCE PVT LTD VS FIDA HUSSAIN | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01677-2022 | KOTAK MAHINDRA PRIME LTD. VS PREM PAL KATHURIA | KUSHAL KUMAR | | | 26/03/22 | 26/03/22 |
| | | | EC-DLET-01-01678-2022 | CAPITAL HIND FINANCE PVT. LTD. VS BHURE KHAN | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01679-2022 | CAPITAL HIND FINANCE PVT. LTD. VS RAJESH KUMAR | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01680-2022 | DASH LEASING AND FINANCE PVT LTD VS ABDUR RAHMAN | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01681-2022 | DASH LEASING AND FINANCE PVT LTD VS MOHAMMAD ISRAR | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01682-2022 | DASH LEASING AND FINANCE PVT LTD VS MOHD NADEEM | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01683-2022 | DASH LEASING AND FINANCE PVT LTD VS MUSHAHID | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01685-2022 | DASH LEASING AND FINANCE PVT LTD VS SUSHIL CHAUDHARY | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 28/03/22 | 28/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|-----------------------|---|------------------------|-------------------|--------------------------|------------------|----------|
| | | | EC-DLET-01-01684-2022 | DASH LEASING AND FINANCE PVT LTD VS SHAH ALAM | NITISH PATHANIA | 9999334816 | pathania.hot@gmail.com | 28/03/22 | 28/03/22 |
| | | | EC-DLET-01-01688-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S AP CONSTRUCTION AND CRANE SERVICES | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01689-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS M/S AP CONSTRUCTION AND CRANE SERVICES | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01690-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS AVDESH KUMAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01691-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS DEVENDER KUMAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01692-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS PRADEEP KUMAR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01693-2022 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RADHEY SINGH | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01700-2022 | M/S KOTAK MAHINDRA BANK LIMITED VS SURENDRA BAHADUR | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01707-2022 | M/S ANRFINLEASE PVT LTD VS HARPREET SINGH | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 29/03/22 | 29/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-----------------------|--|----------------|------------------------|----------------------------------|----------------------|------------------|
| | | | EC-DLET-01-01708-2022 | M/S ANRFINLEASE PVT LTD VS VIJAY SHAH | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 29/03/22 | 29/03/22 |
| | | | EC-DLET-01-01709-2022 | M/S ANRFINLEASE PVT LTD VS NAJIMUL ISLAM | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 30/03/22 | 30/03/22 |
| | | | EC-DLET-01-01710-2022 | TATA CAPITAL FINANCIAL SERVICES LTD VS VIRENDER BALAYAN | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 30/03/22 | 30/03/22 |
| | | | EC-DLET-01-01711-2022 | TATA CAPITAL FINANCIAL SERVICES LTD VS RAHUL JAIN | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 30/03/22 | 30/03/22 |
| | | | EC-DLET-01-01712-2022 | TATA CAPITAL FINANCIAL SERVICES LTD VS ANKIT | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 30/03/22 | 30/03/22 |
| | | | EC-DLET-01-01713-2022 | TATA CAPITAL FINANCIAL SERVICES LTD VS RANA AJIT SINGH DHINGRA | LALIT PANDEY | 9717391663 | lalitpandeyadav@gmail.com | 30/03/22 | 30/03/22 |
| | | | EC-DLET-01-01714-2022 | DHANDHREE MOTORS FINANCE PVT. LTD. VS VIJAY KUMAR | SONIA JASUJA | 8920545467 | soniajasujaadvocate558@gmail.com | 30/03/22 | 30/03/22 |
| | | | EC-DLET-01-01716-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD. VS MAYFAIR TRAVELS | ABHA VIJAYAN | 9953335792 | abhavijayan13@gmail.com | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01715-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD. VS ROSHAN ALI MANIHAR | ABHA VIJAYAN | 9953335792 | abhavijayan13@gmail.com | 31/03/22 | 31/03/22 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|---|------------|-----------------------|--|----------------|------------------------|----------------------------|----------------------|------------------|
| | | | EC-DLET-01-01718-2022 | TOYOTA FINANCIAL SERVICES INDIA LTD. VS VISHAL TOURS AND TRAVELS | ABHA VIJAYAN | 9953335792 | abhavijayan13@gmail.com | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01720-2022 | ANR FINLEASE PVT. LTD. VS AJAY SAINI | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01721-2022 | ANR FINLEASE PVT. LTD. VS SHIV RAM | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01723-2022 | ANR FINLEASE PVT. LTD. VS MUKESH KUMAR SAHNI | RISHABH GULATI | 9873709995 | rishabh.g@live.in | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01725-2022 | ANR FINLEASE PVT. LTD. VS SURENDER PAL | | | | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01722-2022 | RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LTD. VS RAJESH KUMAR | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 31/03/22 | 31/03/22 |
| | | | EC-DLET-01-01724-2022 | SHIVA HIRELEASE LTD VS BALWANT SINGH RAWAT | HAIDER ABBAS | 9717062924 | habbas.21@gmail.com | 31/03/22 | 31/03/22 |
| 17 | VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021) | NORTH EAST | EX-71/2022 | M/S BAJAJ FINANCE LIMITED VS M/S OMRIT ARORA UDYOG & 1 OTHERS | | 7838737001 | ritarora91@gmail.com | 03.03.2022 | 02.03.2022 |
| | | | EX-72/2022 | KOTAK MAHINDRA BANK LTD VS. GAUTAM KUMAR | ANKUR KATYAL | 9811809439 | ankurkatyal@asklegal.co.in | 03.03.2022 | 03.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|--------------------|--|--|----------------------------|----------------------------|----------------------|
| | | | EX-73/2022 | KOTAK MAHINDRA PRIME LTD VS RIZWAN B & 1 OTHERS | ROHIT BOHRA 9911000651 | rohit@bambhaandnandan.in | 03.03.2022 | 03.03.2022 |
| | | | C.S.(COMM)-18/2022 | THROUGH ITS PROPRIETOR SHRI PRAHLAD RAI GARG VS. MOHIT KUMAR SHREYA HOSPITALITY SERVICES PVT. LTD. & 1 | MOHIT KUMAR 9717268268 | advmohitshr@gmail.com | 04.03.2022 | 04.03.2022 |
| | | | EX-74/2022 | KOTAK MAHINDRA PRIME LTD VS RAMPHAL SINGH | ROHIT BOHRA 9911000651 | rohit@bambhaandnandan.in | 07.03.2022 | 05.03.2022 |
| | | | EX-78/2022 | SBI CARDS AND PAYMENTS SERVICE LTD. VS SANJAY KUMAR | WASIQR RAHMAN KHAN 9811225408 | wrkhanassociates@gmail.com | 10.03.2022 | 08.03.2022 |
| | | | EX-84/2022 | YES BANK LTD VS DINESH KUMAR GOYAL | KUNAL MAKHIJA 9811015339 | katvalsaxhin2008@gmail.com | 23.03.2022 | 21.03.2022 |
| | | | EX-85/2022 | SBI CARDS AND PAYMENT SERVICES LIMITED VS SEEMA SHARMA | SANJAY KUMAR SINGH 9810508115 | leagumassociates@gmail.com | 23.03.2022 | 23.03.2022 |
| | | | C.S(COMM)-21/2022 | STATE BANK OF INDIA VS YOGENDER SHARMA | VAISHALI 9911000356 | katvalsaxhin2008@gmail.com | 15.03.2022 | 14.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|---|----------|--------------------|---|------------------------|-------------------|----------------------------|------------------|------------|
| | | | EX(COMM)-1/2022 | KOTAK MAHINDRA BANK LTD VS RINKU PANDEY | ANKUR KATYAL | 9811809439 | ankurkatyal@asklegal.co.in | 29.03.2022 | 25.03.2022 |
| | | | EX(COMM)-2/2022 | HDFC BANK LTD. VS DARSHAN KUMAR | SANJEEV KUMAR | 8285002845 | litigation@srcslegal.com | 29.03.2022 | 29.03.2022 |
| | | | EX(COMM)-3/2022 | HDFC BANK LTD. VS GAJENDER SINGH | SANJEEV KUMAR | 8285002845 | litigation@srcslegal.com | 29.03.2022 | 29.03.2022 |
| | | | EX(COMM)-4/2022 | HDFC BANK LTD. VS ZEESHAN HAIDER | SANJEEV KUMAR | 8285002845 | litigation@srcslegal.com | 29.03.2022 | 29.03.2022 |
| 18 | MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL) | Shahdara | CS (COMM)/166/2022 | PUNJAB NATIONAL BANK Vs MR SUBHASH | BINEY KUMAR MISHRA(P), | 9868113796 | bkdelhi@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/164/2022 | PUNJAB NATIONAL BANK Vs MR PRINCE BABBAR PROPRIETOR OF ROYAL BABBAR JEWELLERS | BINEY KUMAR MISHRA(P), | 9868113796 | bkdelhi@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/163/2022 | PUNJAB NATIONAL BANK Vs MR RISHI KUMAR SHUKLA | BINEY KUMAR MISHRA(P), | 9868113796 | bkdelhi@gmail.com | 03-03-2022 | 03-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|---------------------------|------------------------|--|----------------------|------------------|
| | | | CS (COMM)/165/2022 | PUNJAB NATIONAL BANK Vs MR RISHI KUMAR SHUKLA | BINEY KUMAR MISHRA(P), | 9868113796 | bkdelhi@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/167/2022 | KAPIL DEV SURI Vs EAST DELHI MUNICIPAL CORPORATION | SATYENDRA KUMAR SINGH(P), | 9811161525 | sksinghal116@gmail.com | 04-03-2022 | 04-03-2022 |
| | | | OMP (COMM)/97/2022 | (I) AXIS BANK LIMITED Vs JARNAIL SINGH | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 04-03-2022 | 04-03-2022 |
| | | | OMP (COMM)/98/2022 | (I) AXIS BANK LIMITED Vs SHAQIR HUSAIN | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 04-03-2022 | 04-03-2022 |
| | | | OMP (COMM)/112/2022 | (I) AXIS BANK LIMITED Vs VIKAS KHANNA | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 04-03-2022 | 04-03-2022 |
| | | | OMP (COMM)/111/2022 | (I) ELECTRONICA FINANCE LIMITED Vs G KAMIT ENTERPRISES | KAMIT KUMAR(P), | 9990659331 | kmpspartners@gmail.com | 07-03-2022 | 07-03-2022 |
| | | | CS (COMM)/187/2022 | MI ELECTRICAL STEEL PROCESSING INDIA PVT LTD Vs HARDESH KUMAR PROP OF HITESH INDUSTRIES | RAKESH KUMAR(P), | 9711192052 | rkguptaadv@yahoo.com | 07-03-2022 | 07-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|----------------------------|------------------|------------|
| | | | CS (COMM)/188/2022 | MI ELECTRICAL STEEL PROCESSING INDIA PVT LTD Vs SUNNY ARORA PROP OF SUNNY ENTERPRISES | RAKESH KUMAR(P), | 9711192052 | rkguptaadv@yahoo.com. | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/113/2022 | (I) AXIS BANK LIMITED Vs SALONI | RAJESH KUMAR(P), | 9711192052 | rkguptaadv@yahoo.com. | 08-03-2022 | 08-03-2022 |
| | | | CS (COMM)/190/2022 | DENIM CORPORATION THROUGH ITS MANAGER ASHOK KUMAR GARG Vs M/S ARIHANT SYNTEX | MAYANK RUSTAGI(P), | 9810003385 | admin@mayankrastagi.in | 11-03-2022 | 11-03-2022 |
| | | | CS (COMM)/191/2022 | PUNJAB NATIONAL BANK Vs MAHENDER PRASAD GUPTA | ANIKET RAJPUT(P), | 8077920621 | advaniketrajpat@gmail.com | 11-03-2022 | 11-03-2022 |
| | | | OMP (COMM)/115/2022 | (I) AXIS BANK LIMITED Vs USHA BAI TIWARI | RAJESH KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 11-03-2022 | 11-03-2022 |
| | | | OMP (COMM)/126/2022 | (I) AXIS BANK LIMITED Vs SHARANBIR SINGH | RAJESH KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | CS (COMM)/197/2022 | PUNJAB NATIONAL BANK Vs NEETU BAID | GIRISH CHANDER(P), | 9654336403 | advomeenagupta89@gmail.com | 14-03-2022 | 14-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|----------------------------------|----------|-------------------------|--|------------------------|-------------------------------|----------------------|------------------|
| | | | OMP (COMM)/127/2022 | M/S ELECTRONICA RAHUL FINANCE LTD Vs FAST BHARADWAJ(P), TECH | 8376049807 | advocateashok.1@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/128/2022 | M/S ELECTRONICA RAHUL FINANCE LTD Vs BHARADWAJ(P), BIDYASHA ENGINEER | 8376049807 | advocateashok.1@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | Execution (Comm)/3/2022 | KOTAK MAHINDRA PRIME LIMITED Vs ROHIT ANKIT JAIN BOHRA(P), | 8376049807 | advocateashok.1@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | CS (COMM)/214/2022 | PUNJAB NATIONAL BANK Vs FAIZAN ENTERPRISES THORUGH ITS PROPERITOR MASROOR GIRISH ALI CHANDER(P), | 9654336403 | advomeenagupta89@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/132/2022 | M/S ELECTRONICA RAHUL FINANCE LTD Vs SABHARADWAJ(P), ENGINEERING WORKS | 8376049807 | advocateashok.1@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | CS (COMM)/223/2022 | CANARA BANK Vs MS SUBODH PRIYA KUMAR(P), | 9811375940 | adsubedkhkumarsingh@gmail.com | 23-03-2022 | 23-03-2022 |
| 19 | MS. SUKHVINDER KAUR DJ COMM – 02 | Shahdara | OMP (COMM)/99/2022 | AXIS BANK LIMITED Vs RAJESH NIKHIL GAHARWAR KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 07-03-2022 | 07-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|---|------------------------|-------------------|--------------------------|------------------|------------|
| | | | OMP (COMM)/100/2022 | AXIS BANK LIMITED Vs (I) CHANDRA PRAKASH JAISWAL | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/101/2022 | AXIS BANK LIMITED Vs (I) SHAMEEM AKHTAR | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/102/2022 | AXIS BANK LIMITED Vs (I) MOHAMMAD ARIF | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 07-03-2022 | 07-03-2022 |
| | | | OMP (COMM)/105/2022 | AXIS BANK LIMITED Vs (I) SANSKAR PUBLIC ACADEMY HS SCHOOL UNIT OF DURGAPRASAD CARPENTER EDUCATION SOCIETY | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/106/2022 | AXIS BANK LIMITED Vs (I) AMAR KUMAR | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/103/2022 | AXIS BANK LIMITED Vs (I) SARABJEET KAUR | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 10-03-2022 | 10-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|------------------------|--|------------------------|-------------------|--------------------------|------------------|------------|
| | | | OMP (COMM)/104/2022 | AXIS BANK LIMITED Vs (I) SUKHVINDER SINGH RANDHAWA | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/123/2022 | AXIS BANK LIMITED Vs (I) KULDEEP SINGH | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/119/2022 | AXIS BANK LIMITED Vs (I) SUNITA VERMA | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/120/2022 | AXIS BANK LIMITED Vs (I) SANJAY KUMAR | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/118/2022 | AXIS BANK LIMITED Vs (I) KAMAL SINGH | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/121/2022 | AXIS BANK LIMITED Vs (I) SURESH KUMAR | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|--|---------------------------|------------------------|---------------------------|----------------------|------------------|
| | | | OMP (COMM)/122/2022 | (I) AXIS BANK LIMITED Vs MANOJ | RAJESH KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/124/2022 | (I) AXIS BANK LIMITED Vs JAGDISH SINGH | RAJESH KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/117/2022 | (I) AXIS BANK LIMITED Vs SAVITA THAKUR | RAJESH KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | OMP (COMM)/125/2022 | M/S SHARE INDIA (I) FINCAP (P) LTD Vs KEENU PATHAK | SAJJAN KUMAR AGGARWAL(P), | 9711275697 | eshuadvocate@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/129/2022 | (I) AXIS BANK LIMITED Vs SHARANBIR SINGH | RAJESH KUMAR(P), | 9958726491 | iangraadvocate@gmail.com | 16-03-2022 | 16-03-2022 |
| | | | OMP (COMM)/130/2022 | M/S ELECTRONICA FINANCE LTD Vs RAPID TECH MOULDING PRIVATE LIMITED (I) | RAHUL BHARADWAJ(P), | 8376049807 | advocate.ashoki@gmail.com | 16-03-2022 | 16-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing | |
|------|-------|----------|---------------------|--|---------------------------|-------------------|---------------------------|------------------|------------|
| | | | OMP (COMM)/131/2022 | (I) ELECTRONICA FINANCE LIMITED Vs NIRMAL PRECISION TECHNOLOGIES | GYANVARDHAN SINGH(P), | 9899144355 | vardhanslawfirm@gmail.com | 21-03-2022 | 21-03-2022 |
| | | | OMP (COMM)/133/2022 | (I) ANMOL FINANCIAL SERVICES LTD Vs MANISHA GUPTA | SAJJAN KUMAR AGGARWAL(P), | 9711275697 | eshuadvocate@gmail.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/136/2022 | (I) AXIS BANK LIMITED Vs GOVINDER SINGH | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/134/2022 | (I) AXIS BANK LIMITED Vs ARIF FAROOQ KHAN | RAJESH KUMAR(P), | 9958726491 | jangraadvocate@gmail.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/135/2022 | (I) M/S ELECTRONICA FINANCE LTD Vs FAST TECH ENGINEERING | RAHUL BHARADWAJ(P), | 8376049807 | advocate.ashok1@gmail.com | 23-03-2022 | 23-03-2022 |
| | | | OMP (COMM)/138/2022 | (I) ELECTRONICA FINANCE LIMITED Vs RADHA ENTERPRISES 0194 | RAHUL BHARADWAJ(P), | 8376049807 | advocate.ashok1@gmail.com | 26-03-2022 | 26-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|--------------------|--|---------------------------------|------------------------------|-----------------------------|----------------------------|----------------------|
| | | | CS (COMM)/156/2022 | SH SANDEEP JAIN Vs SMT DEEPA GUPTA | DINESH KUMAR(P), | 9811215075 | dineshadv1965@gmail.com | 02-03-2022 | 02-03-2022 |
| | | | CS (COMM)/157/2022 | M/S COMPETENT POLYMERS PVT LTD THROUGH ITS AR ALOK GUPTA Vs M/S SHREE BALAJI TRADERS PROPRIETORSHIP OF SH KULDIP RATHI | VARUN KAPOOR(P), | 9871111556 | advocafeverunkapoor@gmail.c | 02-03-2022 | 02-03-2022 |
| | | | CS (COMM)/161/2022 | PUNJAB NATIONAL BANK Vs SHRI KARAN BABBAR | BINEY KUMAR MISHRA(P), | 9868113796 | bkmdelhi@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/160/2022 | PUNJAB NATIONAL BANK Vs SHRI NIKHIL KUMAR | BINEY KUMAR MISHRA(P), | 9868113796 | bkmdelhi@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/162/2022 | PUNJAB NATIONAL BANK Vs MR RAJESH BABBAR PROP OF YTC FABRICS | BINEY KUMAR MISHRA(P), | 9868113796 | bkmdelhi@gmail.com | 03-03-2022 | 03-03-2022 |
| | | | CS (COMM)/174/2022 | SUBHASH CHAND GOEL Vs EAST DELHI MUNICIPAL CORPORATION | SATYENDRA KUMAR SINGH(P), | 9811161525 | sksinghal16@gmail.com | 05-03-2022 | 05-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------------|---|------------------------|------------------------|-------------------------------|----------------------|------------------|
| | | | CS (COMM)/179/2022 | STATE BANK OF INDIA Vs MR ANKIT SINGH CHAUHAN | SUNIL SEHRAWAT(P), | 9999330725 | delhilawyer76@yahoo.co.in | 07-03-2022 | 07-03-2022 |
| | | | CS (COMM)/192/2022 | LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR | AASTHA SHARMA(P), | 9810481016 | mail@thelegist.com | 14-03-2022 | 14-03-2022 |
| | | | CS (COMM)/193/2022 | SABARWAL TRADING PVT LTD Vs SHIV SHAKTI ENTERPRISES | HEMANT SOIN(P), | 9818899123 | kapilsinghal888@gmail.com | 14-03-2022 | 14-03-2022 |
| | | | CS (COMM)/194/2022 | AAXIS NANO TECHNOLOGIES PVT LTD THROUGH ITS AR SANJOY DUTTA Vs BRIJESH KUMAR SHARMA | PIYUSH CHHABRA(P), | 9811798778 | piyushchhabraoffice@gimail.co | 14-03-2022 | 14-03-2022 |
| | | | CS (COMM)/201/2022 | M/S PRAYAG POLYMERS PVT LTD Vs M/S AJNARA REALTECH LIMITED | ROBIN SINGH SIROHI(P), | 9873929297 | robinsirohi89@gmail.com | 21-03-2022 | 21-03-2022 |
| | | | CS (COMM)/202/2022 | PAWAN ENTERPRISES THROUGH ITS PROPRIETOR PAWAN KUMAR JAIN Vs SACHIN CHAUHAN | PRITIKA SACHDEV(P), | 9899787372 | abhi.j.rai@gmail.com | 21-03-2022 | 21-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-----------------------|--|--------------------------------|------------------------------|---------------------------|----------------------------|----------------------|
| | | | CS (COMM)/208/2022 | PUNJAB NATIONAL BANK Vs SANJAY KUMAR | GIRISH CHANDER(P), | 9654336403 | advmeenagupta89@gmail.com | 22-03-2022 | 22-03-2022 |
| | | | CS (COMM)/224/2022 | NAROMA TEXTILES IMPEX PVT LTD Vs MIDD OFF JEANS THROUGH ITS PROP TAHMIM KHAN | MANJU JAIN(P), | 9818321621 | manjujain3.97@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | CS (COMM)/225/2022 | OP AND SONS TRADERS PVT LTD Vs AJAY SHOPPING CENTRE THROUGH ITS PROP SHRI RAMESH KUMAR SHARMA | MANJU JAIN(P), | 9818321621 | manjujain3.97@gmail.com | 26-03-2022 | 26-03-2022 |
| | | | EX/99/2022 | HDFC BANK LIMITED Vs VIPUL MALHOTRA | MANISH SHANKAR VERMA(P), | 9650810426 | msvermachamber@gmail.com | 02-03-2022 | 02-03-2022 |
| | | | EX/97/2022 | KOTAK MAHINDRA PRIME LTD Vs SINTU V | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 02-03-2022 | 02-03-2022 |
| | | | EX/98/2022 | KOTAK MAHINDRA BANK LTD Vs MR NARENDRA KUMAR PRAJAPAT | SUNIL SEHRAWAT(P), | 9212190624 | delhilawyer76@yahoo.co.in | 02-03-2022 | 02-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------|--|-----------------|------------------------|----------------------|----------------------|------------------|
| | | | EX/96/2022 | KOTAK MAHINDRA PRIME LTD Vs SURENDER KUMAR AHUJA | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 02-03-2022 | 02-03-2022 |
| | | | EX/104/2022 | KOTAK MAHINDRA PRIME LIMITED Vs MAMTA B | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |
| | | | EX/101/2022 | KOTAK MAHINDRA PRIME LTD Vs PRAKASH RASTOGI | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |
| | | | EX/102/2022 | KOTAK MAHINDRA PRIME LTD Vs VALAITI LAL BATRA | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |
| | | | EX/105/2022 | KOTAK MAHINDRA PRIME LTD Vs JITESH KHERA | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |
| | | | EX/100/2022 | KOTAK MAHINDRA PRIME LTD Vs HARDEEP SINGH | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------|--|-------------------------|------------------------|-----------------------------|----------------------|------------------|
| | | | EX/106/2022 | KOTAK MAHINDRA PRIME LIMITED Vs MANISH MANOCHA | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |
| | | | EX/123/2022 | KOTAK MAHINDRA PRIME LIMITED Vs ANIL KUMAR | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 10-03-2022 | 10-03-2022 |
| | | | EX/120/2022 | HDFC BANK LTD Vs ABHISHEK KUMAR | RAJEEV KUMAR RANJAN(P), | 9311022100 | ranjan.and.company@gmail.co | 10-03-2022 | 10-03-2022 |
| | | | EX/122/2022 | HDFC BANK LTD Vs VINAY LATA | SANJEEV KUMAR(P), | 8285002845 | litigation@srcslegal.com | 10-03-2022 | 10-03-2022 |
| | | | EX/121/2022 | HDFC BANK LTD Vs AZAD KALAM | SANJEEV KUMAR(P), | 8285002845 | litigation@srcslegal.com | 10-03-2022 | 10-03-2022 |
| | | | EX/125/2022 | KOTAK MAHINDRA BANK LTD Vs NIKHIL VERMA | Ankur Katyal(P), | 9811809439 | ankurkatyal@asklegal.co.in | 14-03-2022 | 14-03-2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|---------------------|---|-------------------|------------------------|--------------------------|----------------------|------------------|
| | | | EX/150/2022 | HDFC BANK LTD Vs LATE MR MUKESH ONKARMAL | SANJEEV KUMAR(P), | 8285002845 | litigation@srcslegal.com | 15-03-2022 | 15-03-2022 |
| | | | EX/103/2022 | KOTAK MAHINDRA PRIME LIMITED Vs SAIYAD MURTAZA HASAN | Rohit Bohra(P), | 9911000651 | rohit@bamaanandan.in | 03-03-2022 | 03-03-2022 |
| | | | OMP (COMM)/107/2022 | ELECTRONICA FINANCE LIMITED Vs BAAPAA ENGINEERS | AMIT KUMAR(P), | 9990659331 | kmppartners@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/109/2022 | ELECTRONICA FINANCE LIMITED Vs BONSDAG INDUSTRIES PRIVAET LIMITED | AMIT KUMAR(P), | 9990659331 | kmppartners@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | OMP (COMM)/108/2022 | ELECTRONICA FINANCE LIMITED Vs UTTAM PLASTIC INDUSTRIES | AMIT KUMAR(P), | 9990659331 | kmppartners@gmail.com | 10-03-2022 | 10-03-2022 |
| | | | EX/89/2021 | A U SMALL FINANCE BANK LIMITED Vs MOHD ASLAM AND ORS | ABHISHEK GAUR(P), | 7838737001 | ritarora@gmail.com | 24-03-2021 | 24-03-2021 |

| S.No | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Advocate Nobile Number | Advocate email id | Date Registration | Date of filing | e- |
|------|---|------------|--------------------|--|-------------------|------------------------------|------------------------|----------------------|-------------------|----|
| | | | | D K JEANS Vs CITY LIFE RETAIL PVT LTD AND ANR | PREM RATAN(P), | 9718209970 | mail@theligest.com | 30-03-2021 | 30-03-2021 | |
| 20 | VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL) | North-West | CS (COMM)/192/2021 | | | | | | | |
| 21 | MS. BARKHA GUPTA, DJ(COMM) | NORTH | | | | | | | | |
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| 22 | SH. HARISH DUDANI, DJ (COMMERCIAL) | South-West | | | | | | | | |
| | | | CS COMM. 62/2022 | GEMAT SOUL & ROCK VS K. RAMACHANDRA RAO TRANSMISSION | RAKESH KUMAR | 9910280608 | rksharma54@gmail.com | 02.03.2022 | 10.02.2022 | |
| | | | CS COMM. 63/2022 | HEMANT KUMAR VS M/S HOLD ON BUILDERS P. LTD. | ANKIT BATRA | 9990786641 | ankitbatra30@gmail.com | 02.03.2022 | 17.02.2022 | |
| | | | CS COMM. 64/2022 | UNION BANK OF INDIA VS SUSHMA | ARVIND SINHA | 9810618195 | arvindsinhaI@gmail.com | 02.03.2022 | 11.02.2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------|--|----------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS COMM. 65/2022 | UNION BANK OF INDIA VS PRADEEP VAID | ARVIND SINHA | 9810618195 | arvindsinhaI@gmail.com | 02.03.2022 | 11.02.2022 |
| | | | CS COMM. 66/2022 | UNION BANK OF INDIA VS GURMEET SINGH | ARVIND SINHA | 9810618195 | arvindsinhaI@gmail.com | 02.03.2022 | 11.02.2022 |
| | | | CS COMM. 67/2022 | M/S STAR SALONS P. LTD. VS SATISH CHOPRA | PAWAN DOGRA | 9810372394 | pawandogra@gmail.com | 02.03.2022 | 31.01.2022 |
| | | | CS COMM. 68/2022 | KARNATAKA BANK VS TEJ PRAKASH | GAUTAM SINGHAL | 9811898418 | gautam@kifindia.com | 02.03.2022 | 14.02.2022 |
| | | | CS COMM. 69/2022 | MASCAT HEALTH SERVICES VS JARUN PHARMACETICALS | URFEE HAIDER | 9810078786 | naveenchandra502@gmail.com | 02.03.2022 | 16.02.2022 |
| | | | CS COMM. 70/2022 | MASCAT HEALTH SERVICES VS NEELABS HEALTHCARE | URFEE HAIDER | 9810078786 | naveenchandra502@gmail.com | 02.03.2022 | 16.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------|---|---------------|------------------------|----------------------------|----------------------|------------------|
| | | | CS COMM. 71/2022 | MASCAT HEALTH SERVICES VS ALPESH PATEL | URFEE HAIDER | 9810078786 | naveenchandra502@gmail.com | 02.03.2022 | 16.02.2022 |
| | | | CS COMM. 72/2022 | MASCAT HEALTH SERVICES VS M/S WECURE HEALTHCARE | URFEE HAIDER | 9810078786 | naveenchandra502@gmail.com | 02.03.2022 | 16.02.2022 |
| | | | CS COMM. 73/2022 | STATE BANK OF INDIA VS RAJESH KUMAR | RUCHI KHURANA | 9811170646 | ruchikhurana@hotmail.com | 02.03.2022 | 10.02.2022 |
| | | | CS COMM. 74/2022 | STATE BANK OF INDIA VS MAMTA MISHRA | RUCHI KHURANA | 9811170646 | ruchikhurana@hotmail.com | 02.03.2022 | 10.02.2022 |
| | | | CS COMM. 75/2022 | CANARA BANK VS M/S GUDDI ENTERPRISES | SUSHIL KUMAR | 9717568635 | raisushilo915@gmail.com | 02.03.2022 | 19.02.2022 |
| | | | CS COMM. 76/2022 | CANARA BANK VS M/S JAIMAA VABHAV LAXMI | SUSHIL KUMAR | 9717568635 | raisushilo915@gmail.com | 02.03.2022 | 19.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------|---|------------------|------------------------|-----------------------------|----------------------|------------------|
| | | | CS COMM. 77/2022 | SMT. SIKHA GOYAL VS DHEERAJ ARORA | RAVI KANT PANDEY | 9711899678 | aklawyer.p@gmail.com | 02.03.2022 | 21.02.2022 |
| | | | CS COMM. 78/2022 | SANJEEV TANWAR VS PREM TANEJA | VINOD KUMAR | 9350999608 | advocatevinod1969@gmail.com | 02.03.2022 | 19.02.2022 |
| | | | CS COMM. 79/2022 | PUNJAB NATIONAL BANK VS M/S THE HAIR WORLD | SAURAB BHASIN | 9899331166 | sauravbhasin10@gmail.com | 02.03.2022 | 21.02.2022 |
| | | | CS COMM. 80/2022 | SHIR RAM PARJAPATI VS SHRI DEVENDER KUMAR | IQBAL SINGH | 8586925160 | advocateiqbal93@gmail.com | 02.03.2022 | 19.02.2022 |
| | | | CS COMM. 81/2022 | PUNJAB NATIONAL BANK VS M/S K.K. ENTERPRISES | SAURAB BHASIN | 9899331166 | sauravbhasin10@gmail.com | 02.03.2022 | 21.02.2022 |
| | | | CS COMM. 82/2022 | PUNJAB NATIONAL BANK VS M/S HARIOM INDUSTRIES | SAURAB BHASIN | 9899331166 | sauravbhasin10@gmail.com | 02.03.2022 | 21.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------|---|---------------|------------------------|---------------------------|----------------------|------------------|
| | | | CS COMM. 83/2022 | CANARA BANK VS M/S BLUE BIRD ENTERPRISES | SUMIT VIRMANI | 9873245548 | sumit.virmani2@gmail.com | 03.03.2022 | 03.02.2022 |
| | | | CS COMM. 84/2022 | CANARA BANK VS M/S PRECISE PACKING | SUMIT VIRMANI | 9873245548 | sumit.virmani2@gmail.com | 03.03.2022 | 03.02.2022 |
| | | | CS COMM. 85/2022 | CANARA BANK VS M/S AMIT DIESEL SERVICES | SUMIT VIRMANI | 9873245548 | sumit.virmani2@gmail.com | 03.03.2022 | 07.02.2022 |
| | | | CS COMM. 86/2022 | PUNJAB NATIONAL BANK VS M/S SHRIRAM FASHION | SAURAB BHASIN | 9899331166 | sauravbhasin10@gmail.com | 03.03.2022 | 21.02.2022 |
| | | | CS COMM. 87/2022 | PUNJAB NATIONAL BANK VS M/S RASYA | SAURAB BHASIN | 9899331166 | sauravbhasin10@gmail.com | 03.03.2022 | 21.02.2022 |
| | | | CS COMM. 88/2022 | BANK OF BARODA VS PARVEEN KUMAR | SHWETA BAKSHI | 9811568328 | shweta.bakshio4@gmail.com | 05.03.2022 | 22.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|------------------|--------------------------------------|---------------|------------------------|---------------------------|----------------------|------------------|
| | | | CS COMM. 89/2022 | BANK OF BARODA VS PURO ENTERPRISES | SHWETA BAKSHI | 9811568328 | shweta.bakshio4@gmail.com | 05.03.2022 | 22.02.2022 |
| | | | CS COMM. 90/2022 | BANK OF BARODA VS M/S HS ENTERPRISES | SHWETA BAKSHI | 9811568328 | shweta.bakshio4@gmail.com | 05.03.2022 | 22.02.2022 |
| | | | CS COMM. 91/2022 | BANK OF BARODA VS M/S JAY ESS WORLD | SHWETA BAKSHI | 9811568328 | shweta.bakshio4@gmail.com | 05.03.2022 | 22.02.2022 |
| | | | CS COMM. 92/2022 | CANARA BANK VS NITESH RANJAN SINGH | AMIT GUPTA | 9810224624 | amitguptaadv366@gmail.com | 05.03.2022 | 24.02.2022 |
| | | | CS COMM. 93/2022 | CANARA BANK VS CHANDRA PRABHA | AMIT GUPTA | 9810224624 | amitguptaadv366@gmail.com | 05.03.2022 | 24.02.2022 |
| | | | CS COMM. 94/2022 | CANARA BANK VS S.S. ENTERPRISES | AMIT GUPTA | 9810224624 | amitguptaadv366@gmail.com | 05.03.2022 | 21.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|--|--------------|------------------------|---------------------------------|----------------------|------------------|
| | | | CS COMM. 95/2022 | PARAMJEET SINGH VS AMAN VERMA | VINOD KUMAR | 9350999608 | advocatevinod1969@gmail.com | 05.03.2022 | 22.02.2022 |
| | | | CS COMM. 96/2022 | PARAMJEET SINGH VS DEEPIKA VERMA | VINOD KUMAR | 9350999608 | advocatevinod1969@gmail.com | 05.03.2022 | 22.02.2022 |
| | | | CS COMM. 97/2022 | JAYESH TRADEX P. LTD. VS VARUN JUNEJA | SONALI JOON | 9810098154 | karwasraandassociates@gmail.com | 08.03.2022 | 22.12.2021 |
| | | | CS COMM. .98/2022 | STATE BANK OF INDIA VS RAVI | ARVIND GUPTA | 9811317311 | advocatearvindgupta@gmail.com | 08.03.2022 | 02.03.2022 |
| | | | CS COMM. 99/2022 | PRG ENTERPRISES VS SATGURU ENTERPRISES | M.C. KOCHHAR | 9810162325 | mckochhar@mckochhar.com | 08.03.2022 | 03.03.2022 |
| | | | CS COMM. 100/2022 | STATE BANK OF INDIA VS DHIRENDER KUMAR | ARVIND GUPTA | 9811317311 | advocatearvindgupta@gmail.com | 08.03.2022 | 04.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|--|-----------------|------------------------|---------------------------|----------------------|------------------|
| | | | CS COMM. 101/2022 | INDIGO MULTIFAB LTD. VS SUMIT MONGA | P.KHUSHAL MOHAL | 9868577284 | kmohal@gmail.com | 08.03.2022 | 26.02.2022 |
| | | | CS COMM. 102/2022 | INDIAN BANK VS ANIL KUMAR | MARIMUTH P. | 9555966566 | advpmarimuthu@gmail.com | 08.03.2022 | 26.02.2022 |
| | | | CS COMM. 103/2022 | PUNJAB NATIONAL BANK VS M/S SINGHA DISPOSABLE | A.K. SHAKYA | 9810362626 | akshakya01@gmail.com | 08.03.2022 | 22.02.2022 |
| | | | CS COMM. 104/2022 | PUNJAB NATIONAL BANK VS M/S TIWARIA ASSOCIATES | A.K. SHAKYA | 9810362626 | akshakya01@gmail.com | 08.03.2022 | 22.02.2022 |
| | | | CS COMM. 105/2022 | KARNATAKA BANK VS M/S SAI RAM TRADERS | AMIT GUPTA | 9810224624 | amitguptaadv366@gmail.com | 08.03.2022 | 24.02.2022 |
| | | | CS COMM. 106/2022 | KARNATAKA BANK VS M/S MUKUND TRADE | AMIT GUPTA | 9810224624 | amitguptaadv366@gmail.com | 08.03.2022 | 25.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|--|----------------|------------------------|-------------------------------|----------------------|------------------|
| | | | CS COMM. 107/2022 | PRADEEP BANSAL VS M/S SHREE TIN MANUFACTURING CO. | M.S. PANWAR | 9811441760 | mspanwarandsons@gmail.com | 09.03.2022 | 07.03.2022 |
| | | | CS COMM. 108/2022 | PRAHLAD SINGH KANWAL VS SHILPY GARG & ORS. | TARUN VAID | 9911547527 | tarunvaid2010@gmail.com | 09.03.2022 | 22.02.2022 |
| | | | CS COMM. 109/2022 | M/S HI-TECH GEOSYNTHETICS VS M/S P.S. INFRABUILD | DURGESH PAL | 9810181153 | DURGESH PAL@GMAIL.COM | 09.03.2022 | 03.03.2022 |
| | | | CS COMM. 110/2022 | NIPPON EXPRESS (I) P. LTD. VS VICTRONIC COMMUNICATIONS | SHIVAM SHARMA | 9654545855 | legal@shivamsharma.info | 09.03.2022 | 07.03.2022 |
| | | | CS COMM. 111/2022 | CANARA BANK VS SANJAY MAAN & ORS. | VANDANA BHATIA | 9811426199 | bhatiaandcompany171@gmail.com | 11.03.2022 | 02.03.2022 |
| | | | CS COMM. 112/2022 | CANARA BANK VS PAWAN SAINI | VANDANA BHATIA | 9811426199 | bhatiaandcompany171@gmail.com | 11.03.2022 | 02.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Advocate Nobile Number | Advocate email id | Date Registration | Date of filing | e- |
|------|-------|----------|-------------------|--|---------------------------|------------------------------|-------------------------------|----------------------|-------------------|----|
| | | | CS COMM. 113/2022 | CANARA BANK PUNEET KUMAR | VS VANDANA BHATIA | 9811426199 | bhatiaandcompany171@gmail.com | 11.03.2022 | 02.03.2022 | |
| | | | CS COMM. 114/2022 | UNION BANK OF INDIA VS GAJI FASHION | CHITRA MALHOTRA | 9212888057 | chitrasobti@gmail.com | 15.03.2022 | 07.03.2022 | |
| | | | CS COMM. 115/2022 | UNION BANK OF INDIA VS M/S ROYAL GRAPHIS | CHITRA MALHOTRA | 9212888057 | chitrasobti@gmail.com | 15.03.2022 | 07.03.2022 | |
| | | | CS COMM. 116/2022 | UNION BANK OF INDIA VS VANSHIKA ENTERPRISES | CHITRA MALHOTRA | 9212888057 | chitrasobti@gmail.com | 15.03.2022 | 07.03.2022 | |
| | | | CS COMM. 117/2022 | CANARA BANK VS M/S MOULSHNI PHARMA | EDU CHITRA MALHOTRA | 9212888057 | chitrasobti@gmail.com | 15.03.2022 | 24.02.2022 | |
| | | | CS COMM. 118/2022 | CANARA BANK VS M/S RUTVI HOME | CHITRA MALHOTRA | 9212888057 | chitrasobti@gmail.com | 15.03.2022 | 24.02.2022 | |

| S.No | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Advocate Nobile Number | Advocate email id | Date Registration | Date of filing | e- |
|------|-------|----------|-------------------|--|------------------|------------------------------|---|----------------------|-------------------|----|
| | | | CS COMM. 119/2022 | CANARA BANK RAKESH TOUR TRAVEL | VS & | CHITRA MALHOTRA | 9212888057 chitrasobti@gmail.com | 15.03.2022 | 24.02.2022 | |
| | | | CS COMM. 120/2022 | CANARA BANK DIGITAL PROCESS | VS K.T. PRINT | CHITRA MALHOTRA | 9212888057 chitrasobti@gmail.com | 15.03.2022 | 24.02.2022 | |
| | | | CS COMM. 121/2022 | VINEET KUMAR ASHOK KHURANA | VS | DEEPAK YADAV | 8375082397 mamtadeepak86@gmail.com | 16.03.2022 | 04.03.2022 | |
| | | | CS COMM. 122/2022 | M/S R.K. DISTRICUTION VS M/S AMBA AIRCOAL | | ATUL TYAGI | 9466119858 advtyagiatal@gmail.com | 16.03.2022 | 03.03.2022 | |
| | | | CS COMM. 123/2022 | M/S DELHI IRON STORE VS RAJIV DHIMAN | | RAJEEV KAPOOR | 9899785517 Rajeevkapoor2007@rediffmail.com | 16.03.2022 | 21.02.2022 | |
| | | | CS COMM. 124/2022 | PUNJAB NATIONAL BANK VS M/S MANOJ DRY CELARN | | SAURAV BHASIN | 9899331166 sauravbhasin10@gmail.com | 21.03.2022 | 05.03.2022 | |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|---|--------------|------------------------|---------------------------|----------------------|------------------|
| | | | CS COMM. 125/2022 | PUNJAB NATIONAL BANK VS M/S GUPTA SALES CORPORATION | HARISH KUMAR | 9891783436 | harish.legal123@gmail.com | 21.03.2022 | 05.03.2022 |
| | | | CS COMM. 126/2022 | PUNJAB NATIONAL BANK VS SHAHNAWAJ KHAN | SUNITA | 9873591509 | Sunitakashyap60@yahoo.com | 21.03.2022 | 05.03.2022 |
| | | | CS COMM. 127/2022 | ICICI BANK VS VIJAY | C. PARKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 21.03.2022 | 02.03.2022 |
| | | | CS COMM. 128/2022 | ICICI BANK VS SUBHAM DUTTO | C. PARKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 21.03.2022 | 02.03.2022 |
| | | | CS COMM. 129/2022 | ICICI BANK VS RAMESH SINGH NEGI | C. PARKASH | 9810654872 | ADVOCATECP@GMAIL.COM | 21.03.2022 | 02.03.2022 |
| | | | CS COMM. 130/2022 | ICICI BANK VS ROSHAN SHARMA | C. PARKASH | 98105654872 | ADVOCATECP@GMAIL.COM | 21.03.2022 | 04.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|----------------------|---|----------------|------------------------|-------------------------------|----------------------|------------------|
| | | | CS COMM. 131/2022 | BANK OF BARODA VS RAM PRAWESH PASWAN | SOUGAT SINHA | 9212173310 | info@arth-legal.com | 24.03.2022 | 22.03.2022 |
| | | | CS COMM. 132/2022 | CANARA BANK VS RIYA | VANDANA BHATIA | 9810092257 | bhatiaandcompany171@gmail.com | 24.03.2022 | 22.03.2022 |
| | | | COUNTER CLAIM-7/2022 | M/S NEW SANJEEVANI ENTERPRISES VS JAIDURYA PHARMA | A.D.DUBEY | 9625506521 | dubeyabhi73@gmail.com | 24.03.2022 | 24.03.2022 |
| | | | CS COMM. 133/2022 | NEERAJ GUPTA VS SHIVANLEEKHA | VINOD KUMAR | 9350999608 | advocatevinod1969@gmail.com | 24.03.2022 | 23.03.2022 |
| | | | CS COMM. 134/2022 | M/S FUJIFILM (I) P. LTD. VS ABHAY PRATAP SINGH | SHRESHTA KUMAR | 9582461463 | advshreshtha@gmail.com | 24.03.2022 | 23.03.2022 |
| | | | CS COMM. 135/2022 | M/S GREENOLUTION P. LTD. VS M/S RHINO CONCRETES | SURENDER GUPTA | 8178518299 | Surenderguptaadv@gmail.com | 24.03.2022 | 23.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|-------------------|--|-----------------|------------------------|--------------------------------|----------------------|------------------|
| | | | CS COMM. 136/2022 | STATE BANK OF INDIA VS | ARVIND GUPTA | 9811317311 | advocatearvindgupta@gmail.com | 25.03.2022 | 22.03.2022 |
| | | | CS COMM. 137/2022 | STATE BANK OF INDIA VS PARVEEN | SUBRAT TRIPATHI | 9811767517 | advocatebkm@gmail.com | 25.03.2022 | 23.03.2022 |
| | | | CS COMM. 138/2022 | ICICI BANK VS GURMEET SINGH BAWA | KUSHAL KUMAR | 9958724670 | Kushal.Kumar@eruditelegal.asia | 25.03.2022 | 24.03.2022 |
| | | | OMP COMM. 03/2022 | HEM RAJ VS THE KRISHNA CO-OP. SOCIETY | ANIL SAINI | 9811714245 | anilsaini_phc@yahoo.com | 11.03.2022 | 02.03.2022 |
| | | | OMP COMM. 04/2022 | ACRAFTS & ANR. VS NEO GROWTH CREDIT LTD. | P. VIJAY TANGRI | | Advocatangri@rediffmail | 23.03.2022 | 22.03.2022 |
| | | | EX. 105/2022 | INDUSIND BANK VS RAVINDER KUMAR | PANKAJ KUMAR | 9958732424 | ROY.PANKAJ@YAHOO.CO.IN | 08.03.2022 | 07.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Advocate Responder Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|--|-------------------|------------------------|----------------------------|----------------------|------------------|
| | | | EX. 127/2022 | MANIBHAVNAM HOME FINANCE VS SIKANDER SINGH | AMIT KUMAR SINHA | 9990659331 | kmppartner2gmail.com | 11.03.2022 | 05.03.2022 |
| | | | EX. 128/2022 | MANIBHAVNAM HOME FINANCE VS SUBEDAR SINGH | AMIT KUMAR SINHA | 9990659331 | kmppartner2gmail.com | 11.03.2022 | 05.03.2022 |
| | | | EX. 121/2022 | HDFC BANK VS LKUSHAGRA DIXIT | SLPJ AND PARTNERS | 9899314700 | office@lpjpartners.com | 10.03.2022 | 21.02.2022 |
| | | | EX. 122/2022 | SBI CARDS VS SANJAY NAGIA | RAJIV NARAIN | 9810508115 | LEAGUMASSOCIATES@GMAIL.COM | 10.3.2022 | 02.03.2022 |
| | | | EX. 141/2022 | KOTAK MAHINDRA BANK VS GORAV GARD | ANKUR KATYAL | 9811809439 | ankurkatyal@asklegal.co.in | 24.03.2022 | 05.03.2022 |
| | | | EX. 73/2022 | SBI CARDS VS PARMESHWARI DEVI | RAJIV NARAIN | 9810508115 | LEAGUMASSOCIATES@GMAIL.COM | 02.03.2022 | 17.08.2021 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|-------------------------------------|---------------|------------------------|----------------------------|----------------------|------------------|
| | | | EX. 74/2022 | SBI CARDS VS PANKAJ YADAV | RAJIV NARAIN | 9810508115 | LEAGUMASSOCIATES@GMAIL.COM | 02.03.2022 | 17.08.2021 |
| | | | EX. 76/2022 | HDFC BANK VS RANA TRAVELS | NAVEEN SHARMA | 9958683230 | NAVEENK101@GMAIL.COM | 02.03.2022 | 10.02.2022 |
| | | | EX. 75/2022 | HDFC BANK VS RANA TRAVELS | NAVEEN SHARMA | 9958683230 | NAVEENK101@GMAIL.COM | 04.03.2022 | 07.02.2022 |
| | | | EX. 133/2022 | KOTAK MAHINDRA BANK VS ANAND PRASAD | AMITA GAUR | | @sethiassociates.in | 15.03.2022 | 23.02.2022 |
| | | | EX. 104/2022 | INDUSIND BANK VS SALIM MAMOO & ANR. | PANKAJ KUMAR | 9958732424 | ROY.PANKAJ@YAHOO.CO.IN | 08.03.2022 | 07.03.2022 |
| | | | EX. 103/2022 | INDUSIND BANK VS JAGRITI TRANSPORT | PANKAJ KUMAR | 9958732424 | ROY.PANKAJ@YAHOO.CO.IN | 08.03.2022 | 05.03.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|---|-----------------|------------------------|------------------------|----------------------|------------------|
| | | | EX. 134/2022 | KOTAK MAHINDRA BANK VS MAHINDRA GAURAV SINGH | AMITA GAUR | | @sethiassociates.in | 15.03.2022 | 23.02.2022 |
| | | | EX. 132/2022 | KOTAK MAHINDRA BANK VS ASHOK KUMAR | AMITA GAUR | | @sethiassociates.in | 15.03.2022 | 23.02.2022 |
| | | | EX. 106/2022 | INDUSIND BANK VS MURLIWALA TRANSPORT SERVICES | PANKAJ KUMAR | 9958732424 | ROY.PANKAJ@YAHOO.CO.IN | 08.03.2022 | 07.03.2022 |
| | | | EX. 94/2022 | AAR KAY FIN LEASE VS HARISH KUMAR | VIKAS DEEP | 7838963403 | LAWVIKAS99@GMAIL.COM | 04.03.2022 | 29.01.2022 |
| | | | EX. 93/2022 | MAHINDRA MAHINDRA FINANCIAL VS MADHUVAN FABRICS | & KANIKA BAWEJA | 9911463148 | kanika.legal@gmail.com | 04.03.2022 | 25.02.2022 |
| | | | EX. 92/2022 | NEXT EDUCATION VS VIK K ENTERPRISES | VIKAS NAGWAN | 9999010507 | JURISLAW@OUTLOOK.COM | 04.03.2022 | 09.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|---------------------------------------|--------------|------------------------|----------------------------|----------------------|------------------|
| | | | EX. 146/2022 | M/S IIFL FINANCE VS CITY STORES | ARV CHAMBERS | 9560425989 | support@arvlawchambers.com | 24.03.2022 | 21.01.2022 |
| | | | EX. 77/2022 | YES BANK VS GAUTAM SETHI | ARV CHAMBERS | 9560425989 | support@arvlawchambers.com | 02.03.2022 | 21.01.2022 |
| | | | EX. 126/2022 | KOTAK MAHINDRA BANK VS JASBIR SINGH | CHIRAG | 9369850733 | bnnlitigation@gmail.com | 11.03.2022 | 22.02.2022 |
| | | | EX. 125/2022 | KOTAK MAHINDRA BANK VS RAHUL KUMAR | CHIRAG | 9369850733 | bnnlitigation@gmail.com | 11.03.2022 | 22.02.2022 |
| | | | EX. 124/2022 | KOTAK MAHINDRA PRIME VS SACHIN SURESH | CHIRAG | 9369850733 | bnnlitigation@gmail.com | 11.03.2022 | 22.02.2022 |
| | | | EX. 80/2022 | KOTAK MAHINDRA BANK VS RAJIV KUMAR | SUMIT MEHTA | 9810084594 | TEAM@RUDRALAWFIRM.COM | 02.03.2022 | 07.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing |
|------|-------|----------|-------------|---|------------------|------------------------------|-------------------------|----------------------------|-------------------------|
| | | | EX. 81/2022 | KOTAK MAHINDRA BANK VS GALAXY COURIERS | SUMIT MEHTA | 9810084594 | TEAM@RUDRALAWFIRM.COM | 02.03.2022 | 09.02.2022 |
| | | | EX. 88/2022 | SHRIRAM TRANSPORT FINANCE VS KIRAN BEHL | PRABHAT KUMAR | 8059777501 | stfil.prabhat@gmail.com | 04.03.2022 | 16.02.2022 |
| | | | EX. 87/2022 | SHRIRAM TRANSPORT FINANCE VS MANOJ KUMAR | PRABHAT KUMAR | 8059777501 | stfil.prabhat@gmail.com | 04.03.2022 | 14.02.2022 |
| | | | EX. 89/2022 | SHRIRAM TRANSPORT FINANCE VS VIKAS SETH | PRABHAT KUMAR | 8059777501 | stfil.prabhat@gmail.com | 04.03.2022 | 16.02.2022 |
| | | | EX. 90/2022 | SHRIRAM TRANSPORT FINANCE VS RAJENDER | PRABHAT KUMAR | 8059777501 | stfil.prabhat@gmail.com | 04.03.2022 | 21.02.2022 |
| | | | EX. 91/2022 | SHRIRAM TRANSPORT FINANCE VS DINESH KUMAR | PRABHAT KUMAR | 8059777501 | stfil.prabhat@gmail.com | 04.03.2022 | 21.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|---|-----------------|------------------------|---------------------------------|----------------------|------------------|
| | | | EX. 82/2022 | HDFC BANK VS AMITY TYAGI | SRCS | 8285002845 | litigation@srcslegal.com | 02.03.2022 | 14.02.2022 |
| | | | EX. 83/2022 | KOTAK FINANCIAL VS SHABANA AND OTHERS | MANISHA | 8826750777 | manishabaruahlegal@gmail.com | 02.03.2022 | 19.02.2022 |
| | | | EX. 145/2022 | TVS CREDIT SERVICES VS KAN AKDIL SHAH | SHARVAN KAUSHIK | 9990151720 | gloriouslawassociates@gmail.com | 24.03.2022 | 10.02.2022 |
| | | | EX. 144/2022 | HDFC BANK VS KRISHAN KUMAR | RANJAN | 9311022100 | ranjanandcompany@gmail.com | 24.03.2022 | 21.02.2022 |
| | | | EX. 143/2022 | KOTAK MAHINDRA PRIME VS PRABHAKAR KUMAR | KUSHAL KUMAR | 9958724670 | | 24.03.2022 | 01.02.2022 |
| | | | EX. 135/2022 | RBL BANK VS NARESH KUMAR | SACHIN KATYAL | 9811015339 | legal@katyalassociates.com | 23.03.2022 | 08.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|-------------------------------------|---------------|------------------------|----------------------------|----------------------|------------------|
| | | | EX. 136/2022 | RBL BANK VS NARENDER JANGHU | SACHIN KATYAL | 9811015339 | legal@katyalassociates.com | 23.03.2022 | 08.02.2022 |
| | | | EX. 137/2022 | RBL BANK VS NIKITA MATHUR | SACHIN KATYAL | 9811015339 | legal@katyalassociates.com | 23.03.2022 | 08.02.2022 |
| | | | EX. 138/2022 | RBL BANK VS RADHIKA ORGANICS P.LTD. | SACHIN KATYAL | 9811015339 | legal@katyalassociates.com | 23.03.2022 | 08.02.2022 |
| | | | EX. 139/2022 | HDFC BANK VS KUMAM RONEL SINGH | MOHIT JALAL | 8802757235 | legal@katyalassociates.com | 23.03.2022 | 09.02.2022 |
| | | | EX. 151/2022 | BAJAJ FINANCE LTD. VS SEEPU | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |
| | | | EX. 147/2022 | BAJAJ FINANCE LTD. VS ANIL KUMAR | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e-filing |
|------|-------|----------|--------------|--|-----------|------------------------|----------------------|----------------------|------------------|
| | | | EX. 148/2022 | BAJAJ FINANCE LTD. VS CHANDER KISHOR GUPTA | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |
| | | | EX. 149/2022 | BAJAJ FINANCE LTD. VS ARUN KALRA | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |
| | | | EX. 150/2022 | BAJAJ FINANCE LTD. VS SAURABH MAHAJAN | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |
| | | | EX. 152/2022 | BAJAJ FINANCE LTD. VS DIGITAL INTEGRATED TECH. | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |
| | | | EX. 153/2022 | BAJAJ FINANCE LTD. VS UTTAM KUMAR SEN | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 22.01.2022 |
| | | | EX. 154/2022 | BAJAJ FINANCE LTD. VS G.D. TRADERS | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 23.02.2022 |

| S.No | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Advocate Nobile Number | Advocate email id | Date of Registration | Date of e- filing | |
|--------------|-------|----------|--------------|---|-------------------|------------------------------|----------------------|----------------------------|----------------------|--|
| | | | EX. 155/2022 | BAJAJ FINANCE LTD. VS SATISH KUMAR | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 02.03.2022 | |
| | | | EX. 156/2022 | BAJAJ FINANCE LTD. VS STAR POWER CENTRE | RIT ARORA | 7838737001 | ritarora91@gmail.com | 24.03.2022 | 02.03.2022 | |
| | | | EX. 157/2022 | DHANI LOANS AND SERVICE VS SANJAY ENTERPRISES | RAHUL BHARDWAJ | 8376049807 | Amarantrbc@yahoo.com | 24.03.2022 | 22.01.2022 | |
| | | | EX. 158/2022 | DHANI LOANS AND SERVICE VS DHARMRAJ LOGISTICS | RAHUL BHARDWAJ | 8376049807 | Amarantrbc@yahoo.com | 24.03.2022 | 02.02.2022 | |
| | | | EX. 159/2022 | DHANI LOANS AND SERVICE VS SUJIT OJHA | RAHUL BHARDWAJ | 8376049807 | Amarantrbc@yahoo.com | 24.03.2022 | 02.02.2022 | |
| Total | | | | | | | 1318 | | | |